International Registration designating India
Trade Marks Journal No: 1915, 19/08/2019 Class 1

KTS

4134653 25/01/2019
[International Registration No. : 1452569]
TESSENDERLO KERLEY, INC.
SUITE 300, 2255 NORTH 44TH STREET PHOENIX AZ 85008 United States of America

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
IR DIVISION
Fertilizer solution containing potassium thiosulfate.
Trade Marks Journal No: 1915 , 19/08/2019   Class 1

HIKOREZ

4248129  25/06/2019
[International Registration No. : 1479099]
KOLON INDUSTRIES, INC.
KOLON One & Only Tower, 110, Magokdong-ro, Gangseo-gu Seoul Republic of Korea
Proposed to be Used
IR DIVISION
Unprocessed artificial and synthetic resins.
Trade Marks Journal No: 1915, 19/08/2019  Class 1

4248133  25/06/2019
[International Registration No. : 1479089]
KOLON INDUSTRIES, INC.
KOLON One & Only Tower, 110, Magokdong-ro, Gangseo-gu Seoul Republic of Korea
Proposed to be Used
IR DIVISION
Unprocessed artificial and synthetic resins.
Priority claimed from 11/06/2019; Application No. : 88468664 ;United States of America
4255114    14/06/2019
[International Registration No. : 1480150]
SI Group, Inc.
2750 Balltown Road Schenectady NY 12309 United States of America

Proposed to be Used

IR DIVISION
Industrial chemicals, chemical intermediates, unprocessed artificial and synthetic resins, flow improvers, dispersants, inhibitors, and demulsifiers all for use in fuels, lubricants, and fuel and lubricant additives.
SAKATA INKUSU KABUSHIKIGAISHA (SAKATA INX CORPORATION)
1-23-37, Edobori, Nishi-ku, Osaka-shi Osaka 550-0002 Japan
Proposed to be Used
IR DIVISION
Printing ink, other than mimeographing inks.
4255239  17/06/2019
[International Registration No. : 1480463]
Kalentin Italia UK Ltd
164 Boundary Road St. Helens WA10 2LS United Kingdom

Proposed to be Used

IR DIVISION
Cosmetics for eyelashes; cosmetic preparations for eyelashes; eyelashes; artificial eyelashes; false eyelashes; eyelashes (adhesives for affixing false-); cosmetics; cosmetics containing keratin; cosmetics containing panthenol; cosmetics containing hyaluronic acid.
4255421  25/06/2019
[International Registration No. : 1480445]
BRE COSMETIC LAB COMPANY LIMITED
No. 9/69, M u 5, K hlong Nueng Sub-district, Khlong Luang District 12120 Pathum Thani Province Thailand

Proposed to be Used

IR DIVISION
Facial care serums; facial care creams; body care lotions; facial care gels; soaps; body care creams; sunscreen creams; body mask creams; sunscreen gels; sunscreen lotions; skin cleansing lotions; skin cleansing milks; skin scrub powder; facial scrub powder; lip balm; facial cleansing foams; eye care creams.
BOUCHERON PARFUMS SAS
26 place Vendôme F-75001 PARIS France

Proposed to be Used
IR DIVISION
Perfumes; eau-de-Cologne; eau de toilette; deodorant for personal use; body moisturizing creams and lotions for cosmetic use; after-shave creams, gels and lotions for cosmetic use, shower gel; foaming bath gel; bath salts not for medical use; soap; make-up products.
Oriental Bloom

Priority claimed from 21/01/2019; Application No. : 30 2019 001 015 ; Germany
4257499  17/06/2019
[International Registration No. : 1480288]
MÄURER & WIRTZ GMBH & CO. KG
Zweifaller Straße 120 52224 Stolberg Germany

Proposed to be Used
IR DIVISION
Soaps; perfumery; essential oils; cosmetics; hair lotions; dentifrices.
Trade Marks Journal No: 1915 , 19/08/2019  Class 3

honeymate

4258994  17/01/2019
[International Registration No. : 1479734]
SHENZHEN HUJIA BIOSCIENCE CO., LTD.
RM 201, BUILDING A, NO.1 QIANWAN FIRST ROAD, QIANHAI SHENGANG COOPERATION ZONE, SHENZHEN, GUANGDONG (COMPANY’S ACTUAL OPERATING ADDRESS:RM 1409-1410 BUILDING 1, XUNMEI TECHNOLOGY COMPLEX, CRO) China

Proposed to be Used
IR DIVISION
Facial cleansers; aromatics [essential oils]; lipsticks; cotton sticks for cosmetic purposes; cosmetics; dentifrices; breath freshening sprays; potpourris [fragrances]; air fragrancing preparations; hair mousse.
LOVALI

4259000  08/05/2019
[International Registration No. : 1479757]
YIWU JIYOU COSMETICS CO., LTD
YIDONG INDUSTRIAL PARK, YIWU CITY ZHEJIANG PROVINCE China
Proposed to be Used
IR DIVISION
Lip rouge; facial cleanser; dentifrices; perfumes; cleaning agents; polishing agents; cleansing lotion; air fragrancing preparations; cosmetics; cosmetics for animals.
OMNIGIN

4121334  28/01/2019
[International Registration No. : 1454850]
PHIBRO ANIMAL HEALTH CORPORATION
Suite 21, 300 Frank W. Burr Boulevard Teaneck NJ 07666 US
Address for service in India/Attorney address:
REMFY & SAGAR
REMFY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
IR DIVISION
Additives to animal feed, not for medical purposes; nutritional additives for animal foodstuffs, not for medical purposes.
Priority claimed from 30/11/2018; Application No.: 35011590; China
4256540  05/05/2019
[International Registration No.: 1479981]
Generon (Shanghai) Corporation Ltd.
Suite 307, 1011 Ha Lei Road, China (Shanghai) Pilot Free Trade Zone, Pudong New District 201203 Shanghai China
Proposed to be Used
IR DIVISION
Chemico-pharmaceutical preparations; medicines for human purposes; biochemical medicines; pharmaceutical preparations used for stimulating white blood cell production; pharmaceutical preparations; chemical preparations for medical purposes; biological preparations for medical purposes; ointments for pharmaceutical purposes; drugs for medical purposes; diagnostic preparations for medical purposes.
Priority claimed from 18/01/2019; Application No. : 88268164 ;United States of America
4258432  28/06/2019
[International Registration No. : 1479993]
ImmunoGen, Inc.
830 Winter Street Waltham MA 02451 United States of America

Proposed to be Used

IR DIVISION
Pharmaceuticals for human use, namely, pharmaceutical preparations for treatment of cancer; pharmaceuticals for human use, namely, pharmaceutical preparations for treatment of oncological diseases, disorders, and conditions.
TULVEGIO

4258959   14/06/2019
[International Registration No. : 1479711]
LSK BioPartners, Inc.
2825 East Cottonwood Parkway, Suite 180 Salt Lake City UT 84121 United States of America
Proposed to be Used
IR DIVISION
Pharmaceutical preparations and substances for the treatment of cancer.
VINDA PERSONAL CARE (CHINA) LIMITED
HIGHWAY 316, XIAONAN ECONOMIC DEVELOPMENT ZONE, XIAOGAN CITY 432000 HUBEI CHINA

Proposed to be Used
IR DIVISION
Sanitary napkins; sanitary pads; menstruation knickers; babies' napkin-pants; babies' napkins; sanitary panties; panty liners [sanitary].
LANG FANG SHUANGFEI DISC SPRING CO., LTD.
NANZHAOFU TOWN, DACHENG COUNTY HEBEI PROVINCE China
Proposed to be Used
IR DIVISION
Springs [metal hardware].
Proposed to be Used

IR DIVISION

Knives [parts of machines]; blades [parts of machines]; metalworking machines; gear cutters [machine tools]; reamers [parts of machines]; drilling heads [parts of machines]; machine tools; drill presses [machines]; thread milling cutters [machine tools]; tool bits for machines; milling cutters [machine tools]; broaches [machine tools]; tools [parts of machines].
IR DIVISION

Air pump; vacuum cleaners for automobiles; handheld vacuum cleaners; vacuum cleaners; dust exhausting installations for cleaning purposes; dust removing installations for cleaning purposes; vehicle washing installations.
Proposed to be Used

IR DIVISION
Machines for the textile industry; braiding machines; spinning frames; dyeing machines; looms; sewing machines; cord making machines; machine tools; spinning machines; hand-held tools, other than hand-operated.
POWERBOT

4258923    23/05/2019
[International Registration No. : 1479673]
SAMSUNG ELECTRONICS CO., LTD.
129, Samsung-ro, Yeongtong-gu, Suwon-si Gyeonggi-do Republic of Korea

Proposed to be Used
IR DIVISION
Bags for electric vacuum cleaners; electric vacuum cleaners; robotic vacuum cleaners.
ANHUISHENG XIAOXIAN HUIXING JIXIE ZHIZAO YOUXIAN GONGSI.
ZHAOZHUANG TOWN, XIAO COUNTY, SUZHOU CITY ANHUI PROVINCE, China

Proposed to be Used

Sewing machines; machines for embossed printing; saw blades [parts of machines]; disintegrators; carpet cleaning machines; agricultural machines; papermaking machines; machines for the textile industry; wrapping machines.
ABB Caldion

Priority claimed from 01/08/2018; Application No. : 17938240 ;European Union 4100928 30/01/2019

[International Registration No. : 1451781]

BUSCH-JAEGGER ELEKTRO GMBH
Freisenbergstr. 2 58513 Lüdenscheid Germany

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
IR DIVISION

Apparatus, instruments and cables for electricity; distribution boards [electricity]; materials for electricity mains [wires, cables]; measuring and control devices for air conditioning technology; electric control devices for heating management; computer networking and data communications equipment; monitors; software; testing apparatus not for medical purposes.
MilkSafe

4255008  16/07/2019
[International Registration No. : 1289003]
Chr. Hansen A/S
Boge Allé 10-12 DK-2970 Horsholm Denmark
Proposed to be Used
IR DIVISION
Measuring, detecting and monitoring instruments; electronic apparatus and instruments for detecting antibiotic residues; computer software for biological analysis; spectrometers; optical readers; data cartridges.
Priority claimed from 18/06/2019; Application No. : 4020190094040 ;Republic of Korea
4255042    19/06/2019
[International Registration No. : 1480243]
Samsung Electronics Co., Ltd.
129, Samsung-ro, Yeongtong-gu Suwon-si, Gyeonggi-do Republic of Korea
Proposed to be Used
IR DIVISION
Solid state drives; data storage apparatus; blank USB flash drives; blank flash memory cards; semiconductors;
semiconductor devices; semiconductor memories; semiconductor memory units; blank NAND flash memory cards; blank
NAND flash memory drives; computer software.
UFD DUO PLUS

Priority claimed from 08/04/2019; Application No. : 1117985 ;New Zealand
4255153  13/05/2019
[International Registration No. : 1480360]
SAMSUNG ELECTRONICS CO., LTD.
24 The Warehouse Way, Northcote Auckland 0627 New Zealand

Proposed to be Used
IR DIVISION
Blank USB flash drives; blank NAND flash memory cards.
accrotube

Priority claimed from 05/12/2018; Application No. : 730874 ;Switzerland 4255164 04/06/2019
[International Registration No. : 1480334]

acroma labtec AG
Rothausstrasse 61 CH-4132 Muttenz Switzerland

Proposed to be Used
IR DIVISION

Cl.9; Laboratory bottles; laboratory apparatus and instruments; laboratory glassware; laboratory robots; beakers (laboratory glassware).
4255426 03/06/2019
[International Registration No. : 1480507]
Guilin Feiyu Technology Incorporated Company
3RD FLOOR, B, GUILIN ELECTRIC VALLEY, INNOVATION BUILDING, INFORMATION INDUSTRY PARK, CHAOYANG ROAD, QI XING DISTRICT 541004 GUILIN China

Proposed to be Used
IR DIVISION
Bags adapted for carrying photographic apparatus; projection apparatus; stands for photographic apparatus; cameras [photography]; selfie sticks [hand-held monopods]; tripods for cameras.
4255467  11/07/2019
[International Registration No. : 1475540]
CAMPFIRE AUDIO LLC
2400 SE ANKENY PORTLAND OR 97214 United States of America
Proposed to be Used
IR DIVISION
Earphones, headphones, and digital audio music players.
4256536   17/06/2019

[International Registration No. : 1480019]

Wowza Media Systems, LLC
523 Park Point Drive, Suite 300 Golden CO 80401 United States of America

Proposed to be Used

IR DIVISION

Computer software for use in sending, receiving, transforming, enhancing, securing, monetizing, measuring, and managing media over the internet, including video, audio, and data; Downloadable software in the nature of a mobile application for video capture, transmission, and sharing from mobile devices such as mobile phones, tablets, and other electronic devices; Downloadable application software for mobile devices for live video and multimedia sharing from a mobile device; Downloadable application software for mobile devices for capturing and streaming video and multimedia content from a mobile device to remote media server(s); none of the aforementioned software being used in connection with software that facilitates electronic business transactions via a global communications network.
Priority claimed from 14/12/2018; Application No. : 3361018 ;United Kingdom
4257496    13/06/2019
[International Registration No. : 1480273]  
Oxsight Limited
John Eccles Building, Robert Robinson Avenue, Oxford Science Park Oxford Oxfordshire OX4 4GP United Kingdom

Proposed to be Used

IR DIVISION

Optical goods, apparatus and equipment; optical enhancers; optical amplifiers; optical glasses; eyewear; corrective eyewear; glasses; spectacles; electronic glasses; 3D glasses; smart glasses; wearable electronic optical apparatus and equipment; wearable electronic eyewear; wearable electronic corrective eyewear; wearable display apparatus; wearable digital display apparatus; wearable computer hardware; wearable computer peripherals; wearable monitors; virtual reality hardware, headsets and glasses; augmented reality hardware, headsets and glasses; apparatus and equipment for recording, manipulating, processing and enhancing images, sound and video; software for recording, manipulating, processing and enhancing images to improve the visibility of objects; head-mounted display apparatus; head-mounted display screen apparatus and devices; software for head-mounted display screen apparatus and devices; parts and fittings for all of the aforesaid goods.
XIAOMI INC.
FLOOR 13, RAINBOW CITY SHOPPING MALL II OF CHINA RESOURCES, NO. 68, QINGHE MIDDLE STREET, HAIDIAN DISTRICT 100028 BEIJING China

Proposed to be Used

IR DIVISION

Computer software applications, downloadable; smartphones; television apparatus; spectacles; video screens; remote control apparatus; measuring instruments; sensors; chips [integrated circuits]; video projectors; quantity indicators; theft prevention installations, electric; batteries, electric; scales for weighting, electric; USB cables for use with cellphones; computers; computer programs, recorded; computer programs [downloadable software]; wide area network (WAN) router; wireless router; mobile telephones; cases for smartphones; protective films adapted for smartphones; selfie sticks for cellphones; dustproof plug for cell phone jack; smartwatches incorporating phones; special bracket for mobile phone; selfie monopod for smart phones or cameras; wireless earphone for smart phones; mobile phone cover.
MagicINFO Analytics

4258886  17/05/2019
[International Registration No. : 1479635]
SAMSUNG ELECTRONICS CO., LTD.
129, Samsung-ro, Yeongtong-gu, Suwon-si Gyeonggi-do Republic of Korea

Proposed to be Used

IR DIVISION
Digital signage monitors; digital signage display panels; electronic interactive whiteboards; Interactive computer software; content management software which enables user to create, control, and deliver digital content such as textual information, images, or commercial video for use with large format digital signage; computer software for managing digital signage contents based on real-time customer preference and parameters including time, day and season.
Priority claimed from 25/01/2019; Application No. : 4002007; Spain
4258887 05/03/2019
[International Registration No. : 1479638]
CIRCUTOR, S.A.
Vial Sant Jordi, s/n E-08232 VILADECAVALLS Spain

Proposed to be Used

IR DIVISION
Network management software; control apparatus for network management; network communication apparatus; network software; electric network distribution boards; electric network testers; transformers; current transformers; apparatus for controlling energy; instruments for controlling energy; converters; current diverters; counters; computer apparatus for remote meter reading; digital panel meters; software for use in remote meter reading; software for use in remote meter reading; digital measuring apparatus; digital electronic controllers; safety relays [electrical energy]; overvoltage protection relays; phase relays; power relays; electric relays; telemetry apparatus; electronic measuring sensors; digital measuring apparatus; power controllers; medium and low voltage capacitors; electric filters; charging stations for electric vehicles; electric accumulators for vehicles; Battery charging devices for motor vehicles; battery chargers; differential switches; measures; electricity meters; software programs for monitoring and managing electric efficiency; electrical energy analyzers; analog circuits; analog converters; electric batteries; condensers [capacitors]; inductor; voltage testers; voltage stabilizers; low voltage power supplies; voltage limiters; voltage surge protectors; voltage regulators; voltage monitor units.
TBexclude

4258992  24/06/2019
[International Registration No. : 1479731]
LDRA Technology Inc.
2540 King Arthur Boulevard, Suite 228 Lewisville TX 75056 United States of America
LDRA Limited
PORTSIDE MONKS FERRY Wirral CH4 15LH United Kingdom

Proposed to be Used
IR DIVISION
Computer software for software design, development, documentation and testing and related computer-aided software testing tools.
G-STOP

Priority claimed from 19/12/2018; Application No. : 88235728 ;United States of America
4251394   19/06/2019

[International Registration No. : 1479170]

HUWAIS IP HOLDING LLC
721 17TH STREET JACKSON MI 49203 United States of America

Proposed to be Used

IR DIVISION

Dental instruments for use in guiding and positioning drills and burs; Dental instruments, namely, guides for drills and burs; Surgical apparatus and instruments for medical, dental or veterinary use; Surgical instruments and apparatus; Surgical instruments for use in guiding and positioning drills and burs; Surgical instruments, namely, guides for drills and burs.
InviaGuide

4255172  06/02/2019
[International Registration No. : 1480418]
Medprin Regenerative Medical Technologies Co., Ltd.
3/F, Zone E, 80 Lanyue Road, Science City, New High-Tech Industrial Park 510663 Guangzhou China

Proposed to be Used
IR DIVISION
Medical apparatus and instruments; dental apparatus and instruments; orthodontic appliances; orthopedic articles;
surgical apparatus and instruments for dentists; X-ray apparatus for dental imaging; dental braces; dental implants.
NeuMR

4255461 05/04/2019
[International Registration No.: 1480498]
Shenyang Neusoft Medical System Co., Ltd.
177-1, Chuangxing Rd., Hunnan district, Shenyang city Liaoning province China

Proposed to be Used
IR DIVISION
Medical X-ray generation device and equipment; radiation medical equipment; medical ultrasonic instruments; medical X-ray device; medical tomography scanner; medical devices and instruments; medical diagnostic equipment; diagnostic and therapeutic isotope devices; medical radiation equipment; magnetic resonance imaging device.
BD Evolve

4257452  03/06/2019
[International Registration No. : 1480049]
Becton, Dickinson and Company
1 Becton Drive Franklin Lakes, NJ 07417 United States of America
Proposed to be Used
IR DIVISION
Medical instruments and apparatus, namely, on-body injectors sold empty.
ORSIRO MISSION

Priority claimed from 18/12/2018; Application No. : 731413 ; Switzerland
4258828   17/06/2019

[International Registration No. : 1480306]

Biotronik AG
Ackerstrasse 6 CH-8180 Bülach Switzerland

Proposed to be Used
IR DIVISION

Medical apparatus and instruments, namely, vascular and cardiovascular implants and apparatus; medical devices for therapeutic purposes, catheters, catheters for percutaneous transluminal coronary angioplasty (PTCA catheters), and catheters for percutaneous transluminal angioplasty (PTA catheters), namely, catheters for balloon dilatation; medical devices and systems consisting thereof for implanting stents or dilatation of balloons for the treatment of vascular lesions; medical apparatus and instruments, namely, balloons and stents, balloon-expandable stents, self-expandable stents, drug delivery stents, drug delivery balloons, absorbable stents, absorbable scaffolds, absorbable drug delivery stents, absorbable drug delivery scaffolds.
SANIDERM

4259002  06/06/2019
[International Registration No. : 1479762]
Saniderm Medical LLC
1987 Grays Dr Lehi UT 84043 United States of America

Proposed to be Used
IR DIVISION
Medical apparatus for use in treating skin damage incurred by tattoo procedures.
HASE BIKES

4255006  18/07/2019
[International Registration No. : 1353464]

Marec Hase
Hiberniastraße 2 45731 Waltrop Germany

Proposed to be Used

IR DIVISION

Vehicles for use on land; bicycles; recumbent bicycles; muscle-powered land vehicles; electric bicycles; rehabilitation vehicles; apparatus for locomotion by land; weather guards for land vehicles; fairings for land vehicles; fittings for bicycles for carrying luggage; fittings for bicycles for carrying beverages; hubs for bicycle wheels; bicycle pedals; chains for bicycles, cycles; bicycle frames, cycles; bicycle brakes, bicycle motors; bicycle trailers (riyakah); bags for bicycles; chainwheels for bicycles; differential gears for bicycles; gearboxes for bicycles; panniers adapted for cycles; bicycle gears.
4257412    17/06/2019
[International Registration No. : 1480723]
ZHONGCE RUBBER GROUP COMPANY LIMITED
No.2 10th Avenue, Economic and Technological Development Zone, Jianggan District, Hangzhou Zhejiang China
**Proposed to be Used**
**IR DIVISION**
Tires for vehicle wheels; tires for bicycles and cycles; pneumatic tires; inner tubes for bicycles and cycles; tires for automobiles.
4257478  17/06/2019
[International Registration No. : 1480532]

WENZHOU DONGQI AUTO PARTS MANUFACTURE CO., LTD.
No.485 Yanshan Road, Bei’ao Street, Dongtou District, Wenzhou Zhejiang China

Proposed to be Used
IR DIVISION
Gearing for land vehicles; air pumps [vehicle accessories]; automobile chassis; hydraulic circuits for vehicles; vehicle bumpers; clutches for land vehicles; brake segments for vehicles; automobiles; torque converters for land vehicles.
4255155 03/04/2019
[International Registration No.: 1480363]
ZHANGZHOU HENGLI ELECTRONIC CO., LTD
LONGWEN INDUSTRY DEVELOPMENT DISTRICT, ZHANGZHOU 363000 FUJIAN China
Proposed to be Used
IR DIVISION
Wristwatches; clocks; watches; presentation cases for clock and watchmaking; clocks and watches, electric; silver jewelry; jewellery; clips (tie-); charms (jewellery); carved jade jewelry.
WRIGO

4254988  28/06/2019
[International Registration No. : 1480715]

WRIGO LLC
3018 N Albany Ave Chicago IL 60618 United States of America

Proposed to be Used
IR DIVISION
Erasers; blackboard erasers; dry erase markers; dry erase writing boards and writing surfaces; stick-on whiteboards and dry-erase boards; whiteboard erasers.
Perpetua

4255015   10/06/2019
[International Registration No.: 1237819]

SU S.r.l.
Via Saviabona, 56 I-36010 Cavazzale di Monticello Conte Otto (VI) Italy

Proposed to be Used
IR DIVISION

Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers' type; printing blocks.
Trade Marks Journal No: 1915, 19/08/2019  Class 17

CONTA ELASTIK URUNLER SANAYI VE TICARET ANONIM SIRKETI
Gebze Organize Sanayi Bolgesi Tembelova Alani 3300 Sk. No: 3322 D:1 GEBZE KOCAELI Turkey

Proposed to be Used
IR DIVISION
Rubber, gutta-percha, gum, asbestos, mica or semi-finished synthetic materials made from these materials in the form of powders, plates, rods and folio; insulation, filling and stopper materials including joint filters, gaskets, joints, o rings; flexible pipes, hoses made of elastic, plastic or rubber including the ones used in vehicles; hoses whose pipes, cases and connecting parts are of textile, non-metal pipe cases and connecting parts, hose unions, radiator hoses for vehicles excluding fire hoses; thermoplastic elastomer-based extrusion washers and gaskets.

4251838  04/07/2019
[International Registration No. : 1250716]
CONTA ELASTIK URUNLER SANAYI VE TICARET ANONIM SIRKETI
Gebze Organize Sanayi Bolgesi Tembelova Alani 3300 Sk. No: 3322 D:1 GEBZE KOCAELI Turkey

Proposed to be Used
IR DIVISION
Rubber, gutta-percha, gum, asbestos, mica or semi-finished synthetic materials made from these materials in the form of powders, plates, rods and folio; insulation, filling and stopper materials including joint filters, gaskets, joints, o rings; flexible pipes, hoses made of elastic, plastic or rubber including the ones used in vehicles; hoses whose pipes, cases and connecting parts are of textile, non-metal pipe cases and connecting parts, hose unions, radiator hoses for vehicles excluding fire hoses; thermoplastic elastomer-based extrusion washers and gaskets.
OVERTURE

4258924   28/06/2019
[International Registration No. : 1479692]
Overture 3D Technologies, LLC
5798 Ogeechee Rd Apt 638 Savannah GA 31405 United States of America

Proposed to be Used
IR DIVISION
Plastic filaments for 3d printing; semi-worked thermoplastic filaments used for 3d printing.
4248126  24/06/2019
[International Registration No. : 1479114]
The Hurlingham Polo Association
Manor Farm, Little Coxwell Faringdon, Oxfordshire SN7 7LW United Kingdom

Proposed to be Used

IR DIVISION

Animal skins, hides; trunks and travelling bags; handbags, rucksacks, purses; umbrellas, parasols and walking sticks; whips, harness and saddlery; clothing for animals.
Quanzhou Fengze Huide Bags Co., Ltd.
No. 3 Beifeng Industrial Zone, Fengze District, Quanzhou City 362000 Fujian Province China

Proposed to be Used

IR DIVISION

Travelling bags; briefcases; vanity cases, not fitted; haversacks; bags for sports; umbrellas; school satchels; travelling trunks; rucksacks; shopping bags.
4258881    21/01/2019
[International Registration No. : 1479631]
Qingdao tian sheng waterproof building materials co., LTD
Longhu Road No. 10, Kowloon Industrial Park, Jiaozhou District, Qingdao City Shandong Province China

Proposed to be Used
IR DIVISION
Tiles, not of metal, for building; road coating materials; waterproofing materials (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); coating (building materials).
S’WELL EATS

Priority claimed from 11/04/2019; Application No. : 88381947 ;United States of America
4248989  19/06/2019
[International Registration No. : 1479307]
Can’t Live Without It, LLC
28 West 23rd Street, Floor 5 New York NY 10010 United States of America
Proposed to be Used
IR DIVISION
Insulated containers for food or beverage for domestic use; household containers for foods; thermally insulated containers for food; insulated containers for food or beverages.
WhipSnap

4255113  07/06/2019
[International Registration No. : 1480154]
BreakEats LLC
1465 Flicker Way Sunnyvale CA 94087 United States of America
Proposed to be Used
IR DIVISION
Barware, namely, seltzer bottles; gas pressurized beverage siphon containers, namely, cream whippers, cream pitchers and soda water holders and gas cartridges sold empty.
Proposed to be Used

IR DIVISION

Kitchen utensils; glassware for household purposes [including cups, dishes, pots and jars]; porcelain for household purposes [including basins, bowls, dishes, kettles, jars, cans]; works of art made of crystal; toilet utensils; drying racks for laundry; brushes; toothbrushes; cosmetic utensils; cleaning instruments, hand-operated.
Trade Marks Journal No: 1915 ,  19/08/2019              Class 21

SOLEIL D'HERMES

Priority claimed from 08/01/2019; Application No. : 4513408 ;France
4258824   04/06/2019
[International Registration No. : 1480302]

HERMES INTERNATIONAL
24 rue du Faubourg Saint-Honoré, F-75008 PARIS France

Proposed to be Used

IR DIVISION

Porcelain ware for use in table art, tableware of porcelain, namely, plates, decanters, jugs, cups, saucers, mugs, teapots, non electric coffeepots, dishes, salad bowls, bowls, sugar bowls, creamers, fruits cups, soup tureens, porcelain ware for use in table art, namely tidies of porcelain (bowls made of porcelain and trays for domestic purposes), centerpieces, earthenware for use in table art, vases.
4259024  25/03/2019
[International Registration No. : 1479784]
SHANDONG SANTONG ROPE CO., LTD
CHAOQUAN INDUSTRIAL PARK, FEICHENG CITY, TAIAN 250014 SHANDONG China
Proposed to be Used
IR DIVISION
Ropes; silk rope; plastic bands for binding; twine for nets; network; nets; woven bag; animal hair; eiderdown; fishing nets.
TRE CERCHI VERO

4258870  14/06/2019
[International Registration No. : 1479624]

J. & P. COATS, LIMITED
1 George Square Glasgow, Scotland G2 1AL United Kingdom

Proposed to be Used
IR DIVISION
Yarns and threads, for textile use.
MAX + MOTION

4258981   11/06/2019
[International Registration No. : 1479712]
Castlecrafts Limited
Dewhirst Group Ltd, Dewhurst House, Westgate Driffield, North Humberside YO25 6TH United Kingdom

Proposed to be Used
IR DIVISION
Men's clothing; men's suits; menswear.
Trade Marks Journal No: 1915 , 19/08/2019 Class 28

4257464 17/06/2019

[International Registration No. : 1480717]
Shenzhen Cheerble Technology Co., Ltd.
2095, 2/F, Block 7, Vision Business Park, Yuehai Sub-district, Nanshan District, Shenzhen Guangdong China

Proposed to be Used

IR DIVISION
Toys; toy vehicles; scale model kits [toys]; remote-controlled toy vehicles; stuffed toys; toy models; toys for pets; controllers for toys; toy robots.
THE V

4258915   03/07/2019
[International Registration No. : 1479670]
THE V LIMITED
701 State Highway 14, RD 9 Whangarei 0179 New Zealand
Proposed to be Used
IR DIVISION
Sports equipment.
Sunnah Bar

Priority claimed from 25/08/2018; Application No.: 88092946; United States of America

[International Registration No.: 1480388]

Sunnah Nutrition, LLC
7541 W. 99th Place Bridgeview IL 60455 United States of America

Proposed to be Used

IR DIVISION

Fruit-based energy bars that may include fruits, nuts, seeds, honey, and other ingredients (terms too vague in the opinion of the International Bureau – Rule 13 (2) (b) of the Common Regulations).
Priority claimed from 20/12/2018; Application No. : 018002985 ;European Union 4256555 18/06/2019
[International Registration No. : 1480609]
Oatly AB
Stora Varvsgatan 6 A SE-211 19 Malmö Sweden

Proposed to be Used
IR DIVISION
Dairy substitutes; milk substitutes; oat-based drinks for use as milk substitute; milk substitutes containing oats; cream and crème fraiche substitutes containing oats; sour cream substitutes containing oats.
Priority claimed from 20/12/2018; Application No. : 018002978 ;European Union
4257442 18/06/2019
[International Registration No. : 1480642]
Oatly AB
Stora Varvsgatan 6 A SE-211 19 Malmö Sweden

**Proposed to be Used**

**IR DIVISION**
Dairy substitutes; milk substitutes; butter substitutes; margarine substitutes; oat-based drinks for use as milk substitute; milk substitutes containing oats; cream and crème fraiche substitutes containing oats; sour milk, sour cream and yoghurt substitutes containing oats.
Priority claimed from 20/12/2018; Application No. : 018002991; European Union
4257505  18/06/2019
[International Registration No. : 1480633]
Oatly AB
Stora Varvsgatan 6 A SE-211 19 Malmö Sweden

Proposed to be Used
IR DIVISION
Dairy substitutes; milk substitutes; oat-based drinks for use as milk substitute; milk substitutes containing oats.
Trade Marks Journal No: 1915 , 19/08/2019           Class 31

4259041    27/06/2019
[International Registration No. : 1479793]
SHANDONG LONGCHANG ANIMAL HEALTH PRODUCT CO., LTD.
NO.1 YUANQUBEI ROAD, ECONOMIC DEVELOPMENT ZONE, QIHE COUNTY, DEZHOU CITY 250014 SHANDONG PROVINCE China

Proposed to be Used
IR DIVISION
Animal foodstuffs; strengthening animal forage; yeast for animal consumption; animal fattening preparations; stall food for animals; pet food; fish meal for animal consumption; by-products of the processing of cereals, for animal consumption; fodder.
BRAND'S LAIRA

4255018   15/07/2019
[International Registration No. : 1176496]
Casella Wines Pty Limited
Farm 1471 Wakley Road Yenda NSW 2681 Australia

Proposed to be Used
IR DIVISION
Alcoholic beverages (except beer) including wines.
Priority claimed from 24/04/2019; Application No. : 302019000028494 ;Italy
4255072   07/05/2019
[International Registration No. : 1480231]
LA COLLINA DEI CILIEGI S.R.L.
Via Giorgio Stephenson 43/A I-20157 MILANO Italy

Proposed to be Used
IR DIVISION
Alcoholic beverages, except beer.
Priority claimed from 19/12/2018; Application No. : UK00003362112 ;United Kingdom
4255448  19/06/2019
[International Registration No. : 1480502]
Suntory Holdings Limited
1-40, Dojimahama 2-chome, Kita-ku, Osaka-shi Osaka Japan

Proposed to be Used

IR DIVISION
Shochu [spirits]; sake; liquors; alcoholic fruit beverages; Japanese shochu-based beverages [chuhai]; alcoholic beer-flavoured beverages containing neither malt or oats; alcoholic beer-flavoured beverages containing malt or oats, except beers and low malt beers; flavoured liquors; alcoholic beverages, except beers.
Priority claimed from 31/07/2018; Application No. : 4020180105338 ;Republic of Korea
4126898  30/01/2019
[International Registration No. : 1457047]
AMOREPACIFIC CORPORATION
100, Hangang-daero, Yongsan-gu Seoul Republic of Korea
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Proposed to be Used
IR DIVISION
Accounting; rental of office machinery and equipment; advertising; distribution of samples; sales promotion for others provided through the distribution and the administration of privileged user cards; promoting the goods and services of others through discount card programs; promoting the goods and services of others by means of a loyalty rewards card scheme; commercial intermediary services in the field of green tea; Administration of the licensing of the goods and services of others.
4255177 22/05/2019

[International Registration No. : 1480413]

PROELEVEN - GESTÃO DESPORTIVA, LDA.
RUA DOS FANQUEIROS, Nº 65, 1º C P-1100-226 LISBOA Portugal

Proposed to be Used

IR DIVISION

Business management of sports people.
Priority claimed from 09/11/2018; Application No. : 2018-139822 ;Japan
4257427  09/05/2019
[International Registration No. : 1480122]
PIONEER ECOSCIENCE CO., LTD.
Landic Toranomon Building, 7-10, Toranomon 3-chome, Minato-ku Tokyo 105-0001 Japan

Proposed to be Used
IR DIVISION
Retail services or wholesale services for agrochemicals; retail services or wholesale services for fertilisers; retail services for agricultural machines and agricultural implements; retail services or wholesale services for seedlings; retail services or wholesale services for seeds and bulbs; retail services or wholesale services for plastic films for agricultural purposes; retail services or wholesale services for agricultural plastic sheets; retail services or wholesale services for agricultural irrigation hoses; retail services or wholesale services for soil improving agents and other plant growth regulating preparations; retail services or wholesale services for microbial materials; retail services or wholesale services for feeds and feed additives; advertising and publicity services; advertising via the Internet; farm business management advice, diagnosis and assistance; business management expert services; business management diagnosis via the Internet; business management advice and assistance via the Internet; market research; providing information concerning commercial sales of agricultural crops; providing information concerning commercial sales; providing information concerning commercial sales via the Internet; intermediary services concerning the purchase and sale of agricultural produces between farmers and consumers; franchise business management; hotel business management.
RODALINK (S) Pte. Ltd.
13 Kaki Bukit Road 1, 03-06 Eunos Technolink Singapore 415928 Singapore

Proposed to be Used
IR DIVISION
Retail store services for bicycles, bicycle spareparts and sporting goods.
APPLE SEARCH ADS

Priority claimed from 13/12/2018; Application No. : 76537 ;Jamaica
4258860  12/06/2019
[International Registration No. : 1480623]

Apple Inc.
One Apple Park Way Cupertino CA 95014 United States of America

Proposed to be Used

IR DIVISION

Advertising, marketing, and promotion services; advertising and marketing consultation services, namely, providing assistance in the development of creative and strategic advertising and marketing for others; advertising and marketing consultation services, namely providing assistance in the creation, transmission and management of advertising campaigns for others; advertising and marketing consultation services, namely, providing business and commercial information in the field of marketing and advertising over computer networks and global communication networks; business services, namely providing information concerning creation, management, and optimization of advertising campaigns for others; business services, namely, dissemination of advertising for others via computer networks and global communication networks.
Priority claimed from 17/07/2018; Application No. : AM 61162/2018 ;Austria
4255192  03/12/2018
[International Registration No. : 1480394]
Mario Schober
312th RD, PO Box 111361 Dubai

**Proposed to be Used**

**IR DIVISION**

Processing of credit card payments; issuance of bank cheques and credit card services; cheque guarantee card services; computerised financial information services; finance services; income tax advice [financial]; financial affairs; financial services and monetary affairs; monetary affairs; information services relating to finance, provided on-line from a computer database or the internet; financial loss management.
EUKOR Car Carriers Inc.
28F LOTTE World Tower, 300 Olympic-ro, Songpa-gu Seoul 05551 Republic of Korea

Proposed to be Used

IR DIVISION

Transport of goods by sea and by land, including vehicle and RoRo transport services, transport of agricultural and constructional equipment, static cargo and container cargo, ocean and short-sea shipping, transshipment services; delivery and distribution services, stevedoring, storage of goods, rail ramp services, haulaway loading, logistic management services relating to transport services, information services regarding tracking systems of vehicles and other goods, rental of storage containers and rental of warehouse space; import and export vehicle handling services, namely, the handling of the complete chain on transport of cars from the manufacturer to shipping; tracking services for automobiles and trucks, high and heavy vehicles and agricultural and construction equipment; computerized tracking and tracing of goods in transit; transportation network management solution services; logistics management.
Priority claimed from 24/01/2019; Application No. : 40-2019-0013232 ;Republic of Korea
4248097  18/06/2019
[International Registration No. : 1479157]
KOREA POLYMER CO., LTD
166, Gukgasandan-daero 33-gil, Guji-myeon, Dalseong-gun Daegu Republic of Korea

Proposed to be Used
IR DIVISION
Processing of polymers; processing of rubber; processing of synthetic resins; processing of polymer composites; processing of plastics.
PUREDOCS

Priority claimed from 02/01/2019; Application No. : 88247132 ;United States of America
4259009  24/06/2019
[International Registration No. : 1479764]
LeaseAccelerator Inc.
10700 Parkridge Boulevard Suite P50 Reston VA 22191 United States of America

Proposed to be Used
IR DIVISION
Providing on-line non-downloadable software to create and make available customizable forms for use by professionals, professional service firms, and commercial enterprises.
Iglu Pty Ltd
Level 2, Deutsche Bank Place, 126 Phillip Street Sydney NSW 2000 Australia

Proposed to be Used
IR DIVISION
Accommodation (hotels, boarding houses); hotel accommodation services; temporary accommodation; student accommodation; arrangement of accommodation for students; providing information, including online, about services for providing temporary accommodation and food and drink; providing temporary and hotel accommodation; arranging for the provision of food and drink; food and drink catering; hospitality services (food and drink); Internet cafe services (provision of food and drink prepared for consumption); takeaway food and drink services; restaurant services for the provision fast food; restaurants; cafe services; snack bars.
4255188  13/06/2019

[International Registration No. : 1480409]

GCSG Pte. Ltd.
7500A Beach Road, 08-322 The Plaza Singapore 199591 Singapore

Proposed to be Used

IR DIVISION

Services for providing food and drink; restaurant services; snack bar services; bar services; restaurant reservation services; cafe and cafeteria services; cocktail lounge services; provision of beverages; serving of alcoholic beverages; buffet services for cocktail lounges; information, advisory and consultancy services related to all the aforesaid services.
4257511  21/06/2019

[International Registration No. : 1480618]

SHENZHEN ANDUN BLOCKCHAIN TECHNOLOGY CO., LTD.
ROOM 1705-07, SHENZHEN BAY VC&PE BUILDING, 1001 KEYUAN RD., NANSAN DISTRICT, SHENZHEN 100055
GUANGDONG PROVINCE China

Proposed to be Used

IR DIVISION

Mediation; arbitration services; intellectual property consultancy; copyright management; licensing of intellectual property; monitoring intellectual property rights for legal advisory purposes; litigation services; licensing of computer software [legal services]; registration of domain names [legal services]; alternative dispute resolution services.
Proposed to be Used

IR DIVISION

Copyright management; licensing of intellectual property; legal research; alternative dispute resolution services; arbitration services; mediation; registration of domain names [legal services]; legal document preparation services; monitoring intellectual property rights for legal advisory purposes; licensing of computer software [legal services]; intellectual property consultancy; litigation services; legal administration of licences; personal letter writing.
4067761   29/11/2018
[International Registration No. : 1411328]
GIG CAPITAL LTD
71-75 Shelton Street London WC2H 9JQ GB
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

IR DIVISION

Cl.14; Gold; gold alloys; gold medals; gold coins; gold bullion; gold ingots.

Cl.35; Advertising, marketing and promotional services; business analysis, research and information services; loyalty, incentive and bonus program services; product demonstrations and presentations services; organization and conducting of trade shows and exhibitions for commercial or advertising purposes.

Cl.36; Financial and monetary services, and banking; investment services; securities and commodities trading services.

Cl.40; Abrasion; abrasive polishing of metal surfaces; application of wear-resistant coatings on metals and plastics; annealing (services for -); anodising services.
Trade Marks Journal No: 1915, 19/08/2019 Class 99

4097351 26/09/2018

[International Registration No. : 1449159]

JOINT STOCK COMPANY “SIBERIAN ANTHRACITE”

Sovetskaya street, 2a, Listvyansk, Iskitimsky district RU-633224 Novosibirsk Region Russian Federation

Address for service in India/Attorney address:

CHADHA AND CHADHA

F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

IR DIVISION

THE MARK TO BE USED AS WHOLE AND AS PER LABEL PROVIDED IN THE BIRTH NOTIFICATION.

Cl.4; Anthracite; coal.

Cl.7; Ore treating machines.

Cl.12; Vehicles; apparatus for locomotion by land, air or water; cars; sports cars; concrete mixing vehicles; refrigerated vehicles; caravans; aircraft; mine cars; tilt trucks; civilian drones; water vehicles; remote control vehicles, other than toys; electric vehicles; tricycles; delivery tricycles; trailer hitches for vehicles; couplings for land vehicles; wheelbarrows; handling carts; two-wheeled trolleys; forklift trucks; cleaning trolleys; railway carriages.

Cl.35; Business management; business administration; office functions; arranging subscriptions to telecommunication services for others; import-export agency services; commercial information agency services; advertising agency services; cost price analysis; rental of advertising space; business auditing; computerized file management; bookkeeping; invoicing; demonstration of goods; transcription of communications [office functions]; opinion polling; market studies; business information; business investigations; business research; marketing research; personnel recruitment; business management and organization consultancy; business organization consultancy; business management consultancy; personnel management consultancy; professional business consultancy; layout services for advertising purposes; marketing; scriptwriting for advertising purposes; news clipping services; updating and maintenance of information in registries; updating and maintenance of data in computer databases; updating of advertising material; word processing; organization of exhibitions for commercial or advertising purposes; arranging newspaper subscriptions for others; organization of fashion shows for promotional purposes; organization of trade fairs for commercial or advertising purposes; shop window dressing; design of advertising materials; business appraisals; payroll preparation; data search in computer files for others; sponsorship search; business management assistance; commercial or industrial management assistance; commercial intermediation services; providing business information via a web site; provision of commercial and business contact information; provision of an on-line marketplace for buyers and sellers of goods and services; web indexing for commercial or advertising purposes; presentation of goods on communication media, for retail purposes; economic forecasting; auctioneering; sales promotion for others; production of teleshopping programmes; production of advertising films; office machines and equipment rental; rental of advertising time on communication media; publicity material rental; rental of vending machines; rental of photocopying machines; publication of publicity.
texts; radio advertising; distribution of samples; dissemination of advertising matter; direct mail advertising; registration of written communications and data; writing of publicity texts; on-line advertising on a computer network; advertising by mail order; television advertising; document reproduction; compilation of statistics; compilation of information into computer databases; business inquiries; systemization of information into computer databases; advisory services for business management; negotiation of business contracts for others; negotiation and conclusion of commercial transactions for third parties; compiling indexes of information for commercial or advertising purposes; tax preparation; drawing up of statements of accounts; telemarketing services; psychological testing for the selection of personnel; business management of hotels; business management for freelance service providers; business project management services for construction projects; commercial administration of the licensing of the goods and services of others; business management of reimbursement programs for others; administrative processing of purchase orders; public relations; modelling for advertising or sales promotion; typing; appointment reminder services [office functions]; relocation services for businesses; tax filing services; search engine optimization for sales promotion; appointment scheduling services [office functions]; price comparison services; secretarial services; procurement services for others [purchasing goods and services for other businesses]; shorthand; outsourcing services [business assistance]; telephone answering for unavailable subscribers; photocopying services; business efficiency expert services; direct advertising; commercial information and advice for consumers in the choice of products and services; providing commercial information to consumers; providing consumer information relating to goods and services; consultancy regarding public relations communication strategies; consultancy regarding advertising communication strategies; rental of signs for advertising purposes; rental of sales stands; bill-posting; outsourced administrative management for companies; web site traffic optimization; pay per click advertising.

Cl.37; Drilling of wells; rebuilding engines that have been worn or partially destroyed; rebuilding machines that have been worn or partially destroyed; building sealing; building insulating; scaffolding; quarrying services; hydraulic fracturing services; mining extraction.

Cl.39; Air transport; motor coach rental; boat rental; garage rental; rental of vehicle roof racks; aircraft rental; parking place rental; rental of warehouses; rental of tractors; transport reservation; towing; vehicle breakdown towing services; delivery of goods; transportation information; storage information; transportation logistics; armored-car transport; hauling; carting; ferry-boat transport; barge transport; boat transport; railway transport; marine transport; vehicle rental; storage of goods; storage; freight forwarding; traffic information.

Cl.42; Chemical analysis; energy auditing; engineering; installation of computer software; meteorological information; clinical trials; material testing; geological research; research in the field of environmental protection; research and development of new products for others; scientific research; technical research; calibration [measuring]; land surveying; conducting technical project studies; geological prospecting; oil prospecting; construction drafting; computer software design; physics [research]; electronic data storage; surveying; geological surveys.
PRO PROFESSIONAL STYLE & CARE

Priority claimed from 18/10/2018; Application No. : 302018000033097 ;Italy
4098186    31/10/2018
[International Registration No. : 1451809]
GOTTARDO S.P.A.
Galleria Spagna, 9 I-35127 PADOVA Italy
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
IR DIVISION
THE MARK TO BE USED AS A WHOLE.

Cl.3; Facial washes [cosmetic]; lotions for face and body care; face and neck creams for cosmetic use; body cream; lotions for beards; after-shave lotions; shaving cream; sun care preparations; aftershave creams; hair removal and shaving preparations; depilatory wax; cotton wool for cosmetic purposes; cotton balls for cosmetic purposes; make-up pads of cotton wool; moist wipes for cosmetic purposes; wipes impregnated with a skin cleanser; dentifrices; perfume; fragrances for personal use; deodorants for personal use [perfumery]; cosmetics; nail polish; make-up removing preparations; make-up preparations; hair care lotions; hair spray; shampoos; hair balsam; hair glaze; hair dye; hair gel; soaps; soaps in liquid form; bar soap; cleansing milk for toilet purposes; shower foams; bath foam; bath salts; talcum powder, for toilet use; essential oils; massage oils.

Cl.8; Nail scissors; razors; razor blades; manicure and pedicure tools; manicure implements; pedicure implements; pocket shears; files [tools]; tongs; nail clippers, electric and non-electric; depilation appliances; hair cutting and removal implements.

Cl.21; Manual toothbrushes; toothbrushes, electric; toothbrush containers; nail brushes; sponges; make-up sponges; make-up brushes; shaving brushes; combs; brushes; bath sponges; toilet sponges; facial cleansing sponges; toilet utensils; toilet cases.
MERSEN DustCollector

Priority claimed from 05/10/2018; Application No. : 4488602 ;France
4128240   22/01/2019
[International Registration No. : 1457603]
MERSEN FRANCE AMIENS SAS
10 avenue Roger Dumoulin F-80080 AMIENS France

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
IR DIVISION

Cl.7: Graphite dust extraction machines; graphite dust extraction systems (parts of machines).
Cl.37: Installation, maintenance and repair of graphite dust extraction machines and graphite dust extraction systems.
Priority claimed from 06/08/2018; Application No. : 76903/2018 ;Switzerland
4128299 16/01/2019
[International Registration No. : 1457551]

SEBA CRYPTO AG
Dammstrasse 16 CH-6300 Zug CH

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
IR DIVISION

Cl.36: Insurance services; financial affairs; monetary affairs; real estate affairs.

Cl.42: Scientific and technological services as well as research and design services relating thereto; industrial analysis and research services; design and development of computer hardware and software.

Cl.45: Legal services; security services for the protection of property and individuals; detective agency services; baby sitting; escorting in society (chaperoning); mediation; marriage agency services; dating services; horoscope casting; undertaking; organization of religious meetings; clothing rental.
Priority claimed from 06/08/2018; Application No. : 76902/2018 ;Switzerland
4128365  07/01/2019
[International Registration No. : 1455995]
SEBA CRYPTO AG
Chamerstrasse 85 CH-6300 Zug Switzerland
Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
IR DIVISION
Cl.36;Insurance services; financial affairs; monetary affairs; real estate affairs.
Cl.42;Scientific and technological services as well as research and design services relating thereto; industrial analysis and research services; design and development of computer hardware and software.
Cl.45;Legal services; security services for the protection of property and individuals; detective agency services; baby sitting; escorting in society (chaperoning); mediation; marriage agency services; dating services; horoscope casting; undertaking; organization of religious meetings; clothing rental.
Priority claimed from 27/07/2018; Application No. : 4472413 ;France

4134247  18/01/2019

[International Registration No. : 1458466]

24 SÈVRES
24-32 rue Jean Goujon F-75008 PARIS France

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

IR DIVISION

Cl.3;Bleaching preparations and other substances for laundry use; cleaning, polishing, degreasing and abrasive preparations; soaps; perfumes, essential oils, cosmetics, hair lotions; dentifrices; depilatories; make-up removing products; lipstick; beauty masks; shaving products; preservatives for leather (polishes); creams for leather.

Cl.9;Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signaling, checking (supervision), emergency (life-saving) and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic recording media, optical or sound recording disks; compact disks, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers; calculating
machines, data processing equipment, computers; electronic tablets, smartphones, e-book readers; game software; software (recorded programs); software in the form of applications for digital tablets or smartphones; computer peripheral devices; electric batteries; detectors; electric wires; electric relays; diving suits, gloves or masks; clothing for protection against accidents, irradiation and fire; protection devices for personal use against accidents; fire extinguishers; spectacles (optics); 3D spectacles; optical goods; spectacle cases; diagnostic apparatus not for medical use; integrated circuit cards [smart cards]; bags designed for laptop computers; downloadable electronic publications.

Cl.14; Jewelry; jewelry products, precious stones; timepieces and chronometric instruments; precious metals and their alloys; works of art of precious metal; jewelry cases [caskets]; boxes of precious metal; watch cases, bracelets, chains, springs or glasses; key rings [trinkets or fobs]; statues or figurines (statuettes) of precious metals; cases or presentation cases for timepieces; medals; cuff links; tie pins.

Cl.18; Leather and imitations of leather; animal skins; trunks and suitcases; umbrellas, parasols and walking sticks; whips, harness and saddlery; wallets; purses (coin purses); credit card cases [wallets]; bags of leather or imitation leather; satchels; vanity cases (empty); collars or clothing for animals; net bags for shopping.

Cl.25; Clothing, footwear, headgear; shirts; clothing of leather or imitation of leather; belts (clothing); furs (clothing); gloves (clothing); scarves; neckties; hosiery; socks; bedroom slippers; beach, ski or sports footwear; underwear.

Cl.35; Advertising; commercial business management; commercial administration; office functions; dissemination of advertising material (leaflets, prospectuses, printed matter, samples); newspaper subscription services (for third parties); arranging of telecommunication service subscriptions for others; presentation of goods on all communication media, for retail purposes; business management and organization consultancy; accounting; document reproduction; employment agencies; business management for freelance service providers; computer file management; web site traffic optimization; organization of exhibitions for commercial or advertising purposes; online advertising on a computer network; rental of advertising time on all communication media; publication of advertising texts; rental of advertising space; dissemination of advertisements; public relations; company audits (commercial analyses); commercial intermediation services; customer loyalty services for commercial, promotional and/or advertising purposes; loyalty card services; distribution (dissemination) of promotional vouchers and/or advertising vouchers, intended for exchange for goods and/or services; retail or wholesale services in stores, via mail order or online (via a website) of candles, soaps, essential oils, cosmetics, perfumery and toilettries, perfumery and toilet accessories (namely toilet cases, hair ornaments, perfume vaporizers, refills, perfume sprayers, perfume) of parapharmaceutical goods, optical goods, electronic apparatus (telephones, computers, tablets, audio, video and photographic apparatus), jewelry, timepieces, works of art, stationery and writing articles, table linen, bed linen, bath linen, articles of leather or imitation leather, accessories made of leather or imitation leather, luggage, umbrellas and walking sticks, furniture, bedding, blinds and curtains, clothing items and footwear, clothing accessories, footwear and headgear, haberdashery, materials for covering existing floors or walls, games and toys, gymnastic and sporting articles, utensils and containers for household or kitchen use, tableware and vases, porcelain and earthenware, lighting appliances, electrical household goods, food and drink.
4134343  21/01/2019
[International Registration No. : 1458015]
KARL STORZ NDTEC GMBH
Blumenstraße 8 Walsdorf Germany
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Proposed to be Used
IR DIVISION
Cl.9; Surveying, photographic, optical, measuring and cinematographic apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, compact discs, DVDs and other digital recording media; data processing equipment, computers; computer software; security surveillance apparatus and cameras; endoscopy apparatus and endoscopic cameras for industrial purposes; probes for industrial purposes, in particular for testing machines; video cameras for testing machines; touch-sensitive electronic screens for video cameras; all of the aforesaid goods in the non-destructive materials testing sector, in particular for industrial applications and security applications; none of the aforesaid goods being for electronic image analysis, image processing, image interpretation, or being object-focussed programmes, database systems, robot technology, sensor control and evaluation for sectors other than non-destructive materials testing.
Cl.42; Scientific and technological services and research and development relating thereto; industrial analysis and research services; design and development of computer hardware and software, in particular in the video endoscopy sector; research and development of endoscopic cameras and probes, in particular for testing machines; all these services being in the field of non-destructive material testing; none of the aforesaid services being for electronic image analysis, image processing, image interpretation, or being object-oriented programmes, database systems, robot technology, sensor control and evaluation for sectors other than non-destructive materials testing.
Trade Marks Journal No: 1915 ,   19/08/2019   Class 99

BOBCAT

Priority claimed from 19/07/2018; Application No. : 88044885 ;United States of America
4134666    11/01/2019
[International Registration No. : 1452179]
Clark Equipment Company
250 East Beaton Drive West Fargo ND 58078 United States of America

Proposed to be Used

IR DIVISION

Cl.9: Vehicle tracking devices comprised of cellular radio modules, computer software and computer hardware, sensors, transmitters, receivers and global positioning satellite receivers, all for use in connection with vehicle tracking, vehicle monitoring and anti-theft vehicle alarms; electronic interface equipment for machine tools to input or output CNC (computer numerical control) data; software for monitoring and controlling communication between computers and automated machine systems; computer hardware and software for sensing and recording operational data to monitor the performance and maintenance needs of vehicles, equipment, and machinery used for earth moving, earth conditioning, material handling, construction, mining, paving, agriculture, and forestry; electric control panels for vehicles, equipment, and machinery used for earth moving, earth conditioning, material handling, construction, mining, paving, agriculture, and forestry; automated systems, namely, software, hardware and communications devices for planning, scheduling, controlling, monitoring and providing information on vehicle assets and parts thereof; computer hardware and software system for remotely monitoring environmental conditions and controlling vehicles, equipment, and machinery used for earth moving, earth conditioning, material handling, construction, mining, paving, agriculture, and forestry within a building, facility, grounds, worksite, or designated spatial area; battery monitoring devices for construction machinery and equipment that may be attached to a battery to monitor the performance of the battery and operating software for use therewith, sold as a unit; electronic devices, namely, energy meters for tracking and monitoring energy usage; pressure switches, sensors and level switches for monitoring and controlling liquids in tanks and vessels; vehicle safety equipment, namely, electronic vibration, shock, motion, angle, temperature and voltage monitors; downloadable software for connecting, operating, and managing networked vehicles, equipment, and machinery used for construction, landscaping, agriculture, grounds maintenance, civil engineering, utility and mining; wireless communication device featuring voice, data and image transmission including voice, text and picture messaging, a video and still image camera, also functional to purchase parts and services of vehicles, equipment, and machinery.

Cl.11: Lighting apparatus for vehicles and machinery; LED (light emitting diode) lighting fixtures for vehicles and machinery; LED flood lights and LED work lights for construction settings; parts for heating and air conditioning systems for vehicles and machinery; defrosting apparatus for vehicles and machinery; air conditioners for vehicles and machinery; vehicle climate-control system for heating, ventilation and air-conditioning; reflectors for vehicles and machinery; thermostatic valves; parts and fittings for land vehicles, agricultural machinery, and earth moving machinery, namely, backup lights for land vehicles.
SAS-TEC

4138340  13/12/2018
[International Registration No. : 1452160]
SAS-TEC GMBH
Volmarstr. 5 71706 Markgröningen Germany

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India

Proposed to be Used
IR DIVISION

Cl.17; Insulating materials of plastics; elastic materials of plastic; shock- and impact-absorbing materials; the aforesaid goods being in particular for the manufacture of protective padding and protective equipment.

Cl.25; Shock-absorbing clothing inserts; clothing.

Cl.28; Protective padding (parts of sports suits), knee guards, elbow guards, in particular shock-absorbing protective elements (protectors) for motorcyclists; protective paddings; protective equipment for protecting from injury [sports articles]; shock-absorbing protective elements [sports articles]; wrist protector; spine protectors; receptacles and holders specially adapted for protective padding and protective equipment [sports articles].
Trade Marks Journal No: 1915, 19/08/2019 Class 99

4140775 22/01/2019
[International Registration No. : 1459066]
THOMAS HENRY GMBH & CO. KG
Bessemerstrasse 22 12103 Berlin Germany
Address for service in India/Agents address:
H. K. ACHARYA & COMPANY.
HK Avenue, 19. Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, INDIA
Proposed to be Used
IR DIVISION
Cl.32; Beers; mineral waters; aerated waters; fruit beverages; fruit juices; syrups for making beverages; preparations for making beverages; non-alcoholic beverages, in particular mate-based beverages.
Cl.35; Advertising; business management; business administration; office functions.
Cl.43; Services for providing food and drink; temporary accommodation.
OneRecord, LLC
599 Lexington Ave., 21st Floor New York NY 10022 United States of America

Proposed to be Used

IR DIVISION

Cl.9; Downloadable computer software for on-line, patient-initiated, patient-authorized, fee-for-service, medical profile and medical record aggregation, reconciliation, and transmission services designed to access relevant medical records storage sources, aggregate and reconcile a patient medical profile from such records, share the patient's medical records and health-related information at the direction of the patient, and allow the patient to supplement medical profile, medical record, and health-related information, not directed to medical or healthcare industry organizations or medical professionals in their professional capacity.

Cl.42; Providing temporary use of non-downloadable software for on-line, patient-initiated, patient-authorized, fee-for-service, medical profile and medical record aggregation, reconciliation, and transmission services designed to access relevant medical records storage sources, aggregate and reconcile a patient medical profile from such records, share the patient's medical records and health-related information at the direction of the patient, and allow the patient to supplement medical profile, medical record, and health-related information, such services not directed to medical or healthcare industry organizations or medical professionals in their professional capacity; providing temporary use of non-downloadable software via an interactive web site for on-line, patient-initiated, patient-authorized, fee-for-service, medical profile and medical record aggregation, reconciliation, and transmission services featuring technology that allows user to access relevant medical records storage sources, aggregate and reconcile a patient medical profile from such records, share the patient's medical records and health-related information at the direction of the patient, and allow the patient to supplement medical profile, medical record, and health-related information, such services not directed to medical or healthcare industry organizations or medical professionals in their professional capacity.
CORMASTER

4144682 24/01/2019
[International Registration No.: 1459992]
SCHÜTZ GMBH & CO. KGAA
Schützstr. 12 56242 Selters Germany

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
IR DIVISION

Cl.6; Lightweight construction materials, namely composite coating materials being semi-finished products of metal and laminated composites of metal in the form of semi-finished products; all the aforesaid goods not of cork.

Cl.16; Lightweight construction materials, namely composite coating materials being semi-finished products of paper and laminated composites of paper in the form of semi-finished products; all the aforesaid goods not of cork.

Cl.17; Lightweight construction materials, namely composite coating materials being semi-finished products of plastic and laminated composites of plastic in the form of semi-finished products; fibre materials and spun fibre fabrics, namely carbon fibre fabrics and glass fibre fabrics (the aforesaid goods being semi-finished products); carbon fibre fabrics, fibreglass fabrics (for insulation); fabric materials and spun fibre materials, namely glass fibres (for insulation), aramid fibres, carbon fibres (the aforesaid goods being semi-finished products); fibre materials and spun fibre fabrics, namely carbon fibre fabrics and glass fibre fabrics (the aforesaid goods being semi-finished products); fabric materials and spun fibre materials, namely glass fibres (not being for insulation or textile use), aramid fibres, carbon fibres (the aforesaid goods being semi-finished products); all the aforesaid goods not of cork.

Cl.19; Lightweight construction materials, namely composite coating materials being semi-finished products of wood and laminated composites of wood or of plastic in the form of semi-finished products; materials reinforced with fibre and spun yarn fabrics, for building; all the aforesaid goods not of cork.
Priority claimed from 16/07/2018; Application No. : 017931058 ;European Union 4147531 19/11/2018
[International Registration No. : 1460860]
KEESTRACK N.V.
Taunusweg 2 B-3740 Munsterbilzen
Address for service in India/Attorney address:
P S DAVAR
N-220 Greater Kailash-1, New Delhi 110048 India

Proposed to be Used

IR DIVISION

Cl.7; Crusher installations, slotting machines, impact mechanism, crushing machines, machines and apparatus for crushing and grinding minerals and parts therefor, machines for crushing building materials and building rubble, in particular jaw crushers, cone crushers and impact crushers, rotating pulverisers; mechanical apparatus and installations for feeding, crushing, grinding, sifting, separating, classifying and recycling material in the process industry; loading and mixing machines; mechanical equipment for cleaning soil; including all of the aforesaid goods being solar-powered or wind-powered; perforated plates being parts of machines for sorting material; casting plates being parts of machines; wear parts for crushing machines (crushers), namely beater bars, impact bars, crusher jaws, swing jaws, beater bar locking mechanisms, impact plates, clamping wedges, rotor shafts, clamping elements, belt pulleys, rotors, rotor protection plates, protective panels, bearings [parts of machines], roller bearings for machines, machining centres, spindles for machines; sifting installations, sifting machines, sieves [machines or parts of machines], wire cloth being parts of sifting machines, screen linings, in particular wire screen sections; soil screening apparatus [machines]; impact grinding crushers, hammer mills; conveyors and conveyors belts, conveyers, belt conveyors, conveyors, loaders [conveyors], conveyors for controlling the movement of articles, belts for conveyors; wear parts for conveying machines and sifting machines, namely conveyor belts, sieves and sifting means (parts of machines); windmills, wind turbines, wind-powered electricity generators, solar power generators, electrical generators using solar cells.

Cl.12; Electric vehicles.

Cl.37; Building construction; maintenance and repair of machines, in particular crushing installations, sifting installations and conveying installations; installation and maintenance of equipment for installations for use in building construction, in the mineral processing and mineral conveying industry; installation of solar powered systems; recharging services for electric vehicles, maintenance and repair of electric vehicles.
4147732  10/10/2018

[International Registration No.: 1460384]

YOU CAN LIMITED
The Old Rectory, Church Street Weybridge, Surrey KT13 8DE United Kingdom

Proposed to be Used

IR DIVISION

Cl.9; Downloadable, interactive and networked software, files and applications for mobile telephones, computers, multifunction hand-held computers, electronic personal organizers, e-readers, tablet computers, personal audio players, personal electronic entertainment devices, game consoles, all to enable the setting, planning, tracking and completion of personal, university, college, educational and business objectives and goals; computer application software to enable uploading, downloading, accessing, posting, displaying, tagging, blogging, streaming, linking, sharing, template building or otherwise providing electronic media or information via computer and communication networks all relating to the setting, planning, tracking and completion of personal, university, college, educational and business objectives and goals; computer application software to enable the transmission of photographs, text messages, video messages, musical messages, educational media, electronic publications, interactive data media and multimedia messages to mobile telephones, computers, multifunction hand-held computers, electronic personal organizers, e-readers, tablet computers, personal audio players, personal electronic entertainment devices, game consoles, all to enable the setting, planning, tracking and completion of personal, university, college, educational and business objectives and goals; downloadable computer digital maps for the purposes of indicating a user's current geographical location; communication software for the purposes of facilitating online messaging services between users; none of the aforesaid goods for use with electronic control systems for controlling and monitoring of machine operation; downloadable software for information and advisory services relating to software as a services.

Cl.42; Design and development of computer application software all relating to the setting, planning, tracking and completion of personal, university, college, educational and business objectives and goals; software as a service [SaaS]; platform as a service [PaaS]; infrastructure as a service [IaaS]; application service provider [ASP] services; hosting an interactive website and non-downloadable, interactive and networked software, files and applications to enable uploading, downloading, accessing, posting, displaying, tagging, blogging, streaming, linking, sharing or otherwise providing electronic media or information via computer and communication networks all to enable the setting, planning, tracking and completion of personal, university, college, educational and business objectives and goals.
Priority claimed from 22/10/2018; Application No.: 2018745719; Russian Federation
4148389  31/01/2019

[International Registration No.: 1460766]
Public Joint Stock Company "ALROSA"
ul. Lenina, 6 RU-678175 g. Mirny, Respublika Sakha (Yakutia) Russian Federation

Proposed to be Used
IR DIVISION

Cl.14; Precious stones; jewelry.

Cl.35; Wholesale and retail services in relation of precious stones and jewelry; online wholesale and retail services in relation of precious stones and jewelry, including those services provided via Internet sites; procurement services for others [purchasing goods and services for other businesses]; sales promotion for others; organization of exhibitions for commercial or advertising purposes; organization of trade fairs for commercial or advertising purposes; auctioneering; demonstration of goods; provision of an on-line marketplace for buyers and sellers of goods and services.
Powercell Sweden AB
Ruskvädersgatan 12 SE-418 34 Göteborg Sweden

Proposed to be Used
IR DIVISION

Cl.7; Motors and engines, parts and components thereto, generators and fuel conversion apparatus for internal combustion engines.

Cl.9; Fuel cells and fuel cells stacks; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; power supply units; fuel cells systems consisting of fuel cells, power modules and fuel converters; converters for fuel cells and fuel processors.

Cl.12; Parts and components for vehicles included in the class.
Trade Marks Journal No: 1915 , 19/08/2019 Class 99

ATHLETESVOICE

Priority claimed from 24/06/2019; Application No. : 2016179 ;Australia
4248137  25/06/2019

[International Registration No. : 1479077]
Sports 3.0 Pty Ltd
137 Harrington Street Sydney NSW 2000 Australia

Proposed to be Used
IR DIVISION

Cl.35; Promotional advertising services; promotional marketing; sales promotion services; sponsorship (promotion and marketing services); advertising.

Cl.41; Dissemination of educational material; production of audio and/or video recordings, other than advertising; production of webcasts, other than advertising; providing online electronic publications, not downloadable; providing online videos, not downloadable; provision of information about sports; sporting information; sports information services; syndication of television programmes; syndication of radio programmes; online (electronic) publication of news; dissemination of entertainment material; providing information, including online, about education, training, entertainment, sporting and cultural activities; distribution (other than transportation) of audio recordings; distribution (other than transportation) of films; distribution (other than transportation) of radio programmes; distribution (other than transportation) of sound recordings; distribution (other than transportation) of videos; electronic publication of information on a wide range of topics, including online and over a global computer network; information services relating to sport.

Cl.45; Online social networking services; exploitation of broadcasting rights; issue of licensing rights relating to video productions; issue of licensing rights relating to audio productions.
Trade Marks Journal No: 1915, 19/08/2019

[International Registration No. : 1479339]
Macherey, Nagel GmbH & Co. KG Handelsgesellschaft
Valenciener Str.11 52355 Düren Germany

Proposed to be Used

IR DIVISION

Cl.1; Chemical preparations for scientific and laboratory purposes, including reagents, extraction solutions and elution solutions; indicator rods, indicator papers and indicator liquids; chemical test papers; separating materials and separating packages for chromatography columns (chemical products); filtering agents for scientific and laboratory purposes (included in this class), including chemical products for use as filtering materials for industrial purposes.

Cl.9; Columns and unfilled cartridges for the chromatography and the sample preparation for scientific and laboratory purposes; unfilled cartridges and threaded units for assembling and holding chromatography columns and chromatography cartridges syringes as parts of chromatography instruments; valves for laboratory purposes, including valves for the chromatography and needles for scientific and laboratory purposes; electronic closing and opening equipment for laboratory containers; flushing valve devices for chromatography pillars; cuvettes; laboratory thermometers; containers for microscope slides; titration containers; pipettes; pipette stands; reagent bottles for laboratory use; sample test tubes; laboratory scales; laboratory strain-ing devices; glass tubes for scientific purposes; measuring scoops; reflectors for microscopes; colour testing apparatus; photometers; printers for photometers; thermoblocks being laboratory apparatus; microwave ovens for laboratory purposes; temperature measuring instruments, conductivity measuring instruments and acid measuring instruments; flow rate measuring instruments; vibrators as parts of chromatography columns for packing chromatography columns; filter for scientific and laboratory purposes (included in this class), including extraction tubes and filter tubes as parts of laboratory instruments; membrane filters for laboratory purposes; membranes for fixing molecules for scientific and laboratory purposes; extraction tubes and filter tubes as parts of laboratory instruments.

Cl.11; Extraction tubes and filter tubes as parts of air filter for industrial use; membrane filters as parts of industrial plants.

Cl.16; Printed matter; filters for scientific and laboratory purposes namely filter papers and filter cardboard; cellulose filters; extraction tubes and filter tubes made of paper or card board; filters made of paper card board filter material made of paper in flake form.
Cl.17; Glass fiber filtering materials.
Deutsches Institut für Bautechnik - Anstalt des öffentlichen Rechts
Kolonnenstraße 30 B 10829 Berlin Germany

Proposed to be Used

IR DIVISION

Cl.41; Writing and publication of technical texts, verification documents, permits and approvals as well as their translations in printed form or electronically, especially technical building regulations taking the form of administrative provisions, lists of testing, inspection and certification bodies, European Technical Assessments, general technical approvals, construction technique approvals or permits, structural design type approvals and permits, building research reports, European Technical Assessment Documents, reports on market surveillance of construction products, evaluations of construction products, evaluations of compliance with regulatory requirements for physical structures [buildings], verifications for wastewater treatment plants in accordance with the German waste water regulations, lists of construction products for which no certificate of suitability is required, technical books and journals; arranging and conducting information sessions; arranging and conducting technical conferences; arranging and conducting seminars.

Cl.42; Scientific and technological services as well as research, especially research on assessments, studies and evaluations in the scientific and technological fields, in particular technical research on construction products and construction techniques as well as research concerning the environmental impact and sustainability of construction products; research and development of new products for others; provision of scientific information; development of technical manuals containing guidelines and rules at a national, European and international level; technical consultancy and information in the field of construction engineering, especially with regard to construction products and techniques; conducting engineering feasibility studies for national, European and supranational authorities and institutions with regard to technical rules; conducting technical project studies for construction products, also in the framework of market surveillance; preparation of technological research reports of buildings and construction research contracts; engineering services, especially development and research services for new construction products; providing search engines for the internet for construction products and construction techniques; quality control and certification of testing, inspection and certification bodies and of notified bodies in accordance with the Building Codes of the German federal states, the Ordinance on Boilers and Other Devices under the Construction Products Act in conjunction with the Ordinance on the Recognition of Testing, Inspection and Certification Bodies under the Construction Products Act and Regulation (EU) No. 305/2011 (Construction Products Regulation); consultancy in the field of energy-saving; random inspection of energy certificates in accordance with the German Energy Saving Ordinance; preparation of technical assessments, especially the technical verification of construction products, especially for European Technical Assessments, general building approvals, general construction technique approvals or permits, project-related approvals for construction products and construction techniques as well as structural design type approvals, concerning quality control and environmental impact assessment for construction products and techniques, concerning material testing, structural design type verifications based on technical building examinations, building research contracts and reports, concerning the technical verification and assessment of construction products and techniques in the framework of market surveillance and for the purpose of development of technical guidelines and guiding principles.
C.P.C. Creative Perfume Company Holding SA
Rue du Mon-de-Sion, 8, c/o Lenhill Partners SA CH-1206 Genève Switzerland

Proposed to be Used
IR DIVISION

Cl.3; Amber [perfume]; aromatics [essential oils]; air fragrancing preparations; cake flavorings [essential oils]; flavorings for beverages [essential oils]; food flavorings [essential oils]; breath freshening sprays; balms, other than for medical purposes; lip glosses; sachets for perfuming linen; scented water; Javelle water; lavender water; toilet water; depilatory wax; mustache wax; massage gels, other than for medical purposes; heliotropine; make-up; deodorants for pets; deodorants for human beings or for animals; depilatory preparations; air fragrance reed diffusers; scented wood; perfumes; perfumery; decorative transfers for cosmetic purposes; ionone [perfumery]; eyebrow pencils; cosmetic pencils; adhesives for affixing false eyelashes; adhesives for affixing false hair; hair conditioners; beard dyes; cosmetic dyes; cosmetic creams; skin whitening creams; incense; hair spray; nail polish; hair lotions; lotions for cosmetic purposes; after-shave lotions; beauty masks; oils for perfumes and scents; oils for cosmetic purposes; oils for toilet purposes; essential oils; essential oils of cedarwood; essential oils of lemon; essential oils of citron; oils for cleaning purposes; bergamot oil; gaultheria oil; jasmine oil; lavender oil; almond oil; rose oil; almond milk for cosmetic purposes; cleansing milk for toilet purposes; musk [perfumery]; deodorant soap; shaving soap; soap for brightening textile; cakes of toilet soap; antiperspirant soap; soap for foot perspiration; soap; almond soap; mint for perfumery; cosmetic kits; eau de Cologne; bases for flower perfumes; joss sticks; dentifrices; lipstick cases; breath freshening strips; teeth whitening strips; lipsticks; pomades for cosmetic purposes; shaving preparations; cosmetic preparations for baths; bath preparations, not for medical purposes; hair straightening preparations; hair waving preparations; color-removing preparations; leather bleaching preparations; mouthwashes, not for medical purposes; cosmetic preparations for slimming purposes; make-up removing preparations; nail care preparations; collagen preparations for cosmetic purposes; aloe vera preparations for cosmetic purposes; sunscreen preparations; breath freshening preparations for personal hygiene; make-up powder; nail varnish removers; vaginal washes for personal sanitary or deodorant purposes; tissues impregnated with cosmetic lotions; tissues impregnated with make-up removing preparations; massage candles for cosmetic purposes; potpourris [fragrances]; bath salts, not for medical purposes; fumigation preparations [perfumes]; astringents for cosmetic purposes; eyebrow cosmetics; make-up preparations; sun-tanning preparations [cosmetics]; hair dyes; neutralizers for permanent waving; cosmetic preparations for eyelashes; cosmetic preparations for skin care; cosmetics; cosmetics for children; cosmetics for animals; mascara; cleansers for intimate personal hygiene purposes, non medicated; douching preparations for personal sanitary or deodorant purposes [toiletries]; bleaching preparations [colorants] for cosmetic purposes; antiperspirants [toiletries]; toiletry preparations; phytocosmetic preparations; talcum powder, for toilet use; terpenes [essential oils]; henna [cosmetic dye]; shampoos for animals [non-medicated grooming preparations]; shampoos for pets [non-medicated grooming preparations]; dry shampoos; shampoos; herbal extracts for cosmetic purposes; extracts of flowers [perfumes]; ethereal essences; badian essence; mint essence [essential oil].

Cl.4; Nightlights [candles]; perfumed candles; Christmas tree candles; candles.
Trade Marks Journal No: 1915 , 19/08/2019 Class 99

4251403  09/07/2019
[International Registration No. : 1476678]
Haglöfs AB
Henry Bergstens väg 3 SE-176 69 JÄRFÄLLA Sweden
Proposed to be Used
IR DIVISION
Cl.18; Bags; backpacks; luggage covers.
Cl.24; Sleeping bags.
Cl.25; Clothing, footwear, headgear; belts (clothing); gloves; scarves.
4251405  09/07/2019
[International Registration No. : 1476677]
Haglöfs AB
Henry Bergstens väg 3 SE-176 69 JÄRFÄLLA Sweden
Haglöfs AB
Henry Bergstens väg 3 SE-176 69 JÄRFÄLLA Sweden

Proposed to be Used

IR DIVISION

Cl.18; Bags; backpacks; luggage covers.
Cl.24; Sleeping bags.
Cl.25; Clothing, footwear, headgear; belts (clothing); gloves; scarves.
Hans Conzen Kosmetik GmbH
Heidehofweg 24 25499 Tangstedt Germany

Proposed to be Used
IR DIVISION
Cl.3; Soaps, perfumery, essential oils, cosmetics, in particular hair preparations and treatments; hair tonic.
Cl.5; Hair growth stimulants; medicated capillary lotions.
Auguste the Label

4253394   18/06/2019
[International Registration No. : 1478737]
Auguste the Label Pty Ltd
1/53 Centennial Cct BYRON BAY NSW 2481 Australia

Proposed to be Used

IR DIVISION

Cl.25; Apparel (clothing, footwear, headgear); ladies clothing; pants (clothing); parts of footwear; playsuits (clothing); ready-made clothing; ready-to-wear clothing; silk clothing; beach clothing; belts (clothing); casual clothing; clothing for swimming; footwear for women; headbands (clothing); jackets (clothing); jump suits (clothing).

Cl.35; Retail clothing shop services; retail services.
ITAB

4254986  20/03/2019
[International Registration No. : 1480713]
ITAB Shop Concept AB
Instrumentvägen 2 Jönköping Sweden

Proposed to be Used

IR DIVISION

**Cl.6**: Doors, gates, windows and window coverings of metal; non-luminous and non-mechanical signs and information and advertising displays of metal.

**Cl.9**: Software for control of self checkout apparatus and point of sale terminals; software for control of scanning apparatus for the retail trade; self checkout apparatus; electronic point of sale (pos) terminals; scanning apparatus for the retail trade; automatic payment stations for the retail trade; electronic monitoring systems; parts and fittings for self checkout apparatus, point of sale terminals and scanning apparatus for the retail trade; electronic apparatus for controlling entry and exit gates; electronic apparatus for controlling gates for self check-in and checkout systems.

**Cl.20**: Furniture; work furniture; worktables; workbenches; work counters; checkout counters; counters [tables]; rack bars (furniture); screens (furniture); shelving units; tables; table tops; dinner wagons; displays, stands and signboards of wood or plastics, non-metallic; workbenches of metal.
Trade Marks Journal No: 1915, 19/08/2019 Class 99

D.B.W.
23, rue Jean Jaurès L-1836 LUXEMBOURG Luxembourg

Proposed to be Used

IR DIVISION

Cl.5; Dietetic substances for medical use; food for babies; plasters, materials for dressings; material for dental fillings and dental impressions; products for destroying vermin; fungicides; herbicides; foodstuffs included in this class, namely food supplements and dieting and sanitary products for medical use; dietetic and food supplements for cosmetic use.

Cl.32; Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages; fruit drinks and fruit juices, syrups; non-alcoholic beverages not for medical use and dietetic beverages not for medical use made from products included in this class, namely, beers, mineral and aerated waters, non-alcoholic beverages and preparations for making beverages (excluding those made from coffee, tea or cocoa and milk drinks).

Cl.41; Education; training; services provided by a personal consultant in the field of sports, namely, initiation and training in the field of sports activities, nutrition, physical hygiene (including physical activity intended for balancing requirements of the body and spirit), health management (namely, teaching activities beneficial for health and integration thereof in daily life), related motivational coaching (namely, encouraging customers to respect and put into practice autonomously and coherently the skills and information provided by the personal coach) as well as in the field of fitness and well-being; personal coaching services in the field of sports, namely, advice in the field of sports activities, sports motivation training (namely, encouraging customers to respect and put into practice autonomously and coherently the skills and information provided by the personal coach) as well as in the field of fitness and well-being; sporting and cultural activities; sports camp services; videotaping; provision of sports facilities; organizing and conducting sporting and/or cultural events; organization of sports competitions.
Trade Marks Journal No: 1915 , 19/08/2019       Class 99

4255007    29/01/2019
[International Registration No. : 1339070]
VIET PHU MY INVESTMENT JOINT STOCK COMPANY
37/1 C1 Street, Cong Hoa, Ward 13, Tan Binh District Ho Chi Minh City Viet Nam

Proposed to be Used
IR DIVISION

Cl.6; Steel pipes and metal devices namely metal valves [other than parts of machines]; metal junctions [not parts of machines]; springs [metal hardware].

Cl.9; Vacuum pressure gauges; vibration damping apparatus including their load-bearing parts [scientific apparatus used for controlling and vanishing the buffeting].

Cl.17; Rubber sheetings [used for machines]; rubber gaskets; rubber junctions; flexible tubes [not of metal].
4255013  16/07/2019
[International Registration No. : 1285035]
COLOMBINI S.P.A.
Strada Cà Valentino, 124 47891 FALCIANO San Marino

Proposed to be Used
IR DIVISION

Cl.20; Kitchen furniture; furniture, for kitchens; racks [furniture]; sideboards; suspended cabinets; cabinets; cupboards; handles namely handles for cabinets, drawer handles, door handles; home furniture and furnishings namely, cabinets, tables, coffee tables, chests of drawers and bedsides cabinets, bookshelves, chairs, armchairs, divans, racks and panels for furniture, showcases, drawers and chests of drawers, beds and bases for beds, ladders of woods, mirrors, clothes hangers, office furniture including chairs, desks and built-in furniture.

Cl.35; Advertising; business management; business administration; commercial administration of the licensing of the goods and services of others; commercial or industrial management assistance; professional business consultancy; business management consultancy; shop window dressing; dissemination of advertising matter; marketing; organization of exhibitions for commercial or advertising purposes; retailing and wholesaling in shops, via global computer networks, through catalogues, mail order, telephone, radio and television, including via other electronic means of communication, of furniture and furnishing accessories for the home, including cupboards, tables, coffee tables, dressing tables and bedside tables, bookshelves, chairs, armchairs, divans, shelves and panels for furniture, showcases (furniture), drawers and chests of drawers, beds and bed slats, ladders of wood, mirrors, clothes hangers, office furniture including chairs, desks and built-in furniture; presentation of goods by any means of communications for retailing purposes.
NivoRadar

4255047    20/05/2019
[International Registration No. : 1480240]
UWT GmbH
Westendstraße 5 87488 Betzigau Germany

Proposed to be Used

IR DIVISION

Cl.9; Electronic measuring and control apparatus of all kinds, apparatus and instruments measuring filling levels, in particular radar measuring probes.

Cl.35; Advertising; business management; business administration; office functions; retailing and wholesaling in relation to electronic measuring and control devices of all kinds, apparatus and instruments for measuring filling levels, in particular radar measuring probes.

Cl.37; Repair and maintenance of electronic measuring and control devices of all kinds, of apparatus and instruments for measuring filling levels, in particular radar measuring probes.
Trade Marks Journal No: 1915, 19/08/2019 Class 99

TC19

Priority claimed from 02/04/2019; Application No. : 018046352; European Union
4255050 03/04/2019
[International Registration No. : 1480237]
Trützschler GmbH & Co. KG
Duvenstr. 82-92 41199 Mönchengladbach Germany

Proposed to be Used

IR DIVISION

Cl.7; Textile production machines; machines and equipment for the textile industry, namely cards, flat bars for use in textile production machines, tops for use in textile production machines, for example flat tops, sliver control devices, for example card slivers, draw frame slivers, tuft feeders, cleaning equipment, cleaners (machinery) for waste fibre, waste feeding units, waste openers, dust and refuse filters for use in textile production machines, material transport fans, dust fans (machinery parts), dust removal machines; machines and equipment for the textile industry, namely opening machines for natural and/or synthetic fibres, opening and cleaning machines for natural fibres such as cotton and/or synthetic textile fibres, waste cleaning machines, dust pipes, material transport pipes, mixers, draw frames, can transport systems, foreign part separators, heavy part separators, metal separators, airflow separators, air separators, combing machines, sliver winders; machines and equipment for the textile industry, namely machines for doubling and drawing fibre slivers; devices for the automatic control of feeding through drawing frames, namely measuring devices, control devices, speed regulated drives and sliver supply rollers; filters for the removal of dust from the air; dust and waste separators, and parts therefor; all of the aforesaid goods for use with textile production machines, textile machinery and/or parts for the aforesaid goods.

Cl.9; Electrical cabinets for textile production machines; control and regulating devices; sliver information systems consisting of control apparatus for monitoring, displaying and storing the sliver count, sliver evenness, sliver quality, fibre thickness and fibre moisture content; control apparatus and systems consisting thereof for quality and production monitoring; all of the aforesaid goods for use in textile production machines and textile machinery.
4255097   26/02/2019

[International Registration No. : 1480216]

Grand Cru Media s.r.o.
Sliezskä 9 SK-831 03 Bratislava Slovakia

Proposed to be Used

IR DIVISION

Cl.35; Advertising; radio advertising; television advertising; writing of advertising texts; production of advertising films; telemarketing services; design of advertising materials; scriptwriting for advertising purposes; outdoor advertising; updating of advertising material; rental of advertising material; publication of advertising texts; advertising agency services; rental of advertising space; rental of advertising time on all communication media; dissemination of advertisements; online advertising on a computer network; referencing of websites for commercial or advertising purposes; compilation of information indexes for commercial or advertising purposes; advice regarding communication (advertising); bill-posting.

Cl.38; Radio broadcasting; message transmission; television broadcasting; transmission of telegrams; telegraph services; communications by telegrams; telephone services; telephone communications; telex services; news agency services; cable television broadcasting; mobile telephone communication services; communications by computer terminals; computer-aided transmission of messages and images; transmission of emails; facsimile transmission; information on telecommunications; paging services (radio, telephone or other electronic means of communication); rental of message sending apparatus; communications by fiber-optic networks; rental of facsimile apparatus; rental of modems; rental of telecommunication apparatus; rental of telephones; satellite transmission; electronic bulletin board services (telecommunication services); connection by telecommunications to a global computer network; telecommunication routing and junction services; teleconferencing services; provision of user access to global computer networks; rental of access time to global computer networks; provision of telecommunication channels for teleshopping services; provision of chat rooms on the Internet; provision of access to databases; voice messaging services; transmission of greeting cards online; transmission of digital files; wireless broadcasting services; videoconferencing services; provision of on-line forums; streaming of data; radio communications; transmission of video-on-demand footage.

Cl.41; Academies (education); amusement park services; entertainment services; rental of cinematographic apparatus; entertainer services; movie studio services; presentation of circus performances; organization of competitions (education or entertainment); correspondence courses; rental of show scenery; radio entertainment; publication of texts other than advertising texts; teaching; education; rental of sound recordings; rental of motion pictures; production of films other than advertising films; lending library services; publication of books; rental of radio and television sets; production of radio and television programs; presentation of variety shows; theater productions; show production; television entertainment; rental of stage scenery; club services (entertainment or education); organization and conducting of colloquia; organization and conducting of conferences; organization and conducting of congresses; discotheque services; information relating to education; entertainment information; organization of exhibitions for cultural or educational purposes; health club services (health and fitness training); presentation of live performances; cinematographic film projection; organization of sports competitions; planning of receptions (entertainment); practical training (demonstration); recording studio services; rental of video cassette recorders; rental of videotapes; organization and conducting of seminars; organization and conducting of symposiums; timing of sports events; boarding school education; organization and conducting of training workshops; organization of beauty contests; booking of seats for shows; dubbing; organization of lotteries; organization of balls; organization of shows (im presario services); rental of...
audio equipment; rental of lighting apparatus for theatrical sets or television studios; rental of tennis courts; rental of video cameras; scriptwriting, other than for advertising purposes; videotape editing; online publication of specialized electronic books and journals; electronic desktop publishing; subtitling; game services provided on-line from a computer network; karaoke services; night club services (entertainment); provision of non-downloadable online electronic publications; photographic reporting; vocational guidance (education or training advice); news reporter services; translation services; sign language interpretation; videotaping; microfilming; ticket agency services (entertainment); writing of texts; organization and conducting of concerts; calligraphy services; layout services other than for advertising purposes; organization of fashion shows for entertainment purposes; coaching (training); disc jockey services; language interpreter services; personal trainer services (fitness training); vocational retraining; production of music; provision of non-downloadable music online; provision of non-downloadable videos online; tutoring; organization and conducting of non-virtual educational forums; songwriting services; television and movie screenplay writing; conducting of guided tours; training services by means of simulators; provision of non-downloadable films via video-on-demand services; provision of non-downloadable television programs via video-on-demand services; rental of works of art; rental of indoor aquariums; organization of cosplay entertainment events; video editing services for events; lighting technician services for events; film directing other than advertising films.
PURPLE FIG

Priority claimed from 29/03/2019; Application No. : 2019714204 ;Russian Federation
4255105  08/05/2019
[International Registration No. : 1480207]

C.P.C. creative Perfume Company Holding SA
Rue du Mont-de-Sion 8, c/o Lenhill Partners SA CH-1206 Genève Switzerland

Proposed to be Used

IR DIVISION

Cl.3; Amber [perfume]; aromatics [essential oils]; air fragrancing preparations; cake flavorings [essential oils];
flavorings for beverages [essential oils]; food flavorings [essential oils]; breath freshening sprays; balms, other than for
medical purposes; lip glosses; sachets for perfuming linen; scented water; Javelle water; lavender water; toilet water;
depilatory wax; mustache wax; massage gels, other than for medical purposes; heliotropine; make-up; deodorants for
pets; deodorants for human beings or for animals; depilatory preparations; air fragrance reed diffusers; scented wood;
perfumes; perfumery; decorative transfers for cosmetic purposes; ionone [perfumery]; eyebrow pencils; cosmetic
pencils; adhesives for affixing false eyelashes; adhesives for affixing false hair; hair conditioners; beard dyes; cosmetic
dyes; cosmetic creams; skin whitening creams; incense; hair spray; nail polish; hair lotions; lotions for cosmetic
purposes; after-shave lotions; beauty masks; oils for perfumes and scents; oils for cosmetic purposes; oils for toilet
purposes; essential oils; essential oils of cedarwood; essential oils of lemon; essential oils of citron; oils for cleaning
purposes; bergamot oil; gaultheria oil; jasmine oil; lavender oil; almond oil; rose oil; almond milk for cosmetic purposes;
cleansing milk for toilet purposes; musk [perfumery]; deodorant soap; shaving soap; soap for brightening textile; cakes
of toilet soap; antiperspirant soap; soap for foot perspiration; soap; almond soap; mint for perfumery; cosmetic kits; eau
de Cologne; bases for flower perfumes; joss sticks; dentifrices; lipstick cases; breath freshening strips; teeth whitening
strips; lipsticks; pomades for cosmetic purposes; shaving preparations; cosmetic preparations for baths; bath
preparations, not for medical purposes; hair straightening preparations; hair waving preparations; color-removing
preparations; leather bleaching preparations; mouthwashes, not for medical purposes; cosmetic preparations for
slimming purposes; make-up removing preparations; nail care preparations; collagen preparations for cosmetic
purposes; aloe vera preparations for cosmetic purposes; sunscreen preparations; breath freshening preparations for
personal hygiene; make-up powder; nail varnish removers; vaginal washes for personal sanitary or deodorant purposes;
tissues impregnated with cosmetic lotions; tissues impregnated with make-up removing preparations; massage candles
for cosmetic purposes; potpourris [fragrances]; bath salts, not for medical purposes; fumigation preparations [perfumes];
stringents for cosmetic purposes; eyebrow cosmetics; make-up preparations; sun-tanning preparations [cosmetics];
hair dyes; neutralizers for permanent waving; cosmetic preparations for eyelashes; cosmetic preparations for skin care;
cosmetics; cosmetics for children; cosmetics for animals; mascara; cleansers for intimate personal hygiene purposes,
non medicated; douching preparations for personal sanitary or deodorant purposes [toiletries]; bleaching preparations
[decolorants] for cosmetic purposes; antiperspirants [toiletries]; toiletry preparations; phytocosmetic preparations;
talcum powder, for toilet use; terpenes [essential oils]; henna [cosmetic dye]; shampoos for animals [non-medicat ed
grooming preparations]; shampoos for pets [non-medicat ed grooming preparations]; dry shampoos; shampoos; herbal
extracts for cosmetic purposes; extracts of flowers [perfumes]; theral essences; badian essence; mint essence
[essential oil].

Cl.4; Nightlights [candles]; perfumed candles; Christmas tree candles; candles.
MILESTONES OF ME

Priority claimed from 20/12/2018; Application No. : 88237776 ;United States of America
4255111  14/06/2019
[International Registration No. : 1480171]
Ulthera, Inc.
1840 South Stapley Drive, Suite 200 Mesa AZ 85204 United States of America

Proposed to be Used

IR DIVISION

Cl.35; Consulting in marketing techniques in the field of medicine and cosmetics; consulting in the field of marketing methods in the field of medicine and cosmetics; administration of a consumer membership program for enabling participants to receive product samples and discounts in the field of medicine and cosmetics; administration of a program for enabling participants to obtain discounts on goods and receive improved services in the field of medicine and cosmetics; business management consulting with relation to strategy, marketing, production, personnel and retail matters in the field of medicine and cosmetics; information about promotional methods in the field of medicine and cosmetics; on-line customer-based social media brand marketing services in the field of medicine and cosmetics.

Cl.41; Education services, namely, classes and seminars in the field of medicine and cosmetics; providing of training in the field of medicine and cosmetics; business training consultancy services; business training in the field of medical and cosmetic leadership development and sales coaching.

Cl.44; Medical services; human hygiene and beauty care; dermatology services; cosmetic and plastic surgery; physician services and pharmaceutical advice in the field of aesthetic and medical product consultancy.
Priority claimed from 31/01/2019; Application No. : 36270461 ;China
4255112 14/05/2019
[International Registration No. : 1480159]
AHCOF INTERNATIONAL DEVELOPMENT CO., LTD
SUNON PLAZA, NO. 389, JINZhai ROAD, HEFEI ANHUI China

Proposed to be Used

IR DIVISION

Cl.9; Computer keyboards; couplers [data processing equipment]; mouse [computer peripheral]; cabinets for
loudspeakers; headphones; plugs, sockets and other contacts [electric connections]; batteries, electric; smartphones;
covers for smartphones; protective films adapted for smartphones.

Cl.11; Bakers’ ovens; barbecues; coffee machines, electric; kettles, electric; food steamers, electric; multicookers; air
purifying apparatus and machines; water purifying apparatus and machines; cold/hot water dispensers; pocket warmers.
Priority claimed from 29/10/2018; Application No. : 017975652 ;European Union
4255116   29/04/2019
[International Registration No. : 1480139]
Hitschler International GmbH & Co. KG
Aachener Straße 1042 50858 Köln Germany

Proposed to be Used
IR DIVISION

Cl.5; Confectionery, sweets, chews, chewing gum for medical purposes; dietetic food adapted for medical purposes included in this class.

Cl.30; Confectionery, foam confectionery, marshmallows, sweet bacon, jellied confectionery, caramels, sweets, chews, chewing gum, not for medical purposes, fruit gums, wine gums, confectionery (including with a base of foam confectionery and/or chews and/or fruit gums and/or wine gums, with and without chocolate coatings); liquorice, liquorice products, puffed rice, marzipan and goods made therefrom.
Priority claimed from 22/12/2018; Application No. : 30 2018 031 274 ;Germany
4255118  09/05/2019
[International Registration No. : 1480079]
BOWA-electronic GmbH & Co. KG
Heinrich-Hertz-Str. 4-10 72810 Gomaringen Germany

Proposed to be Used
IR DIVISION

Cl.9: Scientific, measuring, signalling and checking (supervision) apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating and controlling electricity, in particular generators and transformers and the accessories therefor.

Cl.10: Surgical, medical, dental and veterinary apparatus and instruments; energy-based surgical systems, namely complete systems consisting of apparatus and instruments for high-frequency surgery and ultrasound surgery; medical apparatus and instruments, and accessories therefor for electrosurgery, in particular high-frequency surgery and ultrasound surgery; medical apparatus and instruments as well as accessories therefor for argon plasma coagulation; apparatus and instruments as well as accessories therefor for cryosurgery; apparatus and instruments, and the monopolar, bipolar, and multipolar electrodes for medical purposes; medical apparatus and instruments, and accessories therefor for sealing vessels and tissues; neutral electrodes for medical purposes; apparatus and instruments for the removal of surgical flue gases.
Resorba Medical GmbH
Am Flachmoor 16 90475 Nürnberg Germany

Proposed to be Used
IR DIVISION

Cl.5; Coverings for medical purposes, in particular in the form of membranes or of foils; wound coverings; medical
adhesives for binding wounds; implantable textile material to encourage the growth of tissue; implantable material for use
in guided tissue regeneration; biological media for use in the augmentation of bone and tissue for medical purposes;
bone void fillers consisting of biological materials; biological implants; implants comprising living tissue or natural
biomaterials for medical purposes, in particular such surgical implants; sponges for healing wounds or for haemostasis;
haemostatic preparations for medical purposes; collagen and gelatine each for medical purposes.

Cl.10; Surgical wound closures; biodegradable implants; implants comprised of artificial materials, in particular such
surgical implants; synthetic media for use in the augmentation of bone and tissue for medical purposes; artificial skin
replacing membranes.
Trade Marks Journal No: 1915, 19/08/2019 Class 99

XPF

4255128 17/06/2019
[International Registration No. : 1480348]
Tata Steel IJmuiden BV
Wenckebachstraat 1 Velsen-Noord Netherlands

Proposed to be Used

IR DIVISION

Cl.6; Common metals and their alloys; coated steels; ingots of common metal; slabs of common metal; sheets and plates of metal; bars of metal; steel beams; beams of metal; metal foil; profiled metal sections [semi-finished]; girders of metal; steels in the form of reels; tubes of metal; steel in the form of sheets; structural steels.

Cl.12; Vehicle chassis; vehicle bodies; bodywork parts for vehicles.

Cl.40; Treatment and coating of metal surfaces; treatment of metal; heat treatment and coating of steel; treating [shaping] of metal; treating [tempering] of metal; treating [stamping] of metal; metal plating and laminating; metal cutting; metal polishing; metal finishing; recycling of metals.
OpCenter

Priority claimed from 13/12/2018; Application No.: 017999554; European Union
4255152 22/05/2019
[International Registration No.: 1480355]
Siemens Aktiengesellschaft
Werner-von-Siemens-Str. 1 80333 München Germany

Proposed to be Used

IR DIVISION

Cl.9; Software, in particular for managing, monitoring, controlling and documenting production processes.

Cl.42; Providing software as a service; platform as a service; cloud computing services, in particular software as a service [SaaS]; development, programming and implementation of software, in particular the aforesaid services for managing, monitoring, controlling and documenting production processes.
Priority claimed from 14/12/2018; Application No. : 2018-153474 ;Japan 4255157   29/03/2019

[International Registration No. : 1480369]
FAST RETAILING CO., LTD.
717-1, Sayama, Yamaguchi City Yamaguchi 754-0894 Japan

Proposed to be Used

IR DIVISION

Cl.18; Bags; pouches; vanity cases, not fitted; umbrellas; umbrella covers; rainproof parasols; leather; fur; industrial packaging containers of leather; purses; handbags; luggage; book bags; suitcases; carry-on bags; trunks [luggage]; Boston bags; backpacks [rucksacks]; card cases [notecases]; key cases; business card cases; shopping bags, including wheeled shopping bags; commutation-ticket holders; garment bags for travel; bags for sports; leather straps; furniture coverings of leather; clothing for pets; handbag frames; purse frames; belts for bags and pouches; leather shoulder belts; tote bags; shoulder bags; clutch bags; bag charms.

Cl.25; Clothing; outerclothing; jackets; down jackets; wind resistant jackets; coats; overcoats; jumpers; rainwear; anoraks [parkas]; sweaters; knitwear [clothing]; cardigans; vests; waistcoats; shirts; blouses; polo shirts; layettes [clothing]; maternity clothing; waterproof clothing; pullovers; trousers; stretch pants; jogging pants; sweatshirts; sweat pants; suits; skirts; dresses; wedding dresses; leggings [trousers]; beach clothes; swimwear [bathing suits]; night gowns; dressing gowns; negligees; sleeping garments; sleepwear; Japanese sleeping robes [nemaki]; pajamas; bathrobes; underwear; undershirts; girdles; corsets [underclothing]; combinations [clothing]; chemises; drawers and underpants; slips; panties, shorts and briefs; trunks [underwear]; brassieres; petticoats; camisoles; tee-shirts; tank tops; frocks; jerseys [clothing]; clothes for sports; masquerade costumes; Japanese traditional clothing; jeans; gloves and mittens [clothing]; scarves [scarfs]; bow ties; neckties; shawls; bandanas [neckerchiefs]; mufflers [clothing]; ear muffs [clothing]; headgear; hats; caps [headwear]; hosiery; socks; stockings; tights; garters; sock suspenders; suspenders [braces]; wristbands [clothing]; waistbands; belts for clothing; chasubles; sashes for wear; wimples; maniples; shower caps; sleep masks; footwear; Japanese style wooden clogs [geta]; Japanese style sandals [zori]; slippers; sandals; boots; shoes; sports shoes; boots for sports; football boots.

Cl.35; Advertising; promoting the goods and services of others through the administration of sales and promotional incentive schemes involving trading stamps; sales promotion for others; marketing; business management; commercial or industrial management assistance; organization of fashion shows for promotional purposes; organization of exhibitions and trade fairs for commercial or advertising purposes; office functions; retail services or wholesale services for woven fabrics and beddings; retail services or wholesale services for towels; retail services or wholesale services for clothing; retail services or wholesale services for headgear for wear; retail services or wholesale services for diapers; retail services or wholesale services for footwear; retail services or wholesale services for bags and pouches; retail services or wholesale services for purses; retail services or wholesale services for personal articles; retail services or wholesale services for personal ornaments [jewellery, jewelry (Am.)]; administrative processing of purchase orders; sales promotion for others in relation to woven fabrics and beddings; sales promotion for others in relation to clothing; sales promotion for others in relation to diapers; sales promotion for others in relation to footwear; sales promotion for others in relation to bags and pouches; sales promotion for others in relation to personal articles.
BÜHLER

4255165  19/02/2019
[International Registration No. : 1480327]
Bühler AG
Gupfenstrasse 5 CH-9240 Uzwil Switzerland

Proposed to be Used
IR DIVISION

Cl.6; Small parts and components of machines of metal; building materials of metal; metallic ironmongery, small metallic ironmongery; metal moulds.

Cl.7; Apparatus, machines and installations (including their components) for treatment and processing of raw materials and semi-manufactured and manufactured products in particular for industrial applications; motors and engines; apparatus, machines and installations for spraying, dampening, preservation, cleaning, gas treatment of raw materials and semi-manufactured and manufactured products in particular for industrial applications; filters, filtering apparatus and installations for raw materials and semi-manufactured and manufactured products in particular for industrial applications.

Cl.9; Apparatus machines and installations for monitoring, measuring, weighing, sorting raw materials and semi-manufactured and manufactured in particular for industrial applications; controls and control elements; switching device and control desks; measuring and regulating apparatus; electric installations and electronics; computer software; application software for mobile phones and electronic tablets.

Cl.11; Apparatus, machines and installations for drying, dehydration, steaming, warming, heating, cooking, baking, frying, burning, roasting, desiccation, cooling, lighting, sterilization, distillation of raw materials and semi-manufactured and manufactured products particularly for industrial applications; filters.

Cl.17; Semi-worked plastic products, caulking materials, packing materials, insulating materials; flexible pipes (non-metallic).

Cl.19; Building materials (non-metallic), rigid pipes (non-metallic).

Cl.35; Professional business consultancy in relation to machines; electronic commerce services (e-commerce).

Cl.36; Leasing, financing services and financial advisory services in relation to industrial machines, apparatus and installations.

Cl.37; Installation, assembly, construction management, maintenance and repair of machines, apparatus, installations and plants; information in the field of maintenance and repair of machines and installations for industrial food processing (including repair) by electronic means and the Internet; repair and installation services; construction consultancy.

Cl.39; Logistics services involving the transport, packaging and storage of machines, apparatus, installations and spare parts and consumables for machines, apparatus and installations; supply chain logistics, distribution and storage services.

Cl.40; Rental of machines and apparatus for processing materials; consultancy with regard to the use of machines and apparatus for the treatment of materials.

Cl.41; Instruction and training services.

Cl.42; Industrial analysis and research services; design, development, installation, updating, maintenance and rental of computer hardware and software; technological services, namely development of machines, apparatus, installations and plants for measuring; technological consultancy, technical project studies, expertise [engineer works], engineering services; quality control services; data mining; analysis and evaluation of products and services with respect to possible future applications; trials, monitoring of machinery, apparatus, installations and plants.
MyGift

4255224   06/06/2019
[International Registration No. : 1480379]
MyGift Enterprises LLC
15000 Woodinville-Redmond Rd, Suite B900 Woodinville WA 98072 United States of America

Proposed to be Used

IR DIVISION

Cl.20; Household items, namely, wine racks, clothing racks, jewelry racks, makeup display racks, towel racks and nail polish display racks.

Cl.21; Kitchenware, namely, knife rests, knife blocks, household food storage containers, glass jars and holders, vases, bread baskets for domestic use and bread bins, bread boards and beverage glassware; cup or mug racks.
Priority claimed from 07/12/2018; Application No. : 4506451 ;France
4255225  05/06/2019
[International Registration No. : 1480481]

VOISIN CONSULTING
64 avenue Pierre Grenier F-92100 BOULOGNE-BILLANCOURT France

Proposed to be Used

IR DIVISION

Cl.35: Business incubator services, namely, administrative support for business creators, start-ups and young companies in the fields of pharmaceutical, medical, cosmetic products, medical devices, food supplements and biotechnology; business consulting and information services for business creators, start-ups and young companies in the fields of pharmaceutical, medical, cosmetic products, medical devices, food supplements and biotechnology.

Cl.36: Incubator services, namely, rental and lending of offices, conference rooms and science and technology facilities for business creators, start-ups and young companies working in the fields of pharmaceutical, medical, cosmetic products, medical devices, food supplements and biotechnology; incubator services, namely, search for funding and consultancy relating to funding search in support of business creators, start-ups and young companies in the fields of pharmaceutical, medical, cosmetic products, medical devices, food supplements and biotechnology.

Cl.41: Incubator services, namely, personalized assistance and/or coaching, mentoring in the field of business creation, business priming and development of entrepreneurial projects; organization, arranging and conducting of colloquiums, conferences, congresses, seminars; placing people in contact, social networks and encounters among professionals.

Cl.42: Providing science and technology services in the field of developing pharmaceutical, nutraceutical, cosmetic products, medicine, food supplements, medical apparatus and devices; drafting expert reports, advice and technical project studies in connection with development of pharmaceutical, nutraceutical, cosmetic products, medicine, food
supplements, medical apparatus and devices; technical and scientific assistance in drafting of user instructions for pharmaceutical, nutraceutical, cosmetic products, medicine, food supplements, medical apparatus and devices.

**Cl.45;** Regulatory and legal advice in the framework of development, implementation and marketing of pharmaceutical, nutraceutical, cosmetic products, medicine, food supplements, medical apparatus and devices; regulatory and legal advice in drawing up user instructions for pharmaceutical, nutraceutical, cosmetic products, medicine, food supplements, medical apparatus and devices; information and advice for obtaining legal authorizations for marketing of pharmaceutical, nutraceutical, cosmetic products, medicine, food supplements, medical apparatus and devices.
Priority claimed from 14/11/2018; Application No. : 4499907 ;France
4255235    21/03/2019
[International Registration No. : 1480474]
LOHR IMMOBILIER
29 rue du 14 Juillet F-67980 HANGENBIETEN France

Proposed to be Used

IR DIVISION

Cl.9;Software, downloadable software, embedded operating software; management and communication software, management and logistics software for transport and storage of road vehicles; software and software applications for controlling and automating operations of loading and unloading of road vehicles on vehicle carriers; software for computer management of combined rail/rail transportation of vehicles; management assistance software for companies specialized in transportation, construction, operation, financing, rental of land vehicles; software and software applications for optimization, aid and assistance in loading and unloading maneuvers of road vehicles on vehicle carriers; software and software applications enabling optimized loading of vehicles on vehicle carriers; database synchronization software; software for data and file management and database software; computer databases; electronic databases recorded on computer media; computer programs for accessing, browsing and searching online databases.

Cl.38;Data communication by computer; electronic communication by computer; communication of information by electronic means; data communication via telecommunication; electronic communication via means of chat rooms, chat lines and Internet forums; computer intercommunication; communications via a global computer network or the Internet; provision of user access to computer programs on data networks; provision to users of secure remote access to private computer networks via the Internet; provision of access to databases; provision of access to databases on the Internet; provision of access to content, websites and portals; provision of access to information via the Internet; provision of access to information on the Internet; provision of access to computer programs on platforms and portals on the Internet; provision of access to chat rooms on the Internet; rental of telecommunication apparatuses and installations; rental of access time to databases; provision online forums and provision of access thereto; providing remote access to data; providing access to computer networks; multimedia telecommunication services, telecommunications by computer terminals; telecommunication services provided via the Internet, intranet and extranet; telecommunication services provided via platforms and portals on the Internet and other media; telecommunication services; electronic messaging services; electronic data exchange services; transmission of data by electronic means, transmission of data via computer; transmission of data via the Internet; data transmission via satellite; transmission of information contained in data banks.

Cl.39;Providing information online in the field of management or of logistics relating to transportation; providing online information for vehicle loading and unloading operations.

Cl.42;Design and creation of computer software, application software and databases; installation, maintenance and updating of computer software, application software and databases; creation of databases; loan and rental of software, application software and databases; software as a service [SaaS]; software as a service [SaaS] for tracking road or rail vehicles via computer networks, intranets and the Internet; software as a service [SaaS] for managing vehicle loading and unloading operations; rental of web servers; rental of software, application software; provision of software via a global computer network; provision (design) of computer programs for managing vehicle loading and unloading operations; provision (design) of software for management or logistics relating to transportation; provision (design) of virtual computer systems via cloud computing; hosting of software applications; hosting of computerized data, files, applications and information; hosting of online facilities for organizing interactive discussions; database, blog hosting services; .
Impact Plasma

Priority claimed from 15/02/2019; Application No. : 2019-25191 ;Japan
4255238    24/05/2019
[International Registration No. : 1480466]

Thanks Ai Global Pte. Ltd.
8 Eu Tong Sen Street, 16-92 The Central Singapore 059818 Singapore

Proposed to be Used

IR DIVISION

Cl.1; Purified water for industrial purposes; deionised water.

Cl.3; Cosmetics; toiletry preparations; soap products; dentifrices; perfumery; breath fresheners.

Cl.5; Dietary supplements; disinfectants; pharmaceutical preparations.

Cl.32; Waters [beverages]; soft drinks; fruit juices; vegetable juices [beverages]; whey beverages.
VEROO

4255240  26/02/2019
[International Registration No. : 1480461]
DELTA Beteiligungs-Aktiengesellschaft
IZ NÖ-Süd, Straße 14 A-2355 Wiener Neudorf Austria

Proposed to be Used

IR DIVISION

Cl.9: Scientific research and laboratory apparatus, educational apparatus and simulators; apparatus, instruments and
  cables for electricity; recorded content; information technology and audio-visual, multimedia and photographic devices;
  magnets, magnetizers and demagnetizers; measuring, detecting and monitoring instruments, indicators and controllers;
  navigation, guidance, tracking, targeting and map making devices; optical devices, enhancers and correctors; safety,
  security, protection and signalling devices; diving equipment; scientific and laboratory devices for treatment using
electricity.

Cl.35: Business analysis, research and information services; business assistance, management and administrative
  services; advertising, marketing and promotional services; administrative processing of computerized purchase orders;
  administrative processing and organising of mail order services; foreign trade information and consultation; provision of
  information concerning commercial sales; outsourcing services in the nature of arranging procurement of goods for
  others; automatic re-ordering service for business; consultancy services relating to the procurement of goods and
  services; advisory services relating to commercial transactions; advisory services relating to the purchase of goods on
  behalf of others; advisory services relating to the purchase of goods on behalf of business; consultancy relating to
  costing of sales orders; advisory and consultancy services relating to the procurement of goods for others; consulting in
  sales techniques and sales programmes; provision of an on-line marketplace for buyers and sellers of goods and
  services; provision of online financial services comparisons; purchasing of goods and services for other businesses;
  computerized on-line ordering services; coupon procurement services for others; electronic order processing; bidding
  quotation; goods or services price quotations; providing consumer information relating to goods and services;
  commercial information and advice for consumers [consumer advice shop]; business administration services for
  processing sales made on the internet; commercial administration of the licensing of the goods and services of others;
  online ordering services; arranging of presentations for business purposes; price analysis services; price comparison
  services; business intermediary and advisory services in the field of selling products and rendering services; arranging
  of contracts, for others, for the providing of services; procurement of contracts for the purchase and sale of goods and
  services; arranging of contracts for the purchase and sale of goods and services, for others; administrative processing of
  purchase orders within the framework of services provided by mail-order companies.

Cl.38: Telecommunication services; provision and rental of telecommunications facilities and equipment.

Cl.39: Vehicle parking and storage; transport; rental services related to transportation and storage; packaging and
  storage of goods; distribution by pipeline and cable; parking and vehicle storage, mooring.

Cl.42: Design services; IT services (terms considered too vague by the International Bureau - rule 13.2.b) of the
  Common Regulations); testing, authentication and quality control; science and technology services (terms considered
  too vague by the International Bureau - rule 13.2.b) of the Common Regulations).
PHYSIOL

4255424  19/06/2019
[International Registration No. : 1480512]

PHYSIOL
Parc Scientifique du Sart Tilman, Allée des Noisetiers 4 B-4031 Liège

Proposed to be Used

IR DIVISION

Cl.5; Pharmaceutical products for eye care; sanitary products for eye care; viscous pharmaceutical products, particularly for eye care; all the aforesaid goods for use in the field of ophthalmic surgery.

Cl.10; Surgical and medical apparatus and instruments for eye care; artificial eyes; intraocular prostheses (lenses) for surgical implantation; intraocular implants.
FLOOMA

4255457  09/05/2019
[International Registration No. : 1480500]
Legnomed Snc
Via San Bartolomeo, 11 I-31010 Crespignaga di Maser Italy

Proposed to be Used

IR DIVISION

Cl.19; Building and construction materials and elements, not of metal; wooden flooring; parquet wood flooring; wood paving; floor tiles of wood; wooden floor boards; veneer for floors; wood blocks; wood boards; manufactured timber; parquet flooring; wood panelling; boards made of wood particles; building materials of wood.

Cl.20; Furniture and furniture fittings, not of metal; wooden furniture; wood carvings; decorative wooden panels [furniture]; domestic furniture made of wood.
Priority claimed from 14/06/2018; Application No. : 017918171 ;European Union 4255464  14/12/2018
[International Registration No. : 1480497]
WRX Company Oy
c/o Nonna Babitzin Vanhan-sepän tie 3 D FI-03100 Nummela Finland

Proposed to be Used

IR DIVISION

CI.35; Administrative data processing; compilation and systemization of information into computer databases; compilation of information into computer databases; systemization of information into computer databases; customer relationship management; business project management; advertising, marketing and promotional services; business consultancy and advisory services; organisation and management of customer loyalty programs; loyalty, incentive and bonus program services.

CI.41; Education and instruction services; arranging of courses of instruction; training; arranging of training courses; arranging of workshops; coaching [training]; instructional and training services; coaching in economic and management matters; teaching and training in business, industry and information technology; personal coaching [training].

CI.42; Hosting services and software as a service and rental of software; platform as a service [PaaS]; scientific and technological services; software development, programming and implementation.
Proposed to be Used

IR DIVISION

**Cl.7:** Motors and engines other than for land vehicles; boat engines; electric power generation units; electricity generators; turbines; propeller brakes, inverters and reduction gears; parts and component parts of the aforesaid goods.

**Cl.12:** Engines for land vehicles including battle tank engines; screw-propellers for boats; parts and component parts of the aforesaid goods.
4255473 17/07/2019

[International Registration No.: 1444482]
Ente per le Arti Applicate alla Moda ed al Costume (also known as Polimoda)
Via Curtatone, 1 I-50123 Firenze (FI) Italy

Proposed to be Used

IR DIVISION

Cl.25; Clothing, footwear, headgear; pullovers; cardigans; sweaters; jerseys; jumpers; jackets being clothing; sweatshirts; parkas; bathing suits; beachwear; pareos; blouses; shirts; polo shirts; trousers; jeans; waistcoats; blazers; skirts; bermuda shorts; shorts; T-shirts; boleros; dresses; women's dresses; men's suits; women's suits; evening dresses; wedding dresses; wedding suits; cocktail dresses; smoking jackets; tuxedos; coats; blousons; raincoats; anoraks; down jackets; overcoats; clothing of leather or imitation leather; furs being clothing; tracksuits; overalls; underwear; bathrobes; vests; night gowns; pajamas; dressing gowns; pantyhoses; tights; stockings; socks; leg warmers; leggings being trousers; capes; ponchos; sashes for wear; shawls; scarves; neckties; foulards being clothing; bandanas; bow ties; pocket squares; neckerchiefs; gloves as clothing; belts for clothing; braces for clothing being suspenders; shoes; rain boots; gymnastic shoes; sneakers; boots; sandals; flip-flops; slippers; clogs; hats; caps being headwear.

Cl.35; Marketing; marketing research; business management assistance; business management; commercial management; secretarial and clerical services; advertising and marketing consultancy; advertising, marketing and promotion services; business management consultancy.

Cl.41; Education services in the field of fashion and textile; organization of events, exhibitions, congresses, conventions, conferences and fashion shows in the field of fashion and textile, for cultural, educational or entertainment purposes.

Cl.42; Research in the field of fashion and textile.
FUJI CHEMICAL INDUSTRIES, LTD.
15-27, Edobori 1-chome, Nishi-ku, Osaka-shi Osaka 550-0002 Japan

Proposed to be Used

IR DIVISION

Cl.1: Antibacterial and anti-mold compositions for use in the manufacture of mouldings of plastic resins, fiber, painted surface and hard surface sanitizers; preservative compositions used in manufacture of cosmetics; all included in this class.

Cl.5: Antibacterial and anti-mold compositions for medical uses.
BISK

4256530  09/01/2019
[International Registration No. : 1480030]
Bisk Education, Inc.
9417 Princess Palm Avenue Tampa FL 33619 United States of America

Proposed to be Used
IR DIVISION

Cl.35; Consumer marketing research and consulting related thereto; marketing and branding services, namely, providing customized communication programs to obtain consumer insights and develop branding strategies; marketing consulting services relating to long-term business strategy development for non-profit organizations; enrolling students in the educational programs of others; recruitment of students for higher education institutions; and providing academic course administration services for other academic institutions, namely, on-line course registration.

Cl.41; Educational services, namely, developing curriculum in the nature of online courses for other academic institutions, corporations and organizations at the undergraduate, graduate, professional degree, certificate and certification level; development and dissemination of printed and online educational materials of others in the field of undergraduate, graduate and professional education; educational services, namely, conducting interactive, on-line computer network sessions; educational services, namely, providing online courses in the field of higher education, continuing professional education, and preparation for professional licensing and certification examinations; providing a web site that features information on attending college and university with an emphasis on newly enrolled students (terms considered too vague by the International Bureau - rule 13 (2) (b) of the Common Regulations); retention services, admissions counseling and reinstatement all related to students' academic status provided by means of a call center; college consulting services, namely, assisting students in finding colleges and universities and completing the application process; educational services, namely, providing web-based and classroom training in the field of post-secondary level and for professional certification and vocational training; and educational services, namely, providing online courses of instruction at the post-secondary level, and for professional certification and vocational training and distribution of course material in connection therewith.

Cl.42; Computer technology support services, namely, help desk services for the users of online learning software; designing and enabling an online network service via a website featuring on-line non-downloadable software that facilitates online learning by providing enrollment services, course development services and online classes; developing and maintaining a server that enables educational institutions and businesses to offer online learning education via a global computer network; computer consultation, namely, assisting others with the integration of computer systems for learning management.
Lumi United Technology Co., Ltd
8th Floor, Jinqi Wisdom Valley, No.1 Tangling Road, Liuxian Avenue, Taoyuan Residential District, Nanshan District, Shenzhen City
Guangdong Province China

Proposed to be Used

IR DIVISION

Cl.9; Computer software, recorded; computer programs [downloadable software]; sensors; remote controls for household use; electronic surveillance apparatus; light dimmers [regulators], electric; switches, electric; theft prevention installations, electric; time switches, automatic; electro-dynamic apparatus for the remote control of signals; portable power supply (rechargeable batteries); video monitors; electronic chips.

Cl.11; Air filtering installations; freezers; air-conditioning installations; bath installations; pocket warmers; lamps; incandescent burners; fluorescent lamp tubes; cooking apparatus and installations; hot water heating installations; water purifying apparatus and machines.
Proposed to be Used

IR DIVISION

Cl.38; Computer networks other than broadcasting; communications by terminal; telecommunication; communications by telephone; communications by facsimile; computer aided transmission of messages and images; mobile telephone services; electronic mail services; satellite communication services; wireless broadband communication services; consultancy in the field of telecommunication; rental of telecommunication equipment; information about telecommunication; providing access to databases; providing user access to global computer networks; telecommunications routing and junction services; rental of access time to global computer networks; providing virtual private network (VPN) services; teleconferencing services; video conferencing services.

Cl.42; Computer networks integration; computer software design, computer programming, maintenance of computer software; off-site data backup; computer and computer program configuration, installation and expansion and addition of its functions; encryption of electronic data; design and development of computer software; rental of server memory space; rental of computer software and computer servers; computer rental; updating of computer software; conversion of computer programs and data, other than physical conversion; conversion of data or documents from physical to electronic media; providing computer programs on data networks; providing computer programs used for database coordination; providing computer programs for computer databases; providing temporary use of on-line non-downloadable operating software for computer networks and servers; providing computer programs for VPN (virtual private network) services; providing computer programs for integration of private and public cloud computing environments; technical advice relating to performance and operation of computers; consultancy and diagnosis relating to security measures of computer communication networks; consultancy relating to computer software design, computer programming and maintenance of computer software; consultancy relating to cloud computing; consultancy relating to computer systems and network integration; consultancy relating to providing computer programs; consultancy relating to computer and computer program configuration, installation and expansion and addition of its functions; cloud computing; software as a service [SaaS]; electronic data storage; computer system design; computer system analysis; computer virus protection services; computer security consultancy; data security consultancy; internet security consultancy; monitoring of computer systems by remote access; providing temporary use of on-line computer program for setting up and configuring wide area networks as services; providing cloud networking platform featuring security and application acceleration as services.
PRIME ROOTS

Priority claimed from 25/12/2018; Application No. : 88241276 ;United States of America
4256547  24/06/2019
[International Registration No. : 1480696]
Terramino Inc.
1933 Davis Street, Suite 310B CA 94577 United States of America

Proposed to be Used

IR DIVISION

Cl.29; Edible processed fungi; formed textured fungi-based protein for use as a meat and seafood substitute; fungi-based protein for use as a meat and seafood substitute; vegan salmon flavored patties; fungi-based protein in the form of sausages; fungi-based protein in the form of burger patties; fungi-based protein in the form of meatballs; ground meat; high-protein fungi-based snack bars; ready-to-eat meal comprised mostly of fungi-based protein, vegetables, and edible fungi; high protein fungi-based snacks.

Cl.43; Restaurant services, namely, providing of food and beverages for consumption on and off the premises; fast casual restaurant services; food preparation services; food preparation services featuring plant and fungi based meat substitutes; pop up restaurant services; catering services; take-out restaurant services.
Trade Marks Journal No: 1915, 19/08/2019 Class 99

4256548  09/05/2019
[International Registration No. : 1480692]
BEIJING JINGDONG 360 DU E-COMMERCE LTD.
Room 222, Floor 2, Building C, No. 18 Kechuang 11 Street, Beijing Economic and Technological Development Zone Beijing China

Proposed to be Used

IR DIVISION

Cl.9; Downloadable application software for mobile phones; computer software applications, downloadable; computer peripheral devices; global positioning system [GPS] apparatus; earphones; slide projectors; measuring instruments; materials for electricity mains [wires, cables]; electronic chips; transformers [electricity]; video screens; spectacles; mobile power (rechargeable batteries); animated cartoons.

Cl.35; Advertising; business management and organization consultancy; commercial information and advice for consumers in the choice of products and services; providing business information via a web site; sales promotion for others; provision of an on-line marketplace for buyers and sellers of goods and services; systemization of information into computer databases.

Cl.38; News agency services; message sending; communications by computer terminals; computer aided transmission of messages and images; providing user access to global computer networks; providing telecommunication channels for teleshopping services; providing internet chatrooms; providing access to databases; transmission of digital files; streaming of data.

Cl.42; Research and development of new products for others; technical research; quality checking and testing; surveying; material testing; industrial design; design of interior decor; dress designing; computer programming; electronic data storage; cloud computing; software as a service [SAAS]; platform as a service [PAAS]; creating and maintaining web sites for others; installation of computer software; computer software design.
AMBLING

4256551  11/03/2019
[International Registration No. : 1480678]
AMTIXBIO CO., LTD.
A-513, 11, Beobwon-ro 11-gil, Songpa-gu Seoul 05836 Republic of Korea

Proposed to be Used

IR DIVISION

Cl.3; Massage oils and lotions; body essence; facial cleansers; body deodorants; cosmetics; fragrances for household purposes; perfumes for industrial purposes; perfume; skin masks for cosmetic use; pre-moistened cosmetic tissues; preparations for washing furniture; preparations for washing fruit and vegetables; bath cleaning solutions; cleaning preparations for sterilization purposes; powder detergents for sterilization purposes; dandruff shampoos; hand cleansers; body cleanser.

Cl.5; Antifungal preparations; antibacterial preparations; antiviral preparations; pharmaceutical preparations for the treatment of diseases of the metabolic system; cultures of microorganisms for medical or veterinary use; medicines for treating brain diseases; medicines for treating intestinal disorders; medicines for treating dementia; medicines for treating Alzheimer's disease; pharmaceutical preparations for treating obesity; pharmaceutical preparations for treating immune disease; preparations for immune stimulations; disinfecting hand wash; disinfectants for household use; disinfectants for veterinary purposes; disinfectants for medical purposes; disinfectants for dental apparatus and instruments; antimicrobials for dermatologic use; disinfectants for medical instruments; health functional foods consisting primarily of zinc extracted from fruits; health functional foods consisting primarily of lactic acid bacteria; health functional foods consisting primarily of probiotics; health functional foods consisting primarily of vitamins extracted from fruits; health functional foods consisting primarily of lactic acid bacteria probiotics identified from dairy; deodorants for automobiles; optical lens cleaning solutions.

Cl.29; Lactic acid bacteria powder; lactic acid bacteria drinks; dairy products; dairy-based beverages; powders consisting of various lactic acid bacteria or probiotics.
Priority claimed from 16/04/2019; Application No. : 154762 ;Bulgaria
4257393  30/05/2019
[International Registration No. : 1480596]
BOYAN IVANOV ANASTASOV
bul. Simeonovsko Shose 110, kompleks Gradina, bl. 12, et. 4, ap. 16 BG-1700 Sofia Bulgaria

Proposed to be Used
IR DIVISION
Cl.3;Cosmetic facial preparations; cosmetic creams and lotions; cosmetic nourishing creams; hydrating creams for cosmetic use; face cream for cosmetic use; cosmetic hand creams; cosmetic body creams; sunblock; skin lighteners; recovery creams for cosmetic use.
Cl.5;Food supplements; vitamin and mineral supplements.
Priority claimed from 15/01/2019; Application No. : 30 2019 001 479 ;Germany
4257394   12/03/2019
[International Registration No. : 1480668]
MIP METRO Group Intellectual Property GmbH & Co. KG
Metro-Strasse 1 40235 Düsseldorf Germany

Proposed to be Used

IR DIVISION

Cl.9; Scientific, weighing, measuring, checking (supervision), life-saving and teaching apparatus and instruments; software and software applications, mobile apps; databases (electronic); data storage media; electronic publications, downloadable; instruction manuals in electronic format, downloadable educational course materials for training and further education; electronic video magazines; electronic publications [downloadable] provided online.

Cl.16; Paper and cardboard; printed matter; photographs [printed]; stationery and office requisites (except furniture); teaching materials [except apparatus]; plastic foil and plastic bags for packing and packaging purposes.

Cl.35; Advertising; marketing; market research; public relations services; arranging and conducting of fairs and exhibitions for advertising purposes; organisation and management of business incentive and loyalty schemes; arranging of trade fairs and business intermediary and advisory services in the field of selling, purchasing products and rendering services; presentation of services on the Internet; business consultancy and advisory services; business management consultancy, namely, providing business management start-up support to the operation of franchises; business management; assistance in the business management and organisation of gastronomy, trade, catering, hotel and commercial small enterprises; commercial information and advice for consumers in the choice of products and services; business contact services; promoting the goods and services of others by arranging of competitions for advertising and commercial purposes; business analysis, research and information services; advertising by sponsoring; publication of printed matter for advertising purposes; sales promotion for others; commercial information agency services in relation
to agriculture, aquaculture, horticulture and forestry; commercial information and advice for consumers relating to non-chemical treatment products for use in agriculture and horticulture; maintenance of data in computer databases; arranging advertising and promotional contracts for others; arranging advertising and promotional contracts, for others; providing advice relating to the analysis of consumer buying habits; compilation of environmental information; collection of information relating to the environment.

**Cl.36;** Insurance services; finance services; monetary affairs; financial information, data, advice and consultancy services; fundraising; financial sponsoring; financial management.

**Cl.41;** Education; training; entertainment services; sporting and cultural activities; coaching; business coaching.

**Cl.42;** Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; technological advisory services relating to pollution control; research in the field of environmental protection; environmental consultancy services; certification [quality control].

**Cl.44;** Agriculture, aquaculture, horticulture and forestry services; advisory and consultancy services relating to the use of non-chemical treatments for sustainable agriculture and horticulture.
Priority claimed from 31/10/2018; Application No. : 613194 ;Portugal
4257397    20/03/2019

[International Registration No. : 1480663]
FULL NUMBER, LDA.
AVENIDA DAS AMENDEIRAS, Nº. 11 - R/C DTº P-5160-304 TORRE DE MONCORVO Portugal

Proposed to be Used

IR DIVISION

Cl.9; Databases (electronic); computer applications for safe data storage; computer material and encoding software; information retrieval software; downloadable computer software for the transmission of data, specifically related to customers, accounts and transactions; databases.

Cl.35; Computerized file management: database management; systemization of information into computer databases; purchasing and sale services, through retail, wholesale and online or by means of telecommunication, of data and of databases; promotion of insurance services, on behalf of third parties; compilation of information into computer databases; advertising services related to databases; commercial information services provided by access to a computer database; business brokerage services; provision of advertising space.

Cl.42; Electronic storage services for archiving databases, images and other electronic data; data warehousing; electronic data storage; computer services concerning electronic data storage; rental of a database server (to third parties); electronic storage services for archiving databases; hosting of computerized data files, applications and information; hosting of e-commerce platforms on the internet; maintenance of websites and hosting on-line web facilities for others; development of software for communication systems; design of communication systems; design and development of systems for data input, output, processing, display and storage.
Trade Marks Journal No: 1915 ,  19/08/2019           Class 99

4257403    03/06/2019
[International Registration No. : 1480653]
Shanghai Lilith Network Technology Company Limited
Rome 2166, Block A, 2nd Floor, Building 7, No.88 Chenxiang Road, Jiading District Shanghai China

Proposed to be Used

IR DIVISION

Cl.9; Disks, magnetic; electronic publications, downloadable; video game cartridges; readers [data processing equipment]; computer game software; memory cards for video game machines; computer programs [downloadable software]; compact discs [audio-video]; transparencies [photography]; animated cartoons.

Cl.41; Teaching; organization of shows [impresario services]; organization of balls; organization of sports competitions; arranging of beauty contests; providing on-line electronic publications, not downloadable; entertainment information; production of radio and television programmes; party planning [entertainment]; game services provided on-line from a computer network.

Cl.42; Research and development of new products for others; packaging design; installation of computer software; updating of computer software; computer software design; recovery of computer data; conversion of data or documents from physical to electronic media; hosting computer sites [web sites]; computer programming; rental of computer software.
Trade Marks Journal No: 1915, 19/08/2019  Class 99

KACC

Priority claimed from 24/10/2018; Application No. : 2018-132453 ;Japan
4257408  07/02/2019

[International Registration No. : 1480648]
KAWASAKI JUKOGYO KABUSHIKI KAISHA (doing business as KAWASAKI HEAVY INDUSTRIES, LTD.)
1-1, Higashikawasaki-cho 3-chome, Chuo-ku, Kobe Japan

Proposed to be Used

IR DIVISION

Cl.7; Boilers [parts of machines]; heavy oil-fueled boilers [parts of machines]; residual oil-fueled boilers [parts of machines]; steam engine boilers; boiler tubes [parts of machines]; fittings for engine boilers; feeding apparatus for engine boilers.

Cl.11; Boilers, other than parts of machines; heavy oil-fueled boilers, other than parts of machines; residual oil-fueled boilers, other than parts of machines; steam boilers, other than parts of machines; electric boilers; gas boilers; heating boilers.
Proposed to be Used

IR DIVISION

**Cl.5:** Pharmaceuticals; veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use; all the above mentioned goods are intended for marine species.

**Cl.31:** Living marine species for use in breeding and as breeding material; smolt, fingerlings, eggs, juveniles, larvae to be used in breeding and as breeding material.

**Cl.42:** Development of health plans, breeding plans and strategies for marine species and systematization of such plans.

**Cl.44:** Veterinarian services for marine species as vaccination, diagnosis of marine species; health services for marine species.
NEXPET

Priority claimed from 18/12/2018; Application No. : 1936747 ;Canada
4257418 24/05/2019
[International Registration No. : 1480092]
Husky Injection Molding Systems Ltd.
500 Queen Street South Bolton, Ontario L7E 5S5 Canada

Proposed to be Used
IR DIVISION

Cl.7; Molds for use with molding machines; molds for injection molding; molds used to manufacture plastic products.

Cl.42; Custom design of molds for plastic products; consultancy services relating to the design and manufacture of molds and plastic products.
FLUFFY FAVOURITES

Priority claimed from 27/11/2018; Application No. : UK00003356484 ;United Kingdom
4257420    14/05/2019
[International Registration No. : 1480093]
Technology Trading IOM Limited
Ground Floor, St. George's Court, Upper Church Street, Douglas IM1 1EE Isle of Man United Kingdom

Proposed to be Used

IR DIVISION

**Cl.9:** Computer game and gambling software; computer game and gambling programs; video game and gambling software; video game and gambling programs; game and gambling software for use with gaming and gambling machines; game and gambling software for use with television sets; software, game and gambling applications for use with mobile devices and cellular phones.

**Cl.41:** Entertainment services, namely providing online computer and video games, including gambling games.

**Cl.42:** Providing temporary use of non-downloadable computer game and gambling software; providing temporary use of non-downloadable computer game and gambling programs; providing temporary use of non-downloadable software game and gambling applications; provision of computer game and gambling software; provision of game and gambling software for use with gaming and gambling machines and with television sets; provision of game and gambling software applications for use with mobile devices and cellular phones.
Bruder Healthcare Company, LLC
1115 Ridgeland Parkway, 101 Alpharetta GA 30004 United States of America

Proposed to be Used

IR DIVISION

Cl.5; Eye compresses; medicated wipes, sheets and ophthalmic preparations used with therapeutic eye masks for ophthalmic therapy.

Cl.10; Hot and cold packs for ophthalmic therapy; ophthalmic products, namely, therapeutic eye masks for delivering moist heat therapy and ophthalmic preparations to eye areas of a human or animal subject.
SEN SIRE

Priority claimed from 23/08/2018; Application No.: 017946352; European Union
4257425 21/02/2019

[International Registration No.: 1480117]

SENSIRE OY
Rantakatu 24 FI-80100 Joensuu Finland

Proposed to be Used

IR DIVISION

Cl.9; Information technology and audiovisual equipment; computers and computer hardware; computer components and parts; portable computers; computer software; interactive computer software; software and applications for mobile devices; downloadable software; application software for cloud computing services; computer application software for use in implementing the internet of things [iot]; electronic monitoring instruments, other than for medical use; computer gaming software; electronic monitoring apparatus, other than for medical use; monitoring instruments; media content; safety, security, protection and signaling devices; alarms; alarm sensors; control stations (remote, electric or electronic -); alarms and warning equipment; measuring, detecting and monitoring instruments, indicators and controllers; controllers (regulators); access control apparatus; monitoring control apparatus [electric]; electronic surveillance apparatus; monitors [computer programs]; software to control building environmental, access and security systems; downloadable mobile applications for the management of data; downloadable computer software for the management of data; personal computer application software for document control systems; software for mobile device management; maintenance software; software for the processing of business transactions; software for haccp hazard analysis and critical control points systems; software for the analysis of business data; predictive maintenance software; software for control programs for automated measurement, assembly, adjustment, and related visualization; middleware for management of software functions on electronic devices; software for diagnostics and troubleshooting; augmented reality software for use in mobile devices for integrating electronic data with real world environments; servers for home automation; computer software for use in remote meter monitoring; computer software for use in remote meter reading; computer software designed to estimate resource requirements; downloadable computer software for remote monitoring and analysis; temperature monitors for household use; electronic temperature monitors, other than for medical use; sensors and detectors; heat detectors; interfaces for detectors; alarm systems; automatic access control apparatus; annunciators; data processing equipment and accessories (electrical and mechanical); heat regulating apparatus; temperature switches; temperature sensors; temperature indicators; temperature logging apparatus; temperature measuring instruments; remote temperature sensors; temperature control apparatus [thermostats]; instruments for temperature control; temperature measuring apparatus for household use; temperature monitoring apparatus for industrial use; temperature control apparatus [electric switches]; temperature monitors for scientific use; temperature monitors for industrial use; radiation detectors; actinometers; radiation-measuring instruments; electronic security tags; electronic tags; radio-frequency identification (rfid) tags; radio-frequency identification (rfid) readers; wireless local area network devices; lan [local area network] operating software; lan [local operating network] hardware; pressure sensors; particle detectors; particle detecting apparatus; humidity sensors; hygrometers; energy regulators; electric control devices for energy management; apparatus for monitoring electrical energy consumption; the aforementioned goods not related to goods and services in the field of residential care, long-term care (home health care), (youth and/or early childhood) health care and regular and specialized (medical and/or nursing) care.

Cl.35; Business assistance, management and administrative services; business supervision; stock control services; business management planning; computerised stock management; supply chain management services; corporate management consultancy; cold chain management services; the aforementioned services not related to goods and services in the field of residential care, long-term care (home health care), (youth and/or early childhood) health care and regular and specialized (medical and/or nursing) care.

Cl.38; Telecommunication services; computer communication and internet access; sending of emergency messages [by electronic means]; message sending via computer networks; message sending via a website; transmission of information by electronic means; provision of on-line communications services; provision of communication facilities for the interchange of data by electronic means; provision of electronic data links; providing access to a global computer network for the transfer and dissemination of information; streaming of data; electronic data interchange services; data broadcasting services; data transmission services between networked computer systems; data transmission; communication of data by means of telecommunications; data communication by electronic means; communication by hertzian wave; remote transmission of data by means of telecommunications; data transmission for others; transmission of information for domestic purposes; transmission of information for business purposes; telematic sending of information; radio communication; electronic transmission of information (services for the -); interactive broadcasting and communications services; communication services for the transmission of information; communication services for
the electronic transmission of data; transmission and reception [transmission] of database information via the telecommunication network; providing access to computer networks, in particular local area network [LAN]; telecommunication gateway services; the aforementioned services not related to goods and services in the field of residential care, long-term care (home health care), (youth and/or early childhood) health care and regular and specialized (medical and/or nursing) care.

Cl.42: Computer programming and software design; creation, maintenance and adaptation of software; design, development and programming of computer software; monitoring of computer systems by remote access; testing, authentication and quality control; technical inspection services; environmental monitoring services namely monitoring of activities which influence the environment within buildings; environmental monitoring services namely monitoring of events which influence the environment within buildings; creation of control programs for automated measurement, assembly, adjustment, and related visualisation; cloud computing; drawing up of expert technical opinions in connection to technology; computer programming services for commercial analysis and reporting; computer software design; design of computer machine and computer software for commercial analysis and reporting; design services; design of storage systems; design of haccp (hazard analysis and critical control points) systems; engineering project management services; rental of software for importing and managing data; development of computer software for logistics, supply chain management and e-business portals; design and development of software for importing and managing data; hosting services and software as a service and rental of software; providing temporary use of non-downloadable software applications accessible via a web site; providing temporary use of on-line non-downloadable software for the management of information; technological consultancy; engineering consultancy services; consultancy services relating to quality control; control technology consulting services; food sanitation consultation; quality control relating to the hygiene of foodstuffs; computerised food analysis services; computer analysis; design of measurement systems; calibration [measuring]; scientific and technological services; research relating to technology; scientific services and design relating thereto; technological services and design relating thereto; scientific research; industrial analysis and research services; design and development of computer software for supply chain management; providing online non-downloadable software for use in supply chain management; design and development of computer software for logistics, supply chain management and e-business portals; design and development of energy management software; development of energy and power management systems; the aforementioned services not related to goods and services in the field of residential care, long-term care (home health care), (youth and/or early childhood) health care and regular and specialized (medical and/or nursing) care.
Trademarks Journal No: 1915, 19/08/2019 Class 99

Priority claimed from 27/09/2018; Application No.: 1382396; Benelux
4257430 26/03/2019
[International Registration No.: 1480131]
Signify Holding B.V.
High Tech Campus 48 NL-5656 AE Eindhoven Netherlands

Proposed to be Used

IR DIVISION

Cl.9; Control apparatus and computer software programs for lighting apparatus and lighting systems; lighting control apparatus; lighting control systems; remote control apparatus for controlling lighting; mobile apps for lighting systems; control apparatus and computer software programs for the input, storage, processing and transmission of data; computer networking software; computer peripherals; networking apparatus and instruments; telecommunications, communications and satellite apparatus and instruments; wireless communications equipment and hardware, including, computer networking, digital audio and video devices, and telecommunication apparatus; computer hardware and peripherals, namely, wireless local area networking products and devices and global wireless networking products and devices; wireless access apparatus, instruments and equipment; downloadable electronic publications; decoders; visible light decoders; optical control apparatus; heat regulating apparatus; temperature controlling apparatus; signaling apparatus and instruments; apparatus for recording, transmission or reproduction of images; projectors; apparatus for the transmission of data; databases; electric converter; ballasts for lighting installations; light emitting diodes (LEDs), organic light emitting diodes (OLEDs), laser diodes and zener diodes; lasers; electronic control components for lighting; sensors and detectors; electric power unit [transformers]; batteries; starters for electric lights; parts of the aforementioned goods.

Cl.11; Apparatus for lighting; lighting fixtures and lighting installations; lamps; light sources [other than for photographic or medical use]; light filters [other than for photographic or medical use]; parts of the aforesaid goods.

Cl.38; Telecommunications and communications services; wireless communication services; wireless broadband communications services; rental of telecommunication facilities and equipment; telecommunications consultation and advisory services relating to wireless communications and wireless communications equipment; providing information related to wireless communications; providing internet access; providing multiple-user access to a global computer network; providing multiple use access to global computer information networks for the transfer and dissemination of a wide range of information; electronic communication services; electronic network communications; providing access to electronic communications networks; providing telecommunications connections to the internet; providing telecommunications connections to a global computer network; transmission of information by electronic communications networks; information services relating to electronic communication services; providing electronic telecommunication connections.
Priority claimed from 10/10/2018; Application No. : 17966719 ;European Union
4257432    10/04/2019
[International Registration No. : 1480546]

POINT TEC Products Electronic GmbH
Steinheilstr. 6 85737 Ismaning Germany

Proposed to be Used

IR DIVISION

Cl.3;Perfumery; essential oils; cosmetics.

Cl.9;Smartwatches; power banks; sunglasses; cases for sunglasses; covers for tablet computers; covers for smartphones.

Cl.14;Precious metals and alloys thereof; jewellery including costume jewellery; coins; medals; watch straps; bracelets [jewellery, jewelry (Am.)]; dials for clock and watch making; clocks; time instruments.

Cl.18;Small leather goods, namely card cases (notecases), identification cases, purses, key cases, luggage labels, pouches, chest pouches, shoulder belts and straps; wallets; bags for men; traveling trunks; suitcases; bags of all kinds, sports bags, handbags; backpacks; umbrellas and parasols; wrapping material, namely containers, bags, pouches and cases of leather and imitation leather.

Cl.21;Household or kitchen containers, including cups; glassware; chinaware; stoneware.

Cl.25;Clothing; headgear; footwear; formal lace-up shoes.
ByTrans Extended

Priority claimed from 24/05/2018; Application No. : 722856 ;Switzerland
4257433    23/11/2018
[International Registration No. : 1480552]
Bystronic Laser AG
Industriestrasse 21 CH-3362 Niederötz Switzerland

Proposed to be Used
IR DIVISION

Cl.7;Bending machines; bending presses; press brake; stamping machines; presses (machines for industrial use); straighteners; deep-drawing presses; forming machines; drills; drilling heads (parts of machines); drill bits (machine parts), drill holders (parts of machines), chisels for machines; engraving machines; hole punching machines; saws (machines); cutting machines; machines for cutting (milling tools); filters (parts of machines, motors or engines); pumps (machines); pumps (parts of machines, motors or engines); sludge collectors (machines); guides for machines; bearings (machine parts); machine housings; machinery gears; machine stands; machine tables; machine shafts; tools (parts of machines); tool holders (parts of machines); roller bearings; chucks (parts of machines); machine bearings; gas-operated cutting torches; plasma cutting and welding machines; gas-operated welding apparatus; gas-operated welding machines; glass-working machines; machine tools for glass processing, namely for the manufacture of structural glazing and glazing and glass plates for land vehicles and aircraft; glass cutting machines; lifting and hoisting platforms; loading machines, specifically installations for shipping and storage for raw material and semi-finished and finished products; automatic lifting devices and magazines as machine parts for accumulating, storing and providing raw materials, semi-finished or finished products and tools; cylinders for machines; cylinder pistons; welding apparatus (electric); welding machines (electric); automatic welding machines (electric); metal processing machines; machine tools; robots (machines); machine tools for beam machining of workpieces; water jet cutting machines; laser cutting machines; laser welding machines; accessories and auxiliary equipment (machines and machine parts) for beam machining of workpieces, spare parts for these items; parts and accessories of the above machines and tools, insofar as included in this class, in particular machine tools, handling equipment; spare parts for machines; lasers not for medical use, particularly for material machining, marking lasers.

Cl.9;Distance measuring apparatus; range finders; distance measuring equipment; measuring machines, measuring apparatus and instruments; frequency meters; speed indicators; length meters; goniometers; computers; computer operating programs (recorded); computer programs (recorded); computer programs (downloadable); computer software (recorded); data processing apparatus; data transmission devices; electronic publications (downloadable); data input and display apparatus; screens; video projectors; monitors (computer hardware); monitors (computer programs); interfaces (interface apparatus or interface programs for computers); holograms; control devices for loading apparatus; numerical controls for machine tools; electronic controllers; sensors, electrical and electronic apparatus for remote control of industrial operations; electronic signal transmitters and receivers; detectors; dosing devices; pressure gages; pressure recorders; light conductors, namely fiber optics (light guide); laser sources, not for medical use; hydraulic, electric, pneumatic and optical regulating devices for lasers and beam beams and beam guides and mirror guides, positioning components, light-conducting fiber components, beam forming devices and the processes and sensors thereof; objectives (lenses) (optics); optical fiber cables; optical lenses; prisms (optics); mirrors (optics); actinometers; logs; magnifiers (optics); barcode readers; compasses (measuring instruments); lasers (machines for producing a laser beam).

Cl.37;Installation and repair of electric apparatus; installation and repair of refrigerating apparatus; installation, maintenance and repair of machines; repair of pumps; installation of machine tools and associated auxiliary equipment; maintenance work on machine tools and laser installations; repair services; installation services to provide Internet access on machinery control systems and to provide Internet applications on machinery control systems; installation of hardware for Internet access.

Cl.40;Information about material machining; milling; engraving; cutting of materials; cutting with water jet; cutting with laser beam; laser engraving; metal machining; sawing; sanding; welding; water jet machining; water treatment; custom assembly of materials for third parties; material machining, namely identifying and marking; rental of machines for material machining; providing information in the field of material machining, especially of machine-specific information, on the Internet and on screen.

Cl.41;Recording of video recordings; demonstration lessons in practical exercises; on-line providing of electronic, non-downloadable publications; on-line publication of electronic books (and magazines); organization of fairs for cultural and entertainment purposes, conferences, congresses, meetings and symposiums; organization and conducting of seminars;
organization and conducting of workshops (training); training in the operation and maintenance of machine tools; training in the creation of computer programs for machine tools; education and further training, in particular in the field of material machining, IT and business organization; organization of contests; organization of exhibitions for courses; production of video films.

Cl.42: Updating of computer software; consultancy in the field of energy saving; computer software consulting; computer system analyses; design of computer software; computer system design; provision of engineering services; creation of programs for data processing; preparation of technical expert reports; research in the field of technology; research in the field of mechanical engineering; hosting of Web sites; installation of computer programs; conversion of computer programs and data (other than physical conversion); copying of computer programs; testing of materials; quality control (tests); research and development services for others regarding new products; technical project planning; rental of computer software; maintenance of computer software; water analysis; recovery of computer data; scientific and industrial research; technical development and engineering activities; preparation of computer programming aids and tools (programming tools) and programs for machine tools; monitoring, control, maintenance of computer software via data lines (teleservice), also via the Internet, in particular remote control, remote malfunction diagnosis, troubleshooting, including remote programming of machine controls for troubleshooting, maintenance and installation of machinery control software, installation of software updates in machine controls for troubleshooting; development, installation, maintenance, copying, conversion, updating of computer programs and computer software including via the Internet; remote programming of machine controls; hosting of online services in the field of machines, specifically providing software via data rows/computer networks and providing information, namely specific information on the Internet for the design of machinery; provision of software for machine control on the Internet; design and planning of telecommunication solutions in the field of machinery, especially of telecommunication solutions for remote diagnostics of machine malfunctions and for machinery servicing using telecommunication technology; proposal and development of software for controlling, regulating and monitoring water jet and laser beam installations as well as press brakes; consultancy and information relating to the design and development of computer hardware and software; technical support services, repair of operating systems and computer programs provided by computer specialists, namely technical project planning and technical project management; construction planning; scientific and industrial research, especially in the field of mechanical engineering; delivery of services by a computer specialist, namely project management and Internet access planning on machine controls as well as planning and providing Internet applications on machine controls.
BIOFIRE DIAGNOSTICS, LLC
515 Colorow Drive Salt Lake City UT 84108 United States of America

Proposed to be Used
IR DIVISION

Cl.1; Chemical preparations; chemical preparations or biochemical preparations and chemical or biochemical reagents for use in industry and science; laboratory chemical and biochemical reagents other than for medical or veterinary use; chemical and biochemical reagents and chemical or biochemical assays for use in the industrial, agri-food, cosmetic, pharmaceutical, environmental fields, other than for medical or veterinary use; reagents and assays for scientific research or laboratory use; chemical preparations, chemical reagents and assays for use in environmental bio-threat detection and pandemic bio-surveillance.

Cl.5; Chemical and biochemical reagents for medical, pharmaceutical or veterinary purposes; biological reagents, namely, biological preparations for the detection, analysis and quantification of microbial contaminants; chemical reagents and culture media for in-vitro medical, pharmaceutical and veterinary diagnosis; medical diagnostic reagents and assays that test for the presence of pathogens and infection; medical diagnostic kits comprised of medical diagnostic reagents and assays that test for the presence of pathogens and infection; medical diagnostic reagents and assays that test body fluids for microorganisms; medical diagnostic kits comprised of medical diagnostic reagents and assays that test body fluids for microorganisms; medical diagnostic reagents for the extraction, amplification, and purification of nucleic acids; clinical medical reagents and assays for the extraction, amplification, and purification of nucleic acids.

Cl.9; Scientific apparatus and instruments for in-vitro diagnosis not for medical use for industrial applications in the agri-food, cosmetic, pharmaceutical and environmental fields; kits comprised of laboratory instruments for environmental bio-threat detection and pandemic bio-surveillance as well as reagents and assays; laboratory equipment, namely, instruments for the detection in biological samples of pathogen targets in the nature of viruses, bacteria, fungi, protozoa pathogens, yeasts, parasites and antibiotic resistance genes; laboratory equipment, namely, kits comprising instruments for the detection in biological samples of pathogen targets in the nature of viruses, bacteria, fungi, protozoa pathogens, yeasts, parasites and antibiotic resistance genes; diagnostic apparatus for the detection of virus, bacteria, fungi, protozoa pathogens, yeasts, parasites and antibiotic resistance genes for laboratory or research use; scientific apparatus and instruments for in-vitro diagnosis not for medical use for industrial applications in the agri-food, cosmetic, pharmaceutical and environmental fields; computer software used in the field of in-vitro diagnosis.

Cl.10; Diagnostic apparatus for the detection of virus, bacteria, fungi, protozoa pathogens, parasites, yeasts and antibiotic resistance genes for medical use; diagnostic kits comprised of diagnostic apparatus for the detection of virus, bacteria, fungi, protozoa pathogens, parasites, yeasts and antibiotic resistance genes for medical use.
Priority claimed from 21/11/2018; Application No. : M1803467 ;Hungary 4257439  09/04/2019
[International Registration No. : 1480563]
NNG SZOTFVERFEJLESZTO ÉS KERESKEDELMI KORLATOLT FELELOSSÉGU TÁRSASÁG
Szépvölgyi út 35-37 H-1037 BUDAPEST Hungary

Proposed to be Used

IR DIVISION

Cl.9; Software for sharing data between applications and devices; software for sharing data in multi-platform and multi
operating system environment; server software to control and manage access to policy management applications in
multi-device network; computer software development tools for system application development, deployment and
management; server software to run services, namely, running apps, sending and receiving data in multi-device network
for use in automotive and other embedded systems; server software to control and manage access to policy management
applications in multi-device network for use in automotive and other embedded systems; software for sharing data and
connecting platforms and devices for multi-screen environments; 3d and 2d graphics engine software platform for use in
automotive and other embedded systems; software that mediates between the operating system of an automotive device
and the application software of an automotive device; software for accessing and using cloud computing networks;
software that provides web-based access to applications and services through a web operating system and portal
interface.

Cl.42; Design and software development services in relation to automotive software, programming and implementation
services relating to automotive software; development of software for multi-screen environments; providing access of
online software for sharing data, and connecting platforms and devices; consulting services, design services and
development services relating to software programming, software for use in developing, executing and running other
software on mobile devices, computers, computer networks, embedded systems of automotive systems; providing
technical information for design, development, programming, selection and implementation of software for automotive
systems; consulting, design and development services relating to software that mediates between the operating system
of a mobile device and the application software of an automotive system; consulting, design and development services
relating to computer software development tools.

Cl.45; Licensing of intellectual property.
Priority claimed from 12/11/2018; Application No. : 1107104 ; New Zealand

4257440  10/05/2019

[International Registration No. : 1480565]

DROPIT LIMITED
41 Totara Street Mount Maunganui 3116 New Zealand

Proposed to be Used

IR DIVISION

Cl.9: Computer software for use in the provision of business intermediary services including business facilitation services, telecommunication services including internet broadcasting, internet service provider services, and the provision of information online via the internet and other computer networks; computer software for use in the provision of business intermediary services including virtual and augmented reality software; electronic data storage media in this class; computer software (including apps) for administering and facilitating online auctions and purchases; computer software and application software that allows users to view and to purchase goods, services and/or experiences; computer application software that allows users to access coupons, rebates, price-comparison information, product reviews, links to the retail websites of others, and discount information; downloadable vouchers; downloadable vouchers in the nature of tickets for admission to sporting, cultural, and entertainment events; downloadable vouchers in the nature of store credit; computer software for processing payment transactions, processing point of sale transactions, voucher redemption, appointment scheduling, analysing merchant transactions, managing merchant accounts, and for evaluating, tracking and managing information on business performance and customers, business analytics, tracking customer data, analysing, modelling and reporting customer information and maintaining consumer-related data; computer software for...
promoting goods and services, for online retail store services featuring goods and services, for providing information and
reviews concerning travel services and destinations, and for providing a website featuring ratings, reviews, and
recommendations on events and activities in entertainment; telecommunications equipment; computer hardware and
equipment including servers, storage apparatus; downloadable electronic publications; downloadable media files;
apparatus and equipment for the recording, storage, reproduction, transmission and reception of audio, video and/or
multimedia content; sound and visual recordings.

Cl.35: Promoting the products and services of others via a website and electronic communications featuring products,
services, experiences, coupons, rebates, and links to the retail websites of others; administration relating to sales
promotions; consultancy relating to sales promotions; sales promotion including sales promotion for others; sales
promotion services including by providing via a website information about coupons, rebates, links to the retail websites
of others, and discount information; sales promotion through customer loyalty programmes (for others); advertising;
advertising services including classified advertising services; internet advertising including internet classified advertising
services; rental of advertising space; advertising services provided through any media including printed advertising,
electronic advertising and advertising on billboards including electronic billboards; marketing services; dissemination
and/or publication in any format or media of advertising material; market research services; business information
services, including services in the nature of product and service information; publication of publicity texts and materials;
publicity services; public relations; organisation of exhibitions for commercial or advertising purposes; demonstration
of goods, including demonstration for promotional and advertising purposes; retail and wholesale services provided by
department stores, discount stores, convenience stores, supermarkets; retail and wholesale services in relation to cars,
motorbikes, bikes, boats, watercraft, clothing, footwear, headgear, jewellery, sporting goods, bags, computers,
electronics, photography, watches, mobile phones, toys and models, homewares, food, beverages, gift vouchers, e-
vouchers, store credit vouchers, travel vouchers, adventure tourism vouchers, tour vouchers, tourism and tour
experiences; dissemination of promotional material in connection with a promotional event; auction and auctioneering
services, including online; advertising via a website the products and services of others for the purposes of facilitating
purchases by end customers; compilation and systematisation of information into computer databases; online general
merchandise auction website; organisation and facilitation of internet auctions; business intermediary services in relation
to all the aforesaid, including facilitating all the aforesaid; online auction services and coupon distribution; the bringing
together, for the benefit of others, of a variety of products and services namely cars, motorbikes, bikes, boats, watercraft,
clothing, footwear, headgear, jewellery, sporting goods, bags, computers, electronics, photography, watches, mobile
phones, toys and models, homewares, food, beverages, gift vouchers, e-vouchers, store credit vouchers, travel vouchers,
adventure tourism vouchers, tour vouchers, tourism and tour experiences, enabling customers to conveniently view and
purchase those products and services; information, advice and consultancy relating to all the aforesaid; provision of all
the aforesaid online, via the internet or other communication networks.

Cl.42: Design and development of computer hardware and software; software as a service (SAAS) and application
software for use in the provision of business intermediary services including business facilitation services,
telecommunication services including internet broadcasting, internet service provider services, and the provision of
information online via the internet and other computer networks; software as a service (SAAS) and application software
for use in the provision of business intermediary services including virtual and augmented reality software; software as a
service (SAAS) and application software for use in conducting, facilitating and conducting auctions; cloud computing
services; platform as a service (PAAS); cloud computing storage services for online auctions; design and development of
online auction software, websites and mobile applications; providing online non-downloadable software (including
application software) and cloud-based platforms for facilitating and administering auctions, online auctions, online
marketplaces; providing online non-downloadable software (including application software) and cloud-based platforms
for facilitating and administering the purchasing of products and services, payments, electronic payments, electronic
transfer of funds, online transactions; cloud computing storage services for websites featuring coupon distribution and
redemption; cloud computing services including design and development of cloud computing networks and applications,
hosting of platforms on the internet, programming of software for internet platforms; hosting online software enabling
online coupon distribution and redemption; creating website based indexes of online information which include online
links to that information; search engine services for a global computer network; hosting user multimedia content and
computer software applications online; information, advice and consultancy relating to all the aforesaid; provision of all
the aforesaid online, via the internet or other communication networks.
SARTOMER

Priority claimed from 17/12/2018; Application No.: 4508914; France
4257447  04/06/2019

[International Registration No.: 1480484]
Arkema France
420 rue d’Estienne d’Orves F-92700 COLOMBES France

Proposed to be Used

IR DIVISION

Cl. 1; Chemicals used in industry, science, photography, as well as in agriculture, horticulture and forestry; artificial resins; unprocessed plastics in powder, liquid or paste form; adhesive substances for industrial use; casting powders (cover); unprocessed plastics in the form of powders; unprocessed polymer resins; unprocessed synthetic resins; monomers and oligomers used in the manufacture of additives, and in particular in the manufacture of additives used for three-dimensional printing; chemicals for use in industry, namely, liquid reagent materials for 3d printing; binding agents for industrial use; chemicals for use in industry, particularly raw materials and additives for the lacquer industry; artificial resins and unprocessed plastics.

Cl. 6; Acrylate and methacrylate monomers.

Cl. 16; Printing products (printed matter); adhesives [glues] for stationery or household purposes; books, printed matter, newspapers, newsletters, journals, periodicals, magazines, prospectuses, brochures, publications, graphic representations and reproductions, guidance manuals, posters, photographs, instructional and teaching material (excluding apparatus), printing blocks, calendars, albums, pads (stationery), catalogs, index cards (stationery); pencils and pens; signboards of cardboard or paper; bags [envelopes, pouches] for packaging [made of paper or plastic].

Cl. 17; Plastic sheets, plates and rods (semi-finished products), materials for caulking and insulating, non-metallic flexible pipes; semi-processed thermoplastic polymer resins for use in manufacturing; resins and rubber for 3D printing; Rubber, gutta-percha, gum.

Cl. 40; Treatment of materials, assembly of materials, information relating to treatment of materials; metal treating, information relating to metal treating and soldering; sanding; air purification, deodorizing, freshening and regeneration; water treatment and purification; waste treatment (transformation); production, machining and finishing of models and prototypes; production of metallic powders for use in 3D printing; assembling of products for the benefit of others.

Cl. 42; Technical project study services; engineering work; testing of materials; Industrial research and analysis, technological and scientific services, namely research and development of new products, chemical research, mechanical research, biological research, chemical analysis; technical project studies in the field of chemistry; technical project study services; engineering work.
OVHenterprise

Priority claimed from 25/04/2018; Application No.: 4449064; France

4257448 24/10/2018

[International Registration No.: 1480490]

OVH
2 rue Kellermann F-59100 Roubaix France

Proposed to be Used

IR DIVISION

Cl.9; Processors [central processing units]; electric and electronic apparatus and instruments, all for processing, recording, storage, transmission, retrieval or reception of data; apparatus and instruments for recording, transmitting, amplifying or reproducing sound, images, information or encoded data; communication servers; computer servers; operating hardware for VPN [virtual private networks]; operating hardware for WAN [wide area network]; operating hardware for LAN [local network]; computer hardware; hardware for computer networks; computer hardware for the provision of secure remote access to computer and communication networks; Ethernet hardware; computers; computer peripheral devices; electronic circuits containing programmed data; apparatus for the input, storage, conversion and processing of telecommunication signals; telephone equipment; equipment for fixed, portable, mobile, hands-free or voice-activated telephones; multimedia terminals; interactive terminals for presentation and ordering of goods and services; messaging apparatus and instruments; telephones, mobile telephones and telephone handsets; terminals for connection to a telephone network; computer programs; software; computer software for operating virtual private networks [VPNs]; operating software for WAN [wide area network]; LAN operating software [local network]; USB (universal serial bus) operating software; software provided over the Internet; software for synchronizing data between computers, processors, recorders, electronic devices and monitors and host computers; software for cloud computing; network operating system programs; operating system programs; computer hardware for the provision of secure remote access to computer and communication networks; downloadable electronic publications; scanners [computer equipment].

Cl.35; Dissemination of advertisements; communications (transcription of -); collection of data in a central file; systematization of data in a central file; online advertising on a computer network; data search in computer files; organization of exhibitions for commercial or advertising purposes, public relations, distribution of advertisements and advertising material (leaflets, prospectuses, printed matter, samples); distribution of advertising, promotional and marketing material; organization and conducting of promotional events; data search in computer files for others; organization and management of commercial incentive and loyalty programs; compilation, creation and maintenance of a register of domain names.

Cl.36; Financial affairs; electronic transfer of funds; financial operations; insurance services; funds (electronic transfer of -); electronic cash services [payment services]; automated payment services; electronic banking transactions via a global computer network (Internet banking transactions); electronic processing of payments via a global computer network; electronic transfer of funds via telecommunication networks; payment services provided via wireless telecommunication apparatus and devices.

Cl.38; Transmission, delivery and reception of sounds, data, images, music and information; online information services relating to telecommunications; data exchange services; transfer of data by telecommunication; transmission of digital files; satellite communication services; providing connections via telecommunications for telephone lines and call centers; telephone communication services provided for telephone lines and call centers; Internet access provider services; providing connections for telecommunications on the internet or on databases; telecommunication access services; computer-aided transmission of messages and images; access to global computer networks [rental of time of -]; communications by computer terminals; communications by fiber-optic networks; provision of access to a global computer network; rental of telecommunication apparatus; telephone (- communications); telephone services.

Cl.39; Physical storage of electronically-stored data or documents; freight forwarding services; messaging [mail or goods].

Cl.41; Competitions (organization of-) (education or entertainment); entertainment; electronic publication of books and journals online; organization and conducting of conferences, colloquiums, seminars; organization and distribution of
prizes, awards, organization and conducting of training workshops, colloquiums, conferences, forums, conventions, seminars or symposiums, fairs or exhibitions or events; education, training, coaching (training), mentoring; arranging and conducting training events.

Cl.42; Research, design and development relating to computers, computer programs, computer systems, computer software application solutions; design and development of operating software for computer networks and servers; design and development of operating software for cloud computer networks; information technology services (the International Bureau considers the term(s) too vague for the purposes of classification (Rule 13); cloud hosting provider services; design and updating of computer hardware; maintenance, updating and design of computer firmware, software and computer programs; computer programming; technical advice services in the field of information technology and telecommunications; advice relating to networks and cloud computing services; technical advice for the application and use of software; design and development of computer systems and telecommunication systems and equipment; computer management services; operational support services relating to computer networks, telecommunication networks and data transmission networks; online computer services; rental of computers and software; creating, maintaining and hosting of web sites of others; hosting of databases, Internet blogs, portals on the Internet; hosting of platforms on the Internet; hosting of software applications for others; hosting memory space on the Internet; hosting and rental of memory spaces for web pages; hosting of e-commerce platforms on the Internet; hosting of multimedia and interactive applications; hosting of online Internet services for others; hosting of computerized data, files, applications and information; hosting of servers; installation and maintenance of software; providing temporary use of online applications, software tools and non-downloadable online software for the operation of computer networks and servers; rental of operating software for the use of a cloud computing network and access thereto; rental of operating software for computer networks and servers; rental of web servers; provision of temporary use of non-downloadable online operating software to access and use a cloud network; providing temporary use of Internet security programs; rental of memory space on servers for hosting electronic bulletin boards; creation, operation and maintenance of web sites, web pages and portals for logging texts, images and music provided via computers or mobile telephones; online information and consulting services via a computer database or the Internet (the International Bureau considers the term(s) too vague for the purposes of classification (Rule 13); computer security services for protection against illegal network access; management of projects relating to information technology; configuration of computer networks through software; computer systems integration services; computer project management in the field of electronic data processing [edp]; conversion of computer programs and data, other than physical conversion; provision of Internet search engines; computer programs (duplication of-); research and development of new products for third parties; design, installation, updating and maintenance of computer software.

Cl.45; Software licensing; registration of domain names [legal services]; registration of domain names to identify users on a global computer network.
Priority claimed from 10/12/2018; Application No. : 4506646 ;France
4257449  07/06/2019
[International Registration No. : 1480492]
ESI GROUP
100-102 avenue de Suffren F-75015 PARIS France

Proposed to be Used
IR DIVISION

Cl.35; Commercial assistance relating to design processes for prototyping and manufacturing of products; providing business information relating to design processes for prototyping and manufacturing of products; providing business information via websites featuring information relating to design processes for prototyping and manufacturing of products.

Cl.38; Providing access to an online platform for virtual design and prototyping, virtual manufacturing and simulating environmental conditions of the product and manufacturing processes thereof; providing access to a network for sharing knowledge relating to prototyping and manufacturing of the product and manufacturing processes thereof; workshops using a platform enabling virtual prototyping, virtual manufacturing and simulating environmental conditions of the product and manufacturing processes thereof.

Cl.41; Assistance, advice and training relating to software for virtual prototyping, virtual manufacturing and simulating environmental conditions of the product and manufacturing processes thereof; providing courses and workshops on techniques and tools relating to software for virtual prototyping, virtual manufacturing and simulating environmental conditions of the product and manufacturing processes thereof; providing courses and workshops relating to computer-aided design and 3D printing.

Cl.42; Database design and development; computer-aided engineering services in the field of product prototyping, industrial engineering processes, product design by computer and 3D printing; data calculation services; design, development and maintenance of software; development of databases; provision of specialist engineers (physicists, information technology specialists).

Cl.43; Incubation services, namely, providing temporary use of work areas with equipment for virtual prototyping and virtual manufacturing of products; providing temporary use of workshop infrastructures and collaboration and incubation centers for third parties undertaking projects on virtual prototyping, virtual manufacturing and simulating environmental conditions of the product and manufacturing processes thereof.
HTG MOLECULAR DIAGNOSTICS, INC.
3430 E GLOBAL LOOP TUCSON AZ 85706 United States of America

Proposed to be Used

IR DIVISION

Cl.1; Kits comprised primarily of assays and reagents for research purposes, specifically for preparing nucleic acid molecules from biological samples which include buffers, enzymes, nucleic acid probes, nucleic acid primers, plastics, oil or combinations thereof.

Cl.5; Kits comprised primarily of assays and medical diagnostic regents for testing samples, specifically for preparing nucleic acid molecules from samples, which include buffers, enzymes, nucleic acid probes, nucleic acid primers, plastics, oil, or combinations thereof.

Cl.9; Scientific instruments, namely, portable and benchtop systems that use fluid handling systems comprised of hardware that includes fluid handling system, heating system and mixing system and software for hybridization and reaction of nucleic acid molecules; software for scientific instruments, namely, for portable and benchtop systems comprised of hardware that includes fluid handling system, heating system and mixing system and software for hybridization and reaction of nucleic acid molecules.

Cl.42; Scientific laboratory and medical and scientific research consulting services in the field of molecular profiling, including biomarker analysis, sample processing and custom assay design.
Trade Marks Journal No: 1915, 19/08/2019 Class 99

milestones of me

Priority claimed from 20/12/2018; Application No.: 88237840; United States of America
4257457 14/06/2019
[International Registration No.: 1480057]
Ulthera, Inc.
1840 South Stapley Drive, Suite 200 Mesa AZ 85204 United States of America

Proposed to be Used

IR DIVISION

Cl.35; Consulting in marketing techniques in the field of medicine and cosmetics; Consulting in the field of marketing methods in the field of medicine and cosmetics; Administration of a consumer membership program for enabling participants to receive product samples and discounts in the field of medicine and cosmetics; Administration of a program for enabling participants to obtain discounts on goods and receive improved services in the field of medicine and cosmetics; Business management consulting with relation to strategy, marketing, production, personnel and retail matters in the field of medicine and cosmetics; Information about promotional methods in the field of medicine and cosmetics; On-line customer-based social media brand marketing services in the field of medicine and cosmetics.

Cl.41; Education services, namely, classes and seminars in the field of medicine and cosmetics; Providing of training in the field of medicine and cosmetics; Business training consultancy services; Business training in the field of medical and cosmetic leadership development and sales coaching.

Cl.44; Medical services; Human hygiene and beauty care; Dermatology services; Cosmetic and plastic surgery; Physician services and pharmaceutical advice in the field of aesthetic and medical product consultancy.
Priority claimed from 20/09/2018; Application No. : 017959732 ;European Union
4257460   19/03/2019
[International Registration No. : 1480062]
Speck Pumpen Hermann Speck Holding GmbH
Hauptstraße 3 91233 Neunkirchen a. Sand Germany

Proposed to be Used

IR DIVISION

Cl.7; Pumps for liquids and gas; vacuum pumps [machines]; pumps for circulating water and for generating water flows in swimming pools and baths; counter current swimming installations; water-suction cleaning equipment and vacuum cleaners for swimming pool floors; electronic controls for pumps; apparatus for increasing pressure; centrifugal pumps; piston pumps; immersed pumps; submersible pumps; gear pumps; high pressure pumps; filters for machines; all of the aforesaid goods included in this class and parts for all of the aforesaid goods.

Cl.11; Solar collectors (heating); filters for industrial and household use; pressure water tanks; pieces of aforementioned articles; heat pumps.

Cl.37; Repair relating to pumps for liquids and gases.
Priority claimed from 24/07/2018; Application No. : 017934342 ;European Union
4257463  24/01/2019
[International Registration No. : 1480075]
Sono Motors GmbH
Waldmeisterstr. 76 80935 München Germany

Proposed to be Used

IR DIVISION

Cl.9; Solar modules; solar cells; solar collectors for electricity generation; solar cells; charging stations for electric vehicles; wall boxes (sockets); data-processing apparatus and computer; computer software; computer software and apps for coordinating transport, namely software for the automatic planning and dispatch of motor vehicles; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; electric batteries for vehicles; battery chargers; chargers for electric batteries; holders for electric coils; electric loss indicators; plates for batteries; tires (automatic indicators of low pressure in vehicle -); simulations for the steering and control of vehicles; speed checking apparatus for vehicles; speed indicators; navigation apparatus for vehicles; on board computers for vehicles; all of the aforesaid goods for use with automatic drive trains, electrically powered and/or solar powered land or water vehicles.

Cl.12; Vehicles; vehicles for use on land; electric vehicles; solar cars; upholstery for vehicles; electric engines for land vehicles; land vehicle axles; electric motor vehicle bodies; brake pads and brake linings for vehicles; brake callipers, brake systems, bumpers, couplings, differentials, drive sprockets, drive shafts, motors and engines, ventilators for engines, selector switches for change-speed gear boxes, gear boxes, gearbox shafts, radiators (cooling), hydraulic brake cylinders and motors, couplings, journal bearings and fan belts, the aforesaid goods being integral components for land vehicles and land vehicle engines; chassis (vehicle-); manual and power steering apparatus, personal safety restraints, seats, sliding roofs, steering columns, all for vehicles; hubs for vehicle wheels; wheeled vehicles; deflectors, direction signals, doors, hatches, upholstery, door handles, horns, mirrors (rear-view mirrors), luggage carriers, ski racks, mudguards, snow chains, anti-skid chains, head-rests, safety belts, safety seats for infants, splash guards, roof racks, suspension shock absorbers, springs, stabilisers, motor starters, steering wheels, steering linkages, suspensions, torsion bars, tow bars, windows, window lifters, windscreen wipers, the aforesaid goods being for or being integral components for vehicles, land vehicles and land vehicle engines; arm rests for vehicles; balance weights for vehicle wheels; control units for integral components for land vehicles, namely motors and engines, brakes, couplings, gas pedals, gears and engine mounts; protective covers, radiator grilles, reservoirs for fluids, stowage boxes and stowage compartments, wheel carriers, all being parts of vehicles; trim panels for vehicle bodies; parts and fittings for electrically powered and/or solar powered land or water vehicles.

Cl.37; Maintenance and repair of motor vehicles, solar cells and batteries; recharging services for electric vehicles.

Cl.39; Providing a website featuring information regarding transportation services and bookings for transportation services; transport; vehicle hire.
Priority claimed from 24/10/2018; Application No. : 2018-132454 ;Japan
4257467    07/02/2019
[International Registration No. : 1480720]
KAWASAKI JUKOGYO KABUSHIKI KAISHA (doing business as KAWASAKI HEAVY INDUSTRIES, LTD.)
1-1, Higashikawasaki-cho 3-chome, Chuo-ku, Kobe Japan
Proposed to be Used
IR DIVISION
Cl.7; Boilers [parts of machines]; heavy oil-fueled boilers [parts of machines]; residual oil-fueled boilers [parts of machines]; team engine boilers; boiler tubes [parts of machines]; fittings for engine boilers; feeding apparatus for engine boilers.
Cl.11; Boilers, other than parts of machines; heavy oil-fueled boilers, other than parts of machines; residual oil-fueled boilers, other than parts of machines; steam boilers, other than parts of machines; electric boilers; gas boilers; heating boilers.
BRIGHTSTAR FAMILY CARE

Priority claimed from 08/03/2019; Application No.: 88331189; United States of America

[International Registration No.: 1480722]

2457 Bright Star Healthcare, LLC

1125 Tri-State Parkway Gurnee IL 60031 United States of America

Proposed to be Used

IR DIVISION

Cl. 35; Medical and nursing personnel placement, recruiting, and staffing.

Cl. 39; Transportation services provided to individuals.

Cl. 43; Child minding services.

Cl. 44; Home health care services for infants, children, adults, the elderly, and disabled.

Cl. 45; Chaperoning; temporary babysitting; social service, namely, companionship services for infants, children, adults, the elderly and disabled; in-home support services to senior persons, namely, geriatric care management services and personal affairs management services in the nature of the coordination of necessary services and care for infants, children, adults, the elderly, and disabled individuals; providing non-medical personal assistant services for others in the nature of planning, organizing, coordinating, arranging and assisting individuals to perform daily tasks; providing non-medical assisted living services for personal purposes in the nature of scheduling appointments, answering the telephone, checking messages, mail sorting, handling and receiving, and secretarial and clerical services; personal care assistance of activities of daily living, such as bathing, grooming and personal mobility for mentally and physically challenged infants, children, adults, and for the elderly; running errands for others; personal shopping for others; providing personal support services for families of patients with life threatening disorders and other illnesses and families of mentally and physically challenged individuals, namely, companionship, help with medical forms, counseling and emotional support.
Trade Marks Journal No: 1915, 19/08/2019 Class 99

Priority claimed from 31/07/2018; Application No. : 017938358 ;European Union
4257475 29/01/2019
[International Registration No. : 1480523]
Innolith Technology AG
Hirzbodenweg 95 CH-4052 Basel Switzerland

Proposed to be Used
IR DIVISION
Cl.1; Chemical products for use in industry; chemical products for scientific use; chemical reagents; electrolyte solutions not for medical use; chemical extenders [chemical products]; powdered carbon for secondary cell batteries; oxides for secondary cell batteries; phosphates for secondary cell batteries; cross linking agents; chemical binders, particularly for addition in battery and electrolyte anodes and cathodes, not for medical use; salts [chemical preparations]; salts for galvanic cells; liquid sulfur dioxide, particularly liquid sulfur dioxide solvates with salts for galvanic cells; dissolved gases for industrial use; battery electrolytes.

Cl.9; Accumulators [batteries]; electric accumulators; electric accumulators for vehicles; containers for accumulators [batteries]; accumulator boxes; batteries; rechargeable batteries; electric cells (batteries); rechargeable batteries; storage batteries for electric vehicles; separators for batteries; lithium-ion batteries; electricity accumulators; electric energy accumulators; galvanic batteries; galvanic cells; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; anodes; cathodes; electrodes; electric contacts; grids for batteries; chargers for electric storage batteries; chargers for electric storage batteries; diaphragms for scientific apparatus, particularly for separating anodes and cathodes in batteries; plates for batteries; electrodes for laboratory research;
power packs [batteries].

**Cl.39:** Supply services, namely, electricity storage for use in power switching and transmitting to supply firms and energy carriers; energy storage; distribution and supply of energy; advisory services relating to the distribution of electricity; electricity distribution, transmission and storage.

**Cl.42:** Scientific and technological services as well as research and design relating thereto; industrial analysis and research services; research, development and analysis in the field of galvanic elements, batteries, accumulators and electric energy accumulators; engineering services in the field of galvanic elements and electric energy accumulators; expert appraisals in the field of galvanic elements and electric energy accumulators; advice relating to technological services in the field of power and energy distribution; technological analysis relating to power and energy needs of others; research in the field of energy.
DELTA Beteiligungs-Aktiengesellschaft
IZ NÖ-Süd, Straße 14 A-2355 Wiener Neudorf Austria

Proposed to be Used

IR DIVISION

Cl.9; Scientific research and laboratory apparatus, educational apparatus and simulators; apparatus, instruments and cables for electricity; recorded content; information technology and audio-visual, multimedia and photographic devices; magnets, magnetizers and demagnetizers; measuring, detecting and monitoring instruments, indicators and controllers; navigation, guidance, tracking, targeting and map making devices; optical devices, enhancers and correctors; safety, security, protection and signalling devices; diving equipment; scientific and laboratory devices for treatment using electricity.

Cl.35; Business analysis, research and information services; business assistance, management and administrative services; advertising, marketing and promotional services; administrative processing of computerized purchase orders; administrative processing and organising of mail order services; administrative processing of purchase orders within the framework of services provided by mail-order companies; foreign trade information and consultation; provision of information concerning commercial sales; outsourcing services in the nature of arranging procurement of goods for others; automatic re-ordering service for business; consultancy services relating to the procurement of goods and services; advisory services relating to commercial transactions; advisory services relating to the purchase of goods on behalf of others; advisory services relating to the purchase of goods on behalf of business; consultancy relating to costing of sales orders; advisory and consultancy services relating to the procurement of goods for others; consulting in sales techniques and sales programmes; provision of an on-line marketplace for buyers and sellers of goods and services; provision of online financial services comparisons; purchasing of goods and services for other businesses; computerized on-line ordering services; coupon procurement services for others; electronic order processing; bidding quotation; goods or services price quotations; providing consumer information relating to goods and services; commercial information and advice for consumers [consumer advice shop]; business administration services for processing sales made on the internet; commercial administration of the licensing of the goods and services of others; online ordering services; arranging of presentations for business purposes; price analysis services; price comparison services; business intermediary and advisory services in the field of selling products and rendering services; arranging of contracts, for others, for the providing of services; procurement of contracts for the purchase and sale of goods and services; arranging of contracts for the purchase and sale of goods and services, for others.

Cl.38; Telecommunication services; provision and rental of telecommunications facilities and equipment.

Cl.39; Vehicle parking and storage; transport; rental services related to transportation and storage; packaging and storage of goods; distribution by pipeline and cable; parking and vehicle storage, mooring.

Cl.42; Design services; IT services (terms considered too vague by the International Bureau - rule 13.2.b) of the Common Regulations); testing, authentication and quality control; science and technology services (terms considered too vague by the International Bureau - rule 13.2.b) of the Common Regulations).
ZytoFast

4257480  30/04/2019
[International Registration No. : 1480251]

ZytoVision GmbH
Fischkai 1 27572 Bremerhaven Germany

Proposed to be Used

IR DIVISION

Cl.1; Chemicals for use in industry and science, in particular DNA probes, RNA probes and oligonucleotide probes as biochemical substances, oligonucleotides, proteins and recombinant proteins, antibodies and arrangements of nucleic acids, proteins or cells on a carrier material; mixtures of chemical reagents in kit form, other than for medical or veterinary purposes, namely kits for scientific purposes consisting primarily of chemical reagents; chemical substances, chemical materials and chemical preparations and natural elements, namely chemicals for carrying out molecular biological processes, insofar as included in this class, in particular oligo-hybridization, FISH, RISH or CISH.

Cl.5; Biological, chemical and/or pharmaceutical preparations for pharmaceutical, medical and for veterinary purposes, namely DNA probes, RNA probes and oligonucleotide probes as biochemical substances, oligonucleotides, proteins and recombinant proteins and antibodies.
Beijing Xianfeng Clothing Co., Ltd.
3-3HA, 4F, Building 3, Courtyard 2, Dajiaoting Middle Street, Chaoyang District Beijing China

Proposed to be Used

IR DIVISION

Cl.18: Pelts; handbags; pocket wallets; backpacks; attaché cases; butts [parts of hides]; umbrellas; walking sticks; bags for sports; travelling bags.

Cl.20: Tables; mattresses; furniture; stools; beds; seats; stools; cushions; air cushions, not for medical purposes.

Cl.22: Ropes; hammocks; tarpaulins; tents; nets; sails; fishing nets; sacks [bags] of textile, for packaging; down; silk flock.

Cl.25: Clothing; ready-made clothing; layettes [clothing]; swimsuits; shoes; hats; hosiery; gloves [clothing]; scarfs; girdles.

International Registration No. : 1480286
RADA ELECTRONICS INDUSTRIES LTD
7 Giborei Israel Blvd., P.O. Box 8606 4250407 Netanya Israel

Proposed to be Used

IR DIVISION

Cl.9; Instruments and devices for radio detection and ranging (radar); electronic navigational, tracking and positioning apparatus and instruments; satellite navigation devices; motion sensors; computer software products; video cassette recorders; audio recorders; sextants; electronic navigational instruments; apparatus and instruments for transferring, receiving and storing sound, images and data, both in digital and analog form; digital recording media.

Cl.42; Development of industrial products; development and testing of computing methods, algorithms and software for processing telecommunication and navigation signals; temporary electronic storage of information and data; product development; product design and development; design and development of new products.
The American Society of Mechanical Engineers
Two Park Avenue New York NY 10016 United States of America

Proposed to be Used

IR DIVISION

Cl.9; Downloadable electronic publications in the nature of manuals, pamphlets and newsletters featuring information about organizing, hosting, and promoting engineering, technology, and science festivals.

Cl.35; Association services, namely, promoting the interest of those involved with mechanical engineering profession and promoting the use and services of engineers; promotional services, namely, promoting the field of engineering via arranging, organizing and conducting engineering festivals.

Cl.41; Educational services, namely, conducting seminars, conferences and courses in the fields of engineering, technology, science and public speaking; Providing on-line publications in the nature of pamphlets and newsletters in the field of engineering, technology and science; Education services, namely, providing live classes, seminars and workshops in the field of engineering, technology and science.
Priority claimed from 26/09/2018; Application No. : 728576 ; Switzerland
4258829  20/03/2019
[International Registration No. : 1480314]
smartmo AG
Sternmattstrasse 3 CH-6005 Luzern Switzerland

Proposed to be Used
IR DIVISION

Cl.6; Metal holders for bicycles; holders of metal for parking bicycles; metal storage racks for bicycles.

Cl.9; Artificial intelligence software; artificial intelligence apparatus (computers); security tokens (encryption devices); computers for bicycles; computer software for the wireless transmission of content; computer software development tools; software packages; software applications; software for researching and extracting information across a computer network; computer software; software; computer scanning software; communication software for connecting global computer networks; communication software for connecting computer network users; software for communication; interactive computer software; downloadable software for remote monitoring and analysis; database management software; computer software platforms; computer software for business purposes; software for monitoring self-service terminals; computer software for faxing, email, voice mail and Internet messaging; software for synchronizing data between handheld computers or portable computers and host computers; computers for bicycles.

Cl.12; Vehicles; apparatus for locomotion by land; bicycles; kickstands for bicycles.

Cl.36; Stock underwriting services; underwriting services for all types of insurance; issuing of shares; issuing of tokens of value; virtual currency services; financial services via computer systems; banking services via a global computer network (Internet banking); electronic interactive execution of financial and banking services via global computer networks; monetary affairs, brokerage of contracts and/or consulting services in the fields of banking, finance, insurance, real estate and monetary affairs; financial transactions; financial services in the field of investment management and risk management; automated payment services.

Cl.37; Providing information with respect to the repair or maintenance of parking systems; providing information relating to the repair and maintenance of parking devices for bicycles; repair or maintenance of bicycle parking facilities.

Cl.39; Rental of parking spaces and parking systems; providing information with respect to the rental of parking systems; rental of parking spaces; advice with respect to the organization and management of parking space and parking systems; rental of parking spaces and garages for vehicles; vehicle parking services; providing parking facilities and parking services; parking services; booking of parking spaces; management of parking spaces.

Cl.42; Design, installation, updating and maintenance of software; design, development and programming of software; design, development and updating of computer software; design, development, installation and maintenance of computer software; software development; computer software development; development of application solutions for computer software; development and maintenance of software; development and maintenance of database software; development and updating of software.
Priority claimed from 26/02/2019; Application No. : 2019708272 ;Russian Federation

[International Registration No. : 1479609]

C.P.C. Creative Perfume Company Holding SA
Rue du Mont-de-Sion 8, c/o Lenhill Partners SA CH-1206 Genève Switzerland

Proposed to be Used
IR DIVISION

Cl.3; Amber [perfume]; aromatics [essential oils]; air fragrancing preparations; cake flavorings [essential oils];
flavorings for beverages [essential oils]; food flavorings [essential oils]; breath freshening sprays; balms, other than for
medical purposes; lip glosses; sachets for perfuming linen; scented water; Javelle water; lavender water; toilet water;
depilatory wax; mustache wax; massage gels, other than for medical purposes; heliotropine; make-up; deodorants for
pets; deodorants for human beings or for animals; depilatory preparations; air fragrance reed diffusers; scented wood;
perfumes; perfumery; decorative transfers for cosmetic purposes; ionone [perfumery]; eyebrow pencils; cosmetic
pencils; adhesives for affixing false eyelashes; adhesives for affixing false hair; hair conditioners; beard dyes; cosmetic
dyes; cosmetic creams; skin whitening creams; incense; hair spray; nail polish; hair lotions; lotions for cosmetic
purposes; after-shave lotions; beauty masks; oils for perfumes and scents; oils for cosmetic purposes; oils for toilet
purposes; essential oils; essential oils of cedarwood; essential oils of lemon; essential oils of citrus; oils for cleaning
purposes; bergamot oil; gaultheria oil; jasmine oil; lavender oil; almond oil; rose oil; almond milk for cosmetic purposes;
cleansing milk for toilet purposes; musk [perfumery]; deodorant soap; shaving soap; soap for brightening textile; cakes
of toilet soap; antiperspirant soap; soap for foot perspiration; soap; almond soap; mint for perfumery; cosmetic kits; eau
de Cologne; bases for flower perfumes; joss sticks; dentifrices; lipstick cases; breath freshening strips; teeth whitening strips; lipsticks; pomades for cosmetic purposes; shaving preparations; cosmetic preparations for baths; bath preparations, not for medical purposes; hair straightening preparations; hair waving preparations; color-removing preparations; leather bleaching preparations; mouthwashes, not for medical purposes; cosmetic preparations for slimming purposes; make-up removing preparations; nail care preparations; collagen preparations for cosmetic purposes; aloe vera preparations for cosmetic purposes; sunscreen preparations; breath freshening preparations for personal hygiene; make-up powder; nail varnish removers; vaginal washes for personal sanitary or deodorant purposes; tissues impregnated with cosmetic lotions; tissues impregnated with make-up removing preparations; massage candles for cosmetic purposes; potpourris [fragrances]; bath salts, not for medical purposes; fumigation preparations [perfumes]; astringents for cosmetic purposes; eyebrow cosmetics; make-up preparations; sun-tanning preparations [cosmetics]; hair dyes; neutralizers for permanent waving; cosmetic preparations for eyelashes; cosmetic preparations for skin care; cosmetics; cosmetics for children; cosmetics for animals; mascara; cleansers for intimate personal hygiene purposes, non medicated; douching preparations for personal sanitary or deodorant purposes [toiletries]; bleaching preparations [decolorants] for cosmetic purposes; antiperspirants [toiletries]; toiletry preparations; phytocosmetic preparations; talcum powder, for toilet use; terpenes [essential oils]; henna [cosmetic dye]; shampoos for animals [non-medicated grooming preparations]; shampoos for pets [non-medicated grooming preparations]; dry shampoos; shampoos; herbal extracts for cosmetic purposes; extracts of flowers [perfumes]; ethereal essences; badian essence; mint essence [essential oil].
Priority claimed from 31/01/2019; Application No. : 1985172 ;Australia
4258855   11/06/2019
[International Registration No. : 1479614]
Body Chi Me Holdings Pty Ltd
Level 5 Suite 452, 311 Castlereagh Street Sydney NSW 2000 Australia

Proposed to be Used
IR DIVISION
Cl.9; Computer software; computer software applications (downloadable); computer software for business purposes; computer software programs for database management.
Cl.35; Business consultation; administration of businesses; administration of business affairs; management of business (for others).
4258918  24/06/2019

[International Registration No. : 1479672]

Mark Anthony Brands International Company
21 Clanwilliam Square, Grand Canal Quay D02 P860 Dublin Dublin Ireland

Proposed to be Used

IR DIVISION

Cl.32; Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.

Cl.33; Alcoholic beverages (except beers).
CLAVENGO

Priority claimed from 22/05/2019; Application No. : 731930 ;Switzerland
4258931  05/06/2019
[International Registration No. : 1479706]
Syngenta Participations AG
Schwarzwaldallee 215 CH-4058 Basel Switzerland

Proposed to be Used
IR DIVISION

Cl.1; Chemical products for agriculture, horticulture and forestry; seed treatment preparations; soil fertilizers.
Cl.5; Preparations for destroying vermin; fungicides, herbicides, insecticides, nematicides.
MORNING CHESS

Proposed to be Used

IR DIVISION

Cl.3; Amber [perfume]; aromatics [essential oils]; air fragrancing preparations; cake flavorings [essential oils];
flavorings for beverages [essential oils]; food flavorings [essential oils]; breath freshening sprays; balms, other than for
medical purposes; lip glosses; sachets for perfuming linen; scented water; Javelle water; lavender water; toilet water;
depilatory wax; mustache wax; massage gels, other than for medical purposes; heliotrope; make-up; deodorants for
pets; deodorants for human beings or for animals; depilatory preparations; air fragrance reed diffusers; scented wood;
perfumes; perfumery; decorative transfers for cosmetic purposes; ionone [perfumery]; eyebrow pencils; cosmetic
pencils; adhesives for affixing false eyelashes; adhesives for affixing false hair; hair conditioners; beard dyes; cosmetic
dyes; cosmetic creams; skin whitening creams; incense; hair spray; nail polish; hair lotions; lotions for cosmetic
purposes; after-shave lotions; beauty masks; oils for perfumes and scents; oils for cosmetic purposes; oils for toilet
purposes; essential oils; essential oils of cedarwood; essential oils of lemon; essential oils of citron; oils for cleaning
purposes; bergamot oil; gaultheria oil; jasmine oil; lavender oil; almond oil; rose oil; almond milk for cosmetic purposes;
cleansing milk for toilet purposes; musk [perfumery]; deodorant soap; shaving soap; soap for brightening textile; cakes
of toilet soap; antiperspirant soap; soap for foot perspiration; soap; almond soap; mint for perfumery; cosmetic kits; eau
de Cologne; bases for flower perfumes; joss sticks; dentifrices; lipstick cases; breath freshening strips; teeth whitening
strips; lipsticks; pomades for cosmetic purposes; shaving preparations; cosmetic preparations for baths; bath
preparations, not for medical purposes; hair straightening preparations; hair waving preparations; color-removing
preparations; leather bleaching preparations; mouthwashes, not for medical purposes; cosmetic preparations for
slimming purposes; make-up removing preparations; nail care preparations; collagen preparations for cosmetic
purposes; aloe vera preparations for cosmetic purposes; sunscreen preparations; breath freshening preparations for
personal hygiene; make-up powder; nail varnish removers; vaginal washes for personal sanitary or deodorant purposes;
tissues impregnated with cosmetic lotions; tissues impregnated with make-up removing preparations; massage candles
for cosmetic purposes; potpourris [fragrances]; bath salts, not for medical purposes; fumigation preparations [perfumes];
astringents for cosmetic purposes; eyebrow cosmetics; make-up preparations; sun-tanning preparations [cosmetics];
hair dyes; neutralizers for permanent waving; cosmetic preparations for eyelashes; cosmetic preparations for skin care;
cosmetics; cosmetics for children; cosmetics for animals; mascara; cleansers for intimate personal hygiene purposes,
non medicated; douching preparations for personal sanitary or deodorant purposes [toiletries]; cleansing preparations
[decolorants] for cosmetic purposes; antiperspirants [toiletries]; toiletry preparations; phytocosmetic preparations;
talcum powder, for toilet use; terpenes [essential oils]; henna [cosmetic dye]; shampoo for animals [non-medicated
grooming preparations]; shampoos for pets [non-medicated grooming preparations]; dry shampoos; shampoos; herbal
extracts for cosmetic purposes; extracts of flowers [perfumes]; ethereal essences; badian essence; mint essence
[essential oil].

Cl.4; Nightlights [candles]; perfumed candles; Christmas tree candles; candles.
WHITE CLAW

4258995  24/06/2019
[International Registration No. : 1479749]
Mark Anthony Brands International Company
21 Clanwilliam Square, Grand Canal Quay DO2 P860 Dublin Dublin Ireland

Proposed to be Used

IR DIVISION

Cl.25; Clothing; footwear; headgear; clothing, namely shirts, sweatshirts, jackets.

Cl.32; Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.

Cl.33; Alcoholic beverages (except beers).
ROOMS TO GO

4258998  18/06/2019
[International Registration No. : 1479756]
Artemis Marketing Corp.
11540 Highway 92 East Seffner FL 33584 United States of America

Proposed to be Used
IR DIVISION
Cl.20; Furniture.
Cl.35; Retail furniture store services.
EXPAND

Priority claimed from 23/05/2019; Application No. : 732081 ; Switzerland
4259015  07/06/2019
[International Registration No. : 1479771]

NOVARTIS AG
CH-4002 Basel Switzerland

Proposed to be Used
IR DIVISION

Cl.42; Providing medical and scientific research information in the field of pharmaceuticals and clinical trials, clinical trials program relating to neurological diseases and disorders.

Cl.44; Provision of medical information including clinical study results to doctors and patients in the field of neurology.
Priority claimed from 13/12/2018; Application No.: 730865; Switzerland
4259018  03/06/2019
[International Registration No.: 1479773]
Arvelle Therapeutics GmbH
Viaduktstrasse 8 CH-4051 Basel Switzerland

Proposed to be Used

IR DIVISION

Cl.5; Pharmaceutical preparations for human use; biological preparations for medical or therapeutic use.

Cl.42; Scientific and technological services and research and design relating thereto; pharmaceutical, biomedical and biological therapeutic research services; research in the field of pharmaceutical and biological therapeutic products, clinical trials and post-authorization research for the marketing of medicines and/or commercial post-launching of medicines; pharmaceutical research and development; providing scientific research information in the fields of pharmaceuticals, biomedicine, clinical trials and post-authorization research for the marketing of medicines and/or commercial post-launching of medicines.

Cl.44; Providing health and medical information; providing information relating to the diagnostic, prophylactic and therapeutic properties of pharmaceutical and biological products for the prevention and treatment of diseases, disorders and conditions.
PHIMR

Priority claimed from 22/04/2019; Application No. : 88/396.104 ;United States of America
4259020 31/05/2019
[International Registration No. : 1479782]
Philip Morris Products S.A.
Quai Jeanrenaud 3 CH-2000 Neuchâtel Switzerland

Proposed to be Used
IR DIVISION

Cl.42; Providing a website featuring technology that enables computer users to calculate public health effects of changes in personal health risk factors; scientific study and research in the field of public health.

Cl.44; Providing health information.
INTRASIGHT

Priority claimed from 14/12/2018; Application No. : 1386971 ; Benelux
4259035 09/05/2019
[International Registration No. : 1479789]
Koninklijke Philips N.V.
High Tech Campus 5 NL-5656 AE Eindhoven Netherlands

Proposed to be Used
IR DIVISION

Cl.9; Software, in particular software for use in the field of medical imaging.

Cl.10; Apparatus and instruments for medical diagnosis and imaging, devices used for radiological guidance and visualization during diagnostic, interventional and surgical procedures.

Cl.37; Installation, maintenance, improvement and upgrading of medical and surgical apparatus and instruments, in particular medical imaging devices and instruments.

Cl.42; Design, development, programming, implementation, upgrading, and keeping up to date of software for medical applications, in particular software intended for use in the field of medical imaging; design and development of computer hardware; software as a service [saas]; platform as a service [paas].

Cl.44; Medical and healthcare services; technical consultancy in the field of medical imaging.
Priority claimed from 02/11/2018; Application No. : 1106312 ;New Zealand
4259038    15/04/2019
[International Registration No. : 1479790]
AUCOM ELECTRONICS LIMITED
123 Wrights Street Christchurch New Zealand
Proposed to be Used
IR DIVISION
Cl.7; Control mechanisms for machines, engines, or motors; starters for motors and engines; soft-starters for motors.
Cl.9; Electrical and electronic apparatus for the control of motors.
4259042  27/06/2019
[International Registration No. : 1479798]

CHONGQING ZYBIO INC. LTD.
1-4TH FLOOR, BUILDING 30, TAIKANG ROAD NO.6, BLOCK C OF JIANQIAO INDUSTRIAL PARK, DADUKOU DISTRICT
CHONGQING China

Proposed to be Used

IR DIVISION

Cl.5; Bacterial preparations for medical and veterinary use; radiological contrast substances for medical purposes;
biological preparations for medical purposes; chemical preparations for medical purposes; reagent paper for medical
purposes; chemical conductors for electrocardiograph electrodes; chemical reagents for medical or veterinary purposes;
diagnostic biomarker reagents for medical purposes; chemical preparations for the diagnosis of pregnancy; diagnostic
preparations for medical purposes.

Cl.10; Apparatus for use in medical analysis; ophthalmometers; ultrasonic diagnostic apparatus for medical purposes;
body rehabilitation apparatus for medical purposes; testing apparatus for medical purposes; medical apparatus and
instruments; diagnostic apparatus for medical purposes; dialyzers; analysers for bacterial identification for medical
purposes; apparatus for DNA and RNA testing for medical purposes.
Xiangpiaopiao Food Holding Co., Ltd.
No.888, Chuangyedadao Road, Economic Development Zone, Huzhou City 313100 Zhejiang Province, China

Proposed to be Used
IR DIVISION

Cl.29: Fish roe, prepared; crystallized fruits; edible dried flowers; eggs; milk tea (mainly milk); jellies for food; nuts, prepared; dried edible fungi; bean curd goods.

Cl.30: Condiments; noodles; honey; cocoa-based beverages; tea; tea-based beverages; sugar; pastries; rice dumplings; cereal preparations.
Segway Inc.
14 Technology Drive Bedford NH 03110 United States of America

Proposed to be Used

IR DIVISION

Cl.7; Pumps as parts of machines, motors and engines; electric generators; industrial robots.

Cl.9; Humanoid robots with artificial intelligence; humanoid and non-humanoid robots with artificial intelligence for personal or hobby use; laboratory robots; electric batteries; electrical and electronic burglar alarms; protective helmets; gloves for protection against accidents; sunglasses; computer operating programs; downloadable computer game programs; protective clothing especially made for use for wear by motorists for protection against accident or injury; lamp housing.

Cl.12; All-terrain vehicle; four-wheeled motor vehicle; motorcycles; motorized, electric-powered, self-propelled, self-balancing, wheeled personal mobility, transportation device; bicycles; robotic transport vehicles; motors and engines for land vehicles; antitheft alarms for vehicles; security alarms for vehicles; motor scooters; self-balancing two-wheeled electric scooters; electric bicycle; kick scooter; tires.

Cl.18; Umbrella; luggage; tote bags; reusable shopping bags.

Cl.25; Clothing, namely, tops, shirts, T-shirts, tank tops, sweatshirts, hooded sweatshirts, knit shirts, jerseys, headwear, caps, hats, pants, accessories in the nature of gloves and socks, footwear, shoes, jackets, coats, and bottoms.

Cl.28; Knee pads for athletic use; toy scooters; roller skates; batting gloves; toy vehicles; toy robots; skateboards.

Cl.37; Vehicle repair and maintenance; maintenance and repair of transportation devices and related equipment and accessories.

Cl.39; Vehicle rental; leasing and rental of transportation devices and vehicles; transportation services; leasing and rental of electric bicycles, motorized bicycles and motorized, self-propelled, wheeled personal mobility devices, namely, mobility scooters, utility carts, chariots, patrollers and related equipment and accessories; electric scooter rental.
Priority claimed from 09/08/2018; Application No. : 302018000027399 ;Italy

4259824  14/09/2018

[International Registration No. : 1479901]

IMS TECHNOLOGIES S.p.A.
Via Cavaliere Angelo Beretta, 25 I-24050 CALCINATE (BG) Italy

Proposed to be Used

IR DIVISION

Cl.7; Machines, machine tools, power-operated tools; lathes [machine tools]; machine tools for milling; drilling machines [for metal working]; machines for lathing, milling and drilling of complex parts on hard-metal components for automotive; machines for processing paper, cardboard, synthetic foils, connected foils, metal foil as well as replacement parts for these machines; machines for reel off and batching of paper, cardboards, fabrics, foils, plastics, metals or textile as well as for flat cutting such rail formed materials and parts of all aforesaid goods; machines for processing plastics; machines for processing paper and cardboard; winding machines for paper, cardboard and films.

Cl.9; Software; software for lathes [machine tools]; software for machine tools for milling; software for drilling machines [for metalworking]; software for machines for lathing, milling and drilling of complex parts on hard-metal components for automotive; software for machines for paper, cardboard, synthetic foils and metal foil processing as well as replacement parts for these machines; software for machines for reel off and batching of paper, cardboards, fabrics, foils, plastics, metals or textile as well as for flat cutting such rail formed materials and parts of all aforesaid goods; software for machines for processing plastics; software for machines for processing paper and cardboard; software for winding machines for paper, cardboard and films.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; technological services concerning machines, machine tools, power-operated tools; technological services concerning lathes [machine tools]; technological services concerning machine tools for milling; technological services concerning drilling machines [for metalworking]; technological services concerning machines for lathing, milling and drilling of complex parts on hard-metal components for automotive; technological services concerning processing machines for paper, cardboard, synthetic foils, connected foils, metal foil as well as replacement parts for these machines; technological services concerning machines for reel off and batching of paper, cardboards, fabrics, foils, plastics, metals or textile as well as for flat cutting such rail formed materials and parts of all aforesaid goods; technological services concerning machines for processing plastics; technological services concerning machines for processing paper and cardboard; technological services concerning winding machines for paper, cardboard and films; design and development of computer software for machines, machine tools, power-operated tools; design and development of computer software for lathes [machine tools]; design and development of computer software for machine tools for milling; design and development of computer software for drilling machines [for metalworking]; design and development of computer software for machines for lathing, milling and drilling of complex parts on hard-metal components for automotive; design and development of computer software for processing machines for paper, cardboard, synthetic foil, connected foils, metal foil as well as replacement parts for these machines; design and development of computer software for machines for reel off and batching of paper, cardboards, fabrics, foils, plastics, metals or textile as well as for flat cutting such rail formed materials and parts of all aforesaid goods; design and development of computer software for machines for processing plastics; design and development of computer software for machines for processing paper and cardboard; design and development of computer software for winding machines for paper, cardboard and films.
UNDEAD LABS

Priority claimed from 19/06/2018; Application No.: 1934725; Australia
4259858 18/12/2018

[International Registration No.: 1479913]

Microsoft Corporation
One Microsoft Way Redmond WA 98052-6399 United States of America

Proposed to be Used

IR DIVISION

Cl.9: Computer programs, namely, game software for use in computers and video game players.

Cl.41: Providing via web site information in the field of computer games, games and home entertainment; providing information on-line relating to computer games and computer enhancements for games; entertainment services, namely, providing on-line computer games.

Cl.42: Providing via web site technology that enables users to create, upload, and share user-generated videos based on computer game play; computer and video games development; computer game design; design and development services in relation to computer and video games and interactive entertainment products.
DON'T TELL JASMINE

Priority claimed from 29/03/2019; Application No. : 2019714218 ;Russian Federation
4259867  08/05/2019
[International Registration No. : 1479914]

¿.P.C. Creative Perfume Company Holding SA, c/o Lenhill Partners SA
Rue du Mont-de-Sion 8 CH-1206 Genève Switzerland

Proposed to be Used

IR DIVISION

Cl.3; Amber [perfume]; aromatics [essential oils]; air fragrancing preparations; cake flavorings [essential oils];
flavorings for beverages [essential oils]; food flavorings [essential oils]; breath freshening sprays; balms, other than for
medical purposes; lip glosses; sachets for perfuming linen; scented water; Javelle water; lavender water; toilet water;
derepilatory wax; mustache wax; massage gels, other than for medical purposes; heliotropine; make-up; deodorants for
pets; deodorants for human beings or for animals; depilatory preparations; air fragrance reed diffusers; scented wood;
perfumes; perfumery; decorative transfers for cosmetic purposes; ionone [perfumery]; eyebrow pencils; cosmetic
c Pencils; adhesives for affixing false eyelashes; adhesives for affixing false hair; hair conditioners; beard dy es; cosmetic
dyes; cosmetic creams; skin whiten ing creams; incense; hair spray; nail polish; hair lotions; lotions for cosmetic
purposes; after-shave lotions; beauty masks; oils for perfumes and scents; oils for cosmetic purposes; oils for toilet
purposes; essential oils; essential oils of cedarwood; essential oils of lemon; essential oils of citron; oils for cleaning
purposes; bergamot oil; gaultheria oil; jasmine oil; lavender oil; almond oil; rose oil; almond milk for cosmetic purposes;
cleansing milk for toilet purposes; musk [perfumery]; deodorant soap; shaving soap; soap for brightening textile; cakes
of toilet soap; antiperspirant soap; soap for foot perspiration; soap; almond soap; mint for perfumery; cosmetic kits; eau
de Cologne; bases for flower perfumes; joss sticks; dentifrices; lipstick cases; breath freshening strips; teeth whitening
strips; lipsticks; pomades for cosmetic purposes; shaving preparations; cosmetic preparations for baths; bath
preparations, not for medical purposes; hair straightening preparations; hair waving preparations; color-removing
preparations; leather bleaching preparations; mouthwashes, not for medical purposes; cosmetic preparations for
slimming purposes; make-up removing preparations; nail care preparations; collagen preparations for cosmetic
purposes; aloe vera preparations for cosmetic purposes; sunscreen preparations; breath freshening preparations for
personal hygiene; make-up powder; nail varnish removers; vaginal washes for personal sanitary or deodorant purposes;
tissues impregnated with cosmetic lotions; tissues impregnated with make-up removing preparations; massage candles
for cosmetic purposes; potpourris [fragrances]; bath salts, not for medical purposes; fumigation preparations [perfumes];
astringents for cosmetic purposes; eyebrow cosmetics; make-up preparations; sun-tanning preparations [cosmetics];
hair dyes; neutralizers for permanent waving; cosmetic preparations for eyelashes; cosmetic preparations for skin care;
cosmetics; cosmetics for children; cosmetics for animals; mascara; cleansers for intimate personal hygiene purposes,
non medicated; douching preparations for personal sanitary or deodorant purposes [toiletries]; bleaching preparations
[decolorants] for cosmetic purposes; antiperspirants [toiletries]; toiletry preparations; phytocosmetic preparations;
talcum powder, for toilet use; terpenes [essential oils]; henna [cosmetic dye]; shampoos for animals [non-medicated
grooming preparations]; shampoos for pets [non-medicated grooming preparations]; dry shampoos; shampoos; herbal
extracts for cosmetic purposes; extracts of flowers [perfumes]; ethereal essences; badlan essence; mint essence
[essential oil].

Cl.4; Nightlights [candles]; perfumed candles; Christmas tree candles; candles.
Trade Marks Journal No: 1915, 19/08/2019 Class 99

4259877 19/02/2019

[International Registration No.: 1479930]

Bühler AG
Gupfenstrasse 5 CH-9240 Uzwil Switzerland

Proposed to be Used

IR DIVISION

Cl.6; Components and small parts (ironmongery) of metal machines; building materials of metal; metallic ironmongery, small metallic ironmongery; metal molds.

Cl.7; Apparatus, machines and installations (including their components) for treatment and processing of raw materials and semi-manufactured and manufactured products in particular for industrial applications; motors and engines; apparatus, machines and installations for spraying, dampening, preservation, cleaning, gas treatment of raw materials and semi-manufactured and manufactured products in particular for industrial applications; filters, filtering apparatus and installations for raw materials and semi-manufactured and manufactured products in particular for industrial applications.

Cl.9; Apparatus machines and installations for monitoring, measuring, weighing, sorting raw materials and semi-manufactured and manufactured in particular for industrial applications; controls and control elements; switching device and control desks; measuring and regulating apparatus; electric installations and electronics; computer software; application software for mobile phones and electronic tablets.

Cl.11; Apparatus, machines and installations for drying, dehydration, steaming, warming, heating, cooking, baking, frying, burning, roasting, desiccation, cooling, spraying, dampening, lighting, sterilization, preservation, distillation, cleaning, gas treatment raw materials and semi-manufactured and manufactured in particular for industrial applications; filters.

Cl.17; Semi-worked plastic products, caulking materials, packing materials, insulating materials; flexible pipes (non-metallic).

Cl.19; Building materials (non-metallic), rigid pipes (non-metallic).

Cl.35; Professional business consultancy in relation to machines; electronic commerce services (e-commerce).

Cl.36; Leasing, financing services and financial advisory services in relation to industrial machines, apparatus and installations.

Cl.37; Installation, assembly, construction management, maintenance and repair of machines, apparatus, installations and plants; information in the field of maintenance and repair of machines and installations for industrial food processing (including repair) by electronic means and the Internet; repair and installation services; construction consultancy.

Cl.39; Logistics services involving the transport, packaging and storage of machines, apparatus, installations and spare parts and consumables for machines, apparatus and installations; supply chain logistics, distribution and storage services.

Cl.40; Rental of machines and apparatus for processing materials; consultancy with regard to the use of machines and apparatus for the treatment of materials.

Cl.41; Instruction and training services.

Cl.42; Industrial analysis and research services; design, development, installation, updating, maintenance and rental of computer hardware and software; technological services, namely development of machines, apparatus, installations and plants for measuring; technological consultancy, technical project studies, expertise [engineer works], engineering services; quality control services; data mining; analysis and evaluation of products and services with respect to possible future applications; trials, monitoring of machinery, apparatus, installations and plants.
ZytoVision GmbH
Fischkai 1 27572 Bremerhaven Germany

Proposed to be Used

IR DIVISION

Cl.1; Chemicals for use in industry and science, in particular DNA probes, RNA probes and oligonucleotide probes as biochemical substances, oligonucleotides, proteins and recombinant proteins, antibodies and arrangements of nucleic acids, proteins or cells on a carrier material; mixtures of chemical reagents in kit form, other than for medical or veterinary purposes, namely kits for scientific purposes consisting primarily of chemical reagents; chemical substances, chemical materials and chemical preparations and natural elements, namely chemicals for carrying out molecular biological processes, insofar as included in this class, in particular oligo-hybridization, FISH, RISH or CISH.

Cl.5; Biological, chemical and / or pharmaceutical preparations for pharmaceutical, medical and / or veterinary purposes, namely DNA probes, RNA probes and oligonucleotide probes as biochemical substances, oligonucleotides, proteins and recombinant proteins and antibodies.
VERINCOLOR S.R.L.
Via Artigianale 63 I-25010 MONTIRONE (BS) Italy

**Proposed to be Used**

**IR DIVISION**

**Cl.6:** Transportable buildings of metal; metallic materials for the construction of transportable and load-bearing fixed structures; metal panels; shaped sheets, perforated and/or cross-linked for the construction of structures, external and internal surfacing of reality, in the form of metal gratings; vase holder of metal; baskets of metal; ladders of metal; metal flooring; catwalks (scaffolding of metal); duckboards of metal; structures and transportable buildings of metal; metal gratings; metal railings; metal gates.

**Cl.20:** Furniture of metal; doors for furniture; staves of wood; work surfaces; umbrella stands.
4259916  12/04/2019
[International Registration No. : 1480574]
ZHEJIANG KINGSWAY HIGH-TECH FIBER CO.,LTD
NO.1 YONGSHENG ROAD, DINGQIAO, HAINING, JIAxing 314400 ZHEJIANG China

Proposed to be Used
IR DIVISION
Cl.22; Filament.

Cl.23; Yarn; rayon thread and yarn; darning thread and yarn; artificial silk; stretch yarn for textile use; polyethylene monofilament for textile use; thread.
WSP Global Inc.
1600 René-Lévesque Blvd West, Montréal Québec H3H 1P9 Canada

Proposed to be Used

IR DIVISION

Cl.35; Costs management services in the field of construction; business project management in the field of telecommunication networks for third parties; conducting of commercial feasibility studies; business management of integrated networks for distribution of industrial supplies, construction and servicing, repair and operation; business management of public transport systems providing transport services by bus, train, tram, LRT and subway [for third parties]; administration of contracts in the field of goods and passenger transport, in particular bus, truck and car, truck, train, ship and aeroplane; business management and administration in connection with the distribution and production of electricity; public awareness-raising campaigns for professional geoscience; commercial risk management services; business management and in particular business timetable management in the field of transport, highways, bridges, buildings, facilities, environment and land development; cost accounting management; construction cost management; purchase and supply agencies, administrative management concerning construction workers on construction sites; implementation of business analysis of social and environmental impact of building projects, business assistance relating to the environment; providing (or recruitment) road and traffic personnel.

Cl.36; Building costs evaluation; financing of development projects in the field of construction.

Cl.37; Supervision [direction] of construction work; renovation and restoration of buildings; installation, servicing and repair of wireless infrastructure systems and wireless communication systems, in particular cellular telephone transmission towers, cellular television towers and radio transmission towers; servicing services and in particular servicing of external networks used in public use infrastructures, in particular in the electricity, gas, water and waste industries; installation and servicing services in the field of public services and their infrastructures; installation of underground public service lines, in particular, water, waste water, oil, gas, cabled television, electricity and telephony; construction services on methods of trenchless technology, in particular tunneling; microtunneling (mtm), horizontal directional drilling (hdd) also known as directional drilling, pipe ramming (pr), pipe jacking (pj), horizontal auger boring (hab) and other methods for the installation of cables and pipes in the ground with minimum excavation; consulting services relating to the supervision of building work; project management services in the field of construction; servicing and repair of public transport systems providing transport services by bus, train, tram, lrt and subway; management (supervision) of construction works of roads and motorways; bridge construction services; management and planning [supervision] of the construction and installation of infrastructures for paper pulp and wood pulp; maintenance [construction and servicing] of thermal processes for industrial furnaces; project management [supervision] in the field of the construction of buildings; pipe laying [construction] and management services [supervision] for construction works and in particular systems for handling bulk material composed of pipes, tubes, couplings, pumps, blowers, filters, valves; mining extraction; construction of infrastructure in the field of mining; construction management [supervision] and installation of gravity drainage systems by steam [dgmv]; construction management [supervision] of natural gas plant, batteries with standard oil and water treatment facilities managing pressurized water extraction, sewer pipes and water leaks; construction management [supervision] and management and servicing of compression stations; advisory services relating to the construction of drilling sites, drilling platforms and satellite; management services [supervision] of the construction of pipelines; laying of pipelines; construction supervision, namely on site supervision of building civil engineering works; rehabilitation (cleaning), closing or maintenance of sites, for environmental services; floor
rehabilitation [cleaning] and closing services and restoration of sites; management services (supervision) of construction works; construction, repair and maintenance of sewer system installations for water; management and planning of projects [construction supervision] and coordination and sequencing of construction stages; management of projects and construction contracts, including construction, arrangement, management and planning of construction of buildings and real estate, development, planning and management of construction, repair, maintenance services and repair; consulting services in the field of construction of highways, bridges, buildings, infrastructures, environment, land development; provision of information relating to the construction, repair and maintenance of buildings; building content maintenance and repair, namely after sale service in the field of required construction securities, maintenance and repair; removal of waste (cleaning); construction, installation and optimization of networks and networks equipment in the field of the construction of buildings; installation, rental, and maintenance of road signs and barricades; coordination and sequencing of the stages of construction.

Cl.39; Integrated services for distribution of industrial supplies, construction and maintenance, repair and operation; public services in the form of electricity distribution; public services management and its infrastructures and in particular distribution of electricity, distribution of heat, distribution of water and collection of solid waste; transport services, energy supply services [distribution], with the administrative obligation of pre-bought energy balances; transmission and distribution of energy (energy management); management of intelligent transport systems, and in particular variable message signs, smart road signs, camera systems, weather stations, route management systems, detection of road networks [for third parties]; road circulation and road traffic control management services, providing information on road traffic and road conditions, management of road closures; traffic management services, in particular creating traffic plans for special events for third parties; coordination and sequencing of the stages of construction and vendor deliveries; distribution of optimal use of water resources; coordination of vendor deliveries; distribution of electricity, distribution of heat, fuel systems, drinking water, sanitary and rain drainage systems and solid waste collection.

Cl.40; Production of electricity, heat and fuel systems, drinking water, sanitary and rain drainage systems; grinding for the installation of cables and pipes in the ground with minimum excavation; metal manufacture and finishing services for agricultural and food manufacturing; manufacture, assembly and installation of pipe modules and equipment for gravity drainage facilities by heat and steam (sagd) in the field of heavy oil extraction.

Cl.42; Electric, structural and mechanical engineering; technical feasibility studies in the field of engineering; conducting of technical feasibility studies; sustainable architectural design services; technical project studies and consultancy services in the field of telecommunications networks for third parties; technical support services for urban refurbishment; planning of construction works and in particular planning of buildings and infrastructure systems for buildings; engineering services in the field of urban refurbishment; drawing up technical expertise, namely preliminary studies and development in the field of construction, servicing and repair of urban facilities; infrastructure design services, and in particular design, development, engineering, planning of networks and network equipment in the field of construction of buildings, roads and railways; provision of technical assistance, namely environmental assessments for evaluating the importance of environmental risks on the urban, rural and suburban ground, air and water; technical assistance services in aircraft facilities; engineering services, and in particular transport engineering; project management services, and in particular planning and supervision of projects execution in the field of construction of buildings and construction planning; sound modeling for roads and railway tracks for forecasting and prevention of traffic noise; material testing services; real-time visual simulation and prototyping in the field of road and rail transport planning; value engineering services, design services and projects development services, all relating to heavy civil construction and infrastructures; geophysical exploration for the oil, gas and mining industries; design of facilities for paper pulp and wood pulp; research and development of new chemical processes; surveying in the field of engineering, supply and construction, in particular topographic and geological surveying; start-up services and commissioning in the field of engineering, supply and construction for quality assurance in the field of construction; engineering projects execution, supply and construction management in the field of construction of buildings; engineering services in the field of urban roads and sidewalks, distribution and treatment of water, energy, visual resources and evaluation of alternative solutions; sustainable development services, especially technical assistance in the field of urban roads and sidewalks, distribution and treatment of water, land development, public services, lighting; planning services for roads and motorways; process engineering services,
namely process design, process validation and engineering BOP in the field of the construction of buildings; planning of gravity drainage systems with steam (sagd), in the field of heavy oil extraction; landfill design; real estate (services relating to the design of); sustainable building design; planning and design of compression units; project planning and construction establishment; evaluation services in the field of environmental sites; planning of thermal processes for industrial furnaces; planning (supervision) in particular systems for handling bulk material composed of pipes, tubes, couplings, pumps, blowers, filters, valves; pipeline construction planning; project planning by sequencing stages of construction; project studies, namely principal planning of road and rail constructions, urban design of road and rail, planning of road and rail transport, computerized modeling for micro-simulation of road and rail traffic; traffic planning for traffic management projects for short-term and long-term; establishment of scheduling for construction projects; professional certification services for public-private partnerships for providing consultancy and technical support to public and private sector customers in the field of planning and management of public-private partnership for construction.